



सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 12-08-2015

Wednesday the 12th August 2015

Court No. 6 (AT 10.30 A.M.)

Mr. Justice Mihir Kumar Jha

| SNo | Case No | LT Party Detail | Pet Advocate | Res Advocate | Remarks |
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| <u>FOR ADMISSION</u> | | | | | |
| 1. | CR. MISC./30915/2014 A.BAIL | 10 RAVINDRA SINGH vs STATE OF BIHAR & ANR | Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH | Mr.A.DAYAL (APP) | |
| 2. | CR. MISC./39466/2014 A.BAIL | 5 SUDIN KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN SINHA | Mr.MD.ARIF (APP) | |
| 3. | CR. MISC./39804/2014 A.BAIL | 4 BRAJESH KUMAR vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA | Mr.KR.RANJIT RANJAN(APP) Mr.ASHOK KUMAR VARMA Mr.KUMAR GANGESH GUNJAN | |
| 4. | CR. MISC./39806/2014 A.BAIL | 4 GHULAM RASOOL vs THE STATE OF BIHAR | Mr.MD. QUMRUL HODA | Mr.MUSTAQUE ALAM(APP) Mr.S. JAMIL AKHTAR | |
| 5. | CR. MISC./42975/2014 A.BAIL | 4 HUMAYUN vs THE STATE OF BIHAR | Mr.DILIP KUMAR SINGH | Mr.AJIT KUMAR (APP) | |
| 6. | CR. MISC./46017/2014 A.BAIL | 4 ABHISHEK CHAUDHARY @ ABHISHEK KUMAR CHAUDHARY vs STATE OF BIHAR & ANR | Mr.RAVI BHUSHAN PRASAD SINHA | Mr.DR.RAVINDRA KUMAR (APP) Mr.HARISH KUMAR | |
| 7. | CR. MISC./47851/2014 A.BAIL | 4 OM PRAKASH @ CHHOTU YADAV vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.RAJ BALLABH SINGH(APP) Mr.ABHAY KUMAR PANDEY Mr.MANOJ KUMAR SINGH | |
| 8. | CR. MISC./47953/2014 A.BAIL | 3 UMESH RAI & ANR vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR Mr.AJAY KUMAR | Mr.H.A.KHAN(APP) Mr.ALOK KUMAR JHA | |
| 9. | CR. MISC./48098/2014 A.BAIL | 4 SURENDRA KUMAR MISHRA @ SURENDRA MISHRA & ANR. vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY | Mr.KALYAN SHANKAR(APP) Mr.SHEEL BHADRA JHA Mr.BINDESHWAR PRASAD SINGH | |
| 10. | CR. MISC./48873/2014 A.BAIL | 5 PRADEEP KUMAR JHA vs STATE OF BIHAR & ANR | Mr.ALOK KUMAR JHA Mr.DHIRENDRA KUMAR GUPTA | Mr.UMA NATH MISHRA(APP) Mr.KUMARI RASHMI | |
| 11. | CR. MISC./49516/2014 A.BAIL | 4 SHAILENDRA CHAUDHARY vs THE STATE OF BIHAR | Mr.MUKESH KUMAR Mr.VIPIN KUMAR | Mr.PRAMOD KUMAR PANDEY(APP) | |
| 12. | CR. MISC./49791/2014 A.BAIL | 3 ALI AKHTAR vs THE STATE OF BIHAR | Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV | Mr.JAGDHAR PRASAD (APP) Mr.DHURENDRA KUMAR | |
| 13. | CR. MISC./49848/2014 MOD IN (CR. MISC./16484/2014) | 10 DINKAR JHA vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE SUPERINTENDENT OF POLICE, CBI, ACB, PATNA | Mr.ANAND KUMAR OJHA | Mr.BIPIN KUMAR SINHA (SC/CBI) | |
| 14. | CR. MISC./52015/2014 A.BAIL | 7 RAJENDRA PRASAD PASWAN @ RAJENDRA PASWAN vs THE STATE OF BIHAR | Mr.SYED ASGHER NAJMI | Mr.ASHOK KUMAR SINGH(APP) Mr.MADAN JEET KUMAR | |
| 15. | CR. MISC./2888/2015 A.BAIL | 7 RAKESH KUMAR MAHTO vs STATE OF BIHAR & ANR | Mr.SUNIL KUMAR | Mr.MADHURANAND JHA(APP) Mr.VINAY RANJAN | |
| 16. | CR. MISC./4747/2015 A.BAIL | 4 PRAMOD KUMAR & ANR. vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR SINHA - 2 Mr.UTTAM KUMAR MISHRA | Mr.NARSING TANTI(APP) Mr.RAJENDRA PRASAD YADAV | |
| 17. | CR. MISC./4874/2015 A.BAIL | 4 OM PRAKASH GUPTA vs THE STATE OF BIHAR | Mr.AMARENDRA NATH VERMA | Mr.DR. INDIWAR KUMARI (APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR SINGH | |
| 18. | CR. MISC./6319/2015 A.BAIL | 4 BIPIN SINGH @ BIPIN KUMAR SINGH vs THE STATE OF BIHAR | Mr.SADA NAND RAY | Mr.IFTEKHAR MAHMOOD(APP) | |
| 19. | CR. MISC./6350/2015 A.BAIL | 4 RAJNISH KUMAR SINHA vs THE STATE OF BIHAR | Mr.RAKESH KUMAR SINGH | Mr.D.P.TIWARY(APP) | |
| 20. | CR. MISC./6469/2015 A.BAIL | 4 RAJESH KUMAR @ RAJESH KUMAR GUPTA vs STATE OF BIHAR & ANR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.SHAIKENDRA KUMAR NO.1(APP) | |
| 21. | CR. MISC./6619/2015 A.BAIL | 6 OM PRAKASH SHARMA vs STATE OF BIHAR & ANR | Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH | Mr.YOGENDRA KUMAR SINGH (APP) Mr.SUSHANT KUMAR Mr.SUNIL KUMAR | |

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| 22. | CR. MISC./11197/2015 A.BAIL | 4 | SURENDRA MISHRA @ SURENDRA KUMAR MISHRA vs THE STATE OF BIHAR | Mr. BIMAL KUMAR Mr. BIRENDRA KUMAR Mr. SUNIL KUMAR | Mr. ATUL CHANDRA (APP) Mr. BINDESHWAR PRASAD SINGH Mr. ASHOK KUMAR |
| 23. | CR. MISC./11256/2015 A.BAIL | 3 | ASHOK KUMAR JHA vs STATE OF BIHAR & ANR | Mr. KRISHNA NAND JHA | Mr. SAHEEN BEGUM (APP) Mr. RAJESH KUMAR |
| 24. | CR. MISC./11380/2015 A.BAIL | 4 | RAKESH KUMAR vs THE STATE OF BIHAR THROUGH C.B.I | Mr. JITENDRA NARAIN SINHA Mr. ROHIT KUMAR | Mr. BIPIN KUMAR SINHA (SCCBI) |
| 25. | CR. MISC./11388/2015 A.BAIL | 4 | BHARAT THATHERA vs THE STATE OF BIHAR | Mr. JHARKHANDI UPADHYAY | Mr. ANUJ KUMAR SRIVASTAVA (APP) |
| 26. | CR. MISC./11417/2015 A.BAIL | 4 | SHIV SHANKAR RAI @ SHIV SHANKER RAI & ORS vs THE STATE OF BIHAR | Mr. HARISH KUMAR | Mr. RAM BACHAN SINGH (APP) Mr. RAVI BHUSHAN PRASAD SINHA |
| 27. | CR. MISC./11605/2015 A.BAIL | 9 | MD. TAQUEE @ LALLU vs THE STATE OF BIHAR | Mr. RAGHAV PRASAD Mr. MANOHAR PRASAD SINGH | Mr. RAJ KISHORE SINGH (APP) |
| 28. | CR. MISC./11608/2015 A.BAIL | 5 | UMESH YADAV @ MODI YADAV vs THE STATE OF BIHAR | Mr. DURGESH NANDAN | Mr. UMESHA NAND PANDIT (APP) Mr. PREM RANJAN KUMAR |
| 29. | CR. MISC./11617/2015 A.BAIL | 3 | RAJU KEWAT vs STATE OF BIHAR & ANR | Mr. SANJEEV KUMAR SINGH | Mr. RAM BACHAN SINGH (APP) |
| 30. | CR. MISC./11641/2015 A.BAIL | 5 | MD. EKRAM vs STATE OF BIHAR & ANR | Mr. MD. HARUN QUARESHI | Mr. RAM NARESH ROY (APP) Mr. RANJAN KUMAR JHA |
| 31. | CR. MISC./11895/2015 A.BAIL | 5 | SANJAY KUMAR CHAUDHARY vs STATE OF BIHAR & ANR | Mr. BHASKAR SHANKAR Mr. MEENA SINGH Mr. SAKET KUMAR SINGH | Mr. BHARAT BHUSHAN (APP) Mr. VIBHUTI RANJAN SONVADRA |
| 32. | CR. MISC./11912/2015 A.BAIL | 4 | MD. SAJID @ MD. SAJID ALI vs THE STATE OF BIHAR | Mr. RAJESH KUMAR SINGH Mr. SHIW KUMAR PRABHAKAR Mr. ARVIND KUMAR SHARMA | Mr. ASHRAF ANSARI (APP) |
| 33. | CR. MISC./12133/2015 A.BAIL | 4 | ASHOK KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR | Mr. RANJAN KUMAR SRIVASTAVA | Mr. MD. FAHIMUDDIN (APP) Mr. SANJAY KUMAR PANDEY NO-5 |
| 34. | CR. MISC./12289/2015 A.BAIL | 4 | SABIUL HASAN @ SABIHUL HASAN & ORS vs THE STATE OF BIHAR | Mr. ANUJ KUMAR Mr. ANSUL | Mr. SHYAM KR. SINGH (APP) Mr. ARIF DAULA SIDDIQUIE Mr. MD. ANIS AKHTAR Mr. MAHTAB ALAM Mr. H.A. KHAN (APP) |
| 35. | CR. MISC./12298/2015 A.BAIL | 4 | JAIKRISHAN YADAV @ MURARI YADAV @ JAI KRISHNA YADAV vs STATE OF BIHAR & ANR | Mr. DR. BIDHU RANJAN | |
| 36. | CR. MISC./12299/2015 A.BAIL | 1 | LAL BAHADUR SAHNI vs STATE OF BIHAR & ANR | Mr. ALOK KUMAR ALOK | Mr. AHMAD ALI (APP) |
| 37. | CR. MISC./12313/2015 A.BAIL | 4 | RAVIKASH KUMAR vs STATE OF BIHAR & ANR | Mr. AMBIKA BHAGAT | Mr. RAM ANURAG SINGH (APP) Mr. ANISH KUMAR |
| 38. | CR. MISC./12319/2015 A.BAIL | 6 | SURENDRA PRASAD vs THE STATE THROUGH C.B.I. | Mr. NILESH KUMAR Mr. AMIR ALAM | Mr. BIPIN KUMAR SINHA (SCCBI) |
| 39. | CR. MISC./12368/2015 A.BAIL | 4 | SHAMBHU NATH & ANR. vs STATE OF BIHAR & ANR | Mr. MADAN JEET KUMAR | Mr. NAND KUMAR (APP) Mr. AJAY KUMAR VERMA Mr. MADHUBALA VEMA Mr. SADANAND PASWAN (APP) |
| 40. | CR. MISC./12477/2015 A.BAIL | 4 | RAJESH KUMAR @ GUDDU SINGH @ RAJESH SINGH vs THE STATE OF BIHAR | Mr. SATYA PRAKASH Mr. BIDHAN CHANDRA | |
| 41. | CR. MISC./12523/2015 A.BAIL | 3 | JAMMU CHOUDHARY @ YAMRAJ CHOUDHARY vs STATE OF BIHAR & ANR | Mr. SUDHIR KUMAR SINGH | Mr. REENA SINHA (APP) Mr. ANANT KUMAR PANDEY Mr. ASHOK KUMAR SINGH |
| 42. | CR. MISC./14886/2015 A.BAIL | 3 | KARAM KUMAR MAHTO @ KARAM MANDAL vs THE STATE OF BIHAR | Mr. AMRIT ABHIJAT Mr. MANOJ KUMAR GUPTA | Mr. MUSTAQUE ALAM (APP) |
| 43. | CR. MISC./14963/2015 A.BAIL | 4 | SATYAM DEVI vs THE STATE OF BIHAR | Mr. ASHOK KUMAR MISHRA Mr. RISHIT DEO KUMAR SINGH | Mr. MD. NAZIR ANSARI (APP) |
| 44. | CR. MISC./15103/2015 A.BAIL | 4 | MOSTT. DEVKI DEVI @ DEVA DEVI & ORS. vs STATE OF BIHAR & ANR | Mr. MURARI PRASAD SINHA Mr. ARUN KUMAR SINHA | Mr. A. K. CHOUDHARY (APP) |
| 45. | CR. MISC./15247/2015 A.BAIL | 5 | DINESH KUMAR CHAUDHARY vs STATE OF BIHAR & ANR | Mr. MITHILESH KUMAR UPADHYAY Mr. OM PRAKASH UPADHYAY | Mr. MANOJ KUMAR (APP) Mr. DHANANJAY KUMAR PANDEY |
| 46. | CR. MISC./15256/2015 A.BAIL | 6 | PINTOO KUMAR vs THE STATE OF BIHAR | Mr. SHASHI CHANDRA PANDEY | Mr. RAJ KISHORE SINGH (APP) |
| 47. | CR. MISC./15267/2015 A.BAIL | 5 | MUKESH KUMAR YADAV @ MUKESH YADAV vs THE STATE OF BIHAR | Mr. SANJAY SINHA Mr. S. M. SHABBIR ALAM | Mr. SANJAY KUMAR SHARMA (APP) Mr. AJIT KUMAR SINGH |
| 48. | CR. MISC./15290/2015 A.BAIL | 4 | GAJENDRA SAH vs THE STATE OF BIHAR | Mr. RANJEET CHOUBEY Mr. RAVI PRAKASH | Mr. RAJ BALLABH SINGH (APP) |
| 49. | CR. MISC./15292/2015 A.BAIL | 4 | SANTOSH SAH & ANR. vs THE STATE OF BIHAR | Mr. ASHOK KUMAR PRASAD | Mr. KALYAN SHANKAR (APP) |
| 50. | CR. MISC./15301/2015 A.BAIL | 5 | JAWAID KHAN vs THE STATE OF BIHAR | Mr. BRAJ NANDAN KUMAR TIWARY | Mr. P. N. PANDIT (APP) |
| 51. | CR. MISC./15344/2015 A.BAIL | 8 | RAKESH SINGH & ANR vs THE STATE OF BIHAR | Mr. PRAVEEN KUMAR Mr. NIHAR NANDAN AMBASTA | Mr. SANJAY KR. SINGH (APP) |
| 52. | CR. MISC./15414/2015 A.BAIL | 6 | AFSHAR ALAM @ MUNNA vs STATE OF BIHAR & ANR | Mr. MD. NURUL HODA | Mr. ANIL KUMAR (APP) |
| 53. | CR. MISC./15444/2015 A.BAIL | 3 | PRITHI MAHTO & ORS. vs THE STATE OF BIHAR | Mr. RAJ KUMAR Mr. VIJAY KUMAR | Mr. P. K. CHAURASIYA (APP) |
| 54. | CR. MISC./15470/2015 A.BAIL | 3 | PANILAL SAH @ PHANILAL SAH vs THE STATE OF BIHAR | Mr. ANIL PRASAD SINGH | Mr. NAND KUMAR (APP) |
| 55. | CR. MISC./15477/2015 A.BAIL | 3 | ARJUN KUMAR vs STATE OF BIHAR & ANR | Mr. RAJIV RANJAN Mr. AHTASHAM ALI KHAN | Mr. MD. ANSARUL HAQUE (APP) Mr. BIMLESH KUMAR PANDEY |
| 56. | CR. MISC./15489/2015 A.BAIL | 3 | MD. SAYEED @ MD. SAYUB & ORS vs STATE OF BIHAR & ANR | Mr. PANKAJ KUMAR SINHA | Mr. RAM SHANKAR DAS (SPL. APP) Mr. SANJEEV KUMAR Mr. CHANDRA SHEKHAR SINGH AZAD |

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| 57. | CR. MISC./15508/2015 A.BAIL | 4 MD. SHANAWAZ & ANR vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH | Mr.R.N.JHA(APP) |
| 58. | CR. MISC./15515/2015 A.BAIL | 3 BHAGIRATH ROY vs THE STATE OF BIHAR | Mr.KUMAR GOUTAM Mr.S. D. YADAV | Mr.M.HAQUE(APP) |
| 59. | CR. MISC./15518/2015 A.BAIL | 3 LANGAT SAH & ANR vs STATE OF BIHAR & ANR | Mr.ANUJ KUMAR Mr.JAVED ASLAM | Mr.SANJAY KUMAR(APP) |
| 60. | CR. MISC./15537/2015 with A.BAIL | 6 BHARAT SINGH vs THE STATE OF BIHAR | Mr.SUMEET KUMAR SINGH Mr.PRAVIN KUMAR | Mr.NARSING TANTI(APP) Mr.SATYENDRA NARAYAN SINGH |
| 61. | CR. MISC./18302/2015 A.BAIL IPC 420,406 A.BAIL | 1 AVAI KUMAR vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR | Mr.SUBHASH CHANDRA MISHRA (APP) Mr.SHAIENDRA KUMAR SINGH |
| 62. | CR. MISC./15541/2015 A.BAIL | 3 SUNIL KUMAR RAI & ANR vs THE STATE OF BIHAR | Mr.NITYANAND | Mr.LALAN KUMAR(APP) |
| 63. | CR. MISC./15675/2015 MOD IN (CR. MISC./4579/2014) | 5 DINESHWAR GIRI vs STATE OF BIHAR & ANR | Mr.REWTI KANT RAMAN | Mr.SHAKIR AHMAD(APP) Mr.KUMAR SUNIL |
| 64. | CR. MISC./16568/2015 A.BAIL | 4 PAWAN KUMAR PRAJAPATI vs THE STATE OF BIHAR | Mr.SADA NAND RAY | Mr.DINESH SINGH(APP) |
| 65. | CR. MISC./16590/2015 A.BAIL | 4 MITHUN SINGH @ MITHUN KUMAR SINGH vs THE STATE OF BIHAR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.M.DAYAL (APP) |
| 66. | CR. MISC./16628/2015 A.BAIL | 4 PRABHU NATH SINGH vs THE STATE OF BIHAR | Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD | Mr.RAM ANURAG SINGH(APP) |
| 67. | CR. MISC./16631/2015 with A.BAIL | 3 RAJ KUMAR JHA vs STATE OF BIHAR & ANR | Mr.RANJAN KUMAR | Mr.KALYAN SHANKAR(APP) |
| 68. | CR. MISC./17795/2015 A.BAIL IPC 302,32 A.BAIL | 1 UMESH MAHTO vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND | Mr.MADHURI LATA(APP) |
| 69. | CR. MISC./16710/2015 A.BAIL | 4 KIRAN DEVI & ORS. vs THE STATE OF BIHAR | Mr.BIJAY BHUSHAN PRASAD | Mr.S.N SHUKLA (APP) |
| 70. | CR. MISC./16730/2015 A.BAIL | 3 SUNIL KUMAR MAHTO vs THE STATE OF BIHAR | Mr.KRISHNA PRASAD SINGH | Mr.RAM CHANDRA SINGH (APP) |
| 71. | CR. MISC./16775/2015 A.BAIL | 4 NEETA KUMARI & ORS vs THE STATE OF BIHAR | Mr.RAM NIWAS PRASAD | Mr.RAJENDRA NATH JHA(APP) |
| 72. | CR. MISC./16844/2015 A.BAIL | 4 NITESH SINGH vs THE STATE OF BIHAR | Mr.SAMEER RANJAN | Mr.SANJAY KR. SINGH(APP) |
| 73. | CR. MISC./16860/2015 with A.BAIL | 4 MOHD. KAMRUZAMA SIDDIQUE & ANR vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH | Mr.G.S.GUPTA(APP) Mr.RAGHAV PRASAD |
| 74. | CR. MISC./18014/2015 A.BAIL IPC 302,30 A.BAIL | 1 BILKISH @ BILKISH KHATOON vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH | Mr.B.M.P.SINHA(APP) Mr.RAGHAV PRASAD |
| 75. | CR. MISC./16879/2015 A.BAIL | 4 SURAJ YADAV vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | Mr.PARMESHWAR MEHTA(APP) |
| 76. | CR. MISC./16904/2015 A.BAIL | 4 MANOJ SHARMA vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.MADHURANAND JHA (APP) |
| 77. | CR. MISC./16955/2015 A.BAIL IPC 406,138A.BAIL | 4 KUNJ BIHARI SINGH & ANR. vs STATE OF BIHAR & ANR | Mr.ARUN KUMAR PRASAD Mr.BINOD KUMAR PANDEY Mr.ARUN KUMAR NO. 1 | Mr.UDAY PRATAP SINGH(APP) Mr.BINOD KUMAR SINGH |
| 78. | CR. MISC./16971/2015 A.BAIL 436,429,34A.BAIL | 4 ABHAY SINGH & ANR vs THE STATE OF BIHAR | Mr.DHRAMVEER | Mr.SMT. VEENA RANI PD.(APP) |
| 79. | CR. MISC./17013/2015 with A.BAIL IPC 379/147A.BAIL | 3 JUNAID @ MD. NUNAI @ MD. JUNAID & ORS vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.MADHURANAND JHA (APP) |
| 80. | CR. MISC./17026/2015 A.BAIL IPC 379/147 A.BAIL | 1 NAUSHAD @ GUDDU vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SHAIENDRA KUMAR 2 (APP) |
| 81. | CR. MISC./17027/2015 A.BAIL IPC 379/341A.BAIL | 3 DINANATH @ DINANATH RAUT vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.AJEET KUMAR (APP) |
| 82. | CR. MISC./17039/2015 A.BAIL IPC 498A,3A.BAIL | 4 MD. DULAL vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA | Mr.NARSINGH TANTI(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR |
| 83. | CR. MISC./17048/2015 A.BAIL IPC 409,34A.BAIL | 3 JAHANGIR vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.ANUSUIYA JAISWAL(APP) |
| 84. | CR. MISC./17068/2015 with A.BAIL 307,385,341A.BAIL | 5 RAJESH MANDAL & ORS. vs THE STATE OF BIHAR | Mr.CHANDRA SEN PRASAD SINGH | Mr.RAM CHANDRA SAHANI(APP) |
| 85. | CR. MISC./17394/2015 A.BAIL IPC 307,379 A.BAIL | 4 RANJEET MANDAL vs THE STATE OF BIHAR | Mr.CHANDRA SEN PRASAD SINGH | Mr.RAM CHANDRA SAHNI(APP) |
| 86. | CR. MISC./17086/2015 A.BAIL IPC 342,323A.BAIL | 3 PRAMOD KUMAR @ PRAMOD KUMAR SRIVASTAVA @ FADDU vs THE STATE OF BIHAR | Mr.BELA SINGH Mr.RAJEEV RANJAN | Mr.A.L.PANDIT (APP) |
| 87. | CR. MISC./17102/2015 A.BAIL IPC 498A,30A.BAIL | 3 MADAN SINGH vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.DR. RAVINDRA KUMAR (APP) |
| 88. | CR. MISC./17681/2015 MOD IN (CR. MISC./19978/2011) | 4 MD. JAVED HUSSAIN vs STATE OF BIHAR & ANR | Mr.SANJEEV RANJAN | Mr.A.L.PANDIT(APP) |
| 89. | CR. MISC./17844/2015 A.BAIL 307,341,323A.BAIL | 3 LUXMAN SINGH @ LAXMAN SINGH vs THE STATE OF BIHAR | Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH | Mr.S.M.RAHMAN(APP) |
| 90. | CR. MISC./17871/2015 A.BAIL 498A IPCA.BAIL | 1 SAMEER HUSSAIN @ SAMEER ALAM vs STATE OF BIHAR & ANR | Mr.RADHA MOHAN SINGH | Mr.ASHRAF ANSARI(APP) |
| 91. | CR. MISC./17876/2015 A.BAIL 498AA.BAIL | 3 KISAN YADAV vs STATE OF BIHAR & ANR | Mr.MRITUNJAY PRASAD SINGH | Mr.CHANDRA BHUSHAN PD.(APP) |

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| 92. | CR. MISC./17887/2015 A.BAIL 147,149,504A.BAIL | 3 | TETAR MUKHIYA & ORS vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH | Mr.JITENDRA KR. SINGH NO.1(APP) Mr.AMARNATH JHA |
| 93. | CR. MISC./17890/2015 with A.BAIL IPC 304B/34A.BAIL | 3 | SEEMA DEVI & ANR. vs THE STATE OF BIHAR | Mr.ARUN KUMAR SINGH Mr.LAKSHMAN LAL PANDEY Mr.MITHILESH KUMAR RAI | Mr.M.HAQUE (APP) |
| 94. | CR. MISC./18763/2015 A.BAIL 304B,34 IPC A.BAIL | 1 | MUNNA DEVI vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR RAI Mr.LAKSHMAN LAL PANDEY Mr.ARUN KUMAR SINGH | Mr.UDAY PRATAP SINGH(APP) |
| 95. | CR. MISC./17892/2015 A.BAIL IPC 302/341A.BAIL | 4 | LAKSHAMI DEVI vs THE STATE OF BIHAR | Mr.HANS LAL KUMAR | Mr.BHARAT BHUSHAN (APP) |
| 96. | CR. MISC./17905/2015 A.BAIL 302,307,147A.BAIL | 4 | SHRI BHAGWAN RAM & ANR vs THE STATE OF BIHAR | Mr.VIKAS RATAN BHARTI | Mr.SANJAY KR.SINGH(APP) |
| 97. | CR. MISC./17931/2015 A.BAIL IPC 307,32A.BAIL | 4 | DHIRAJ YADAV & ANR vs THE STATE OF BIHAR | Mr.SATYA PRAKASH | Mr.M.RAB(APP) |
| 98. | CR. MISC./17996/2015 A.BAIL IPC 304B,20A.BAIL | 4 | KAPILDEO SINGH & ORS vs THE STATE OF BIHAR | Mr.ARUN KUMAR Mr.HANS LAL KUMAR | Mr.ZAINUL ABEDIN (APP) Smt.SMT. SUDHA AMBASTHA |
| 99. | CR. MISC./18000/2015 A.BAIL IPC 498A,40A.BAIL | 3 | MUKESH MAHTO vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR @ S.K. | Mr.RAM NARESH ROY (APP) |
| 100. | CR. MISC./18016/2015 A.BAIL 7 E.C.ACTA.BAIL | 3 | OM PRAKASH TUFANI @ OMPRAKASH TUFANI vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.SANJAY KR. SINGH(APP) |
| 101. | CR. MISC./18050/2015 A.BAIL IPC 467,468A.BAIL | 3 | MD. NOOR ALAM vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.GANESH PD. SINGH(APP) |
| 102. | CR. MISC./18069/2015 A.BAIL IPC 307,37A.BAIL | 4 | SHANKAR YADAV & ORS. vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA | Mr.ABHAY KUMAR-I(APP) |
| 103. | CR. MISC./18071/2015 A.BAIL IPC 341,323A.BAIL | 3 | ANIL KUMAR SINGH vs THE STATE OF BIHAR | Mr.SATYA PRAKASH | Mr.MEENA SINGH(APP) Mr.CHANDRA MOHAN JHA |
| 104. | CR. MISC./18074/2015 with A.BAIL IPC 467,46A.BAIL | 3 | RAMA BIND vs THE STATE OF BIHAR | Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI Mr.TRIBHUWAN NARAYAN | Mr.PARMESHWAR MEHTA(APP) |
| 105. | CR. MISC./20951/2015 A.BAIL 465,467,468 A.BAIL | 1 | NARENDRA PRATAP SINGH vs THE STATE OF BIHAR | Mr.PANAV KUMAR | Mr.PANAV KUMAR(APP) |
| 106. | CR. MISC./18084/2015 A.BAIL IPC 376,120A.BAIL | 3 | MANOJ GUPTA @ MANOJ KUMAR GUPTA vs THE STATE OF BIHAR | Mr.ARUN Mr.SANJAY KUMAR @ S.K. | Mr.ZAINUL ABEDIN (APP) |
| 107. | CR. MISC./18086/2015 A.BAIL IPC 498A/30A.BAIL | 3 | SALIM MIAN & ANR vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH Mr.SHYAM KUAMR | Mr.AMIT KUMAR RAKESH (APP) |
| 108. | CR. MISC./18091/2015 A.BAIL 307,341,342A.BAIL | 3 | NARESH YADAV & ORS vs THE STATE OF BIHAR | Mr.SHEKHAR KUMAR SINGH Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN | Mr.AJIT KUMAR(APP) |
| 109. | CR. MISC./18092/2015 A.BAIL IPC 143/186A.BAIL | 5 | MD. ISRABUL HAQUE vs THE STATE OF BIHAR | Mr.NILESH KUMAR Mr.AMIT KUMAR | Mr.SHARDA KUMARI (APP) |
| 110. | CR. MISC./18099/2015 A.BAIL IPC 419,42A.BAIL | 3 | SADANAND RAM vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.NARSING TANTI(APP) |
| 111. | CR. MISC./19550/2015 A.BAIL IPC 304B,2A.BAIL | 3 | MUKESH SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR | Mr.GOPAL SHARAN SINGH | Mr.RAJ BALLABH SINGH(APP) |
| 112. | CR. MISC./19552/2015 A.BAIL IPC 420 & 1A.BAIL | 1 | RANJEET KUMAR GUPTA @ RANJEET KUMAR vs STATE OF BIHAR & ANR | Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM | Mr.H.A.KHAN(APP) Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.RAM NARESH ROY(APP) |
| 113. | CR. MISC./19576/2015 A.BAIL IPC 406,40A.BAIL | 3 | PARMANAND MANDAL vs THE STATE OF BIHAR | Mr.SHANKAR KUMAR THAKUR | Mr.YOGENDRA KR.SINGH(APP) |
| 114. | CR. MISC./19699/2015 A.BAIL 304B,34 IPCA.BAIL | 3 | KUSUM DEVI & ANR. vs THE STATE OF BIHAR | Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD | Mr.S.M.RAHMAN(APP) |
| 115. | CR. MISC./19716/2015 A.BAIL IPC 498AA.BAIL | 3 | KILESH KUMAR vs STATE OF BIHAR & ANR | Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1 Mr.ANIL KUMAR SHARMA | Mr.S.M.RAHMAN(APP) |
| 116. | CR. MISC./19735/2015 A.BAIL 302,120B,34A.BAIL | 3 | RANJEET YADAV @ HAKIM YADAV vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.R.B.RAI RAMAN(APP) |
| 117. | CR. MISC./19752/2015 A.BAIL IPC 448/341A.BAIL | 4 | PAPPU RAI vs THE STATE OF BIHAR | Mr.PRAMOD RAJPATI | Mr.P.N.PANDIT (APP) |
| 118. | CR. MISC./19755/2015 A.BAIL IPC 302/34A.BAIL | 3 | KAILASH PANDIT vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SHARDA KUMARI (APP) Mr.ARUN KUMAR |
| 119. | CR. MISC./19756/2015 A.BAIL IPC 420/467A.BAIL | 1 | SATYENDRA PRASAD vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SURENDRA PRASAD SINGH (APP) |
| 120. | CR. MISC./19761/2015 A.BAIL 302,120B IPA.BAIL | 3 | PANKAJ KUMAR vs THE STATE OF BIHAR | Mr.SATYA VEER Mr.SANJAY KUMAR JHA | Mr.RINA SINHA(APP) |
| 121. | CR. MISC./19777/2015 A.BAIL IPC 379,411A.BAIL | 3 | NIRANJAN THAKUR vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SANJAY KR. TIWARY NO.1 (APP) |
| 122. | CR. MISC./19782/2015 A.BAIL IPC 341,323A.BAIL | 3 | NAGESHWAR RAI vs THE STATE OF BIHAR | Mr.RAVI RANJAN | Mr.NITYANAND(APP) |

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| 123. | CR. MISC./19793/2015 A.BAIL IPC 304B/20A.BAIL | 1 | BIGAN RAI & ORS. vs THE STATE OF BIHAR | Mr.SHASHI SHEKHAR TIWARY | Mr.RAM NARESH RAI (APP) |
| 124. | CR. MISC./19804/2015 A.BAIL IPC 409,420A.BAIL | 3 | RATNESH KUMAR vs THE STATE OF BIHAR | Mr.JEETENDRA NARAYAN | Mr.MD. A. HAQUE SAHARA (APP) Mr.SHASHI SHEKHAR SHARMA |
| 125. | CR. MISC./19826/2015 A.BAIL IPC 147/148A.BAIL | 3 | KANHAIYA SHARMA & ORS. vs THE STATE OF BIHAR | Mr.PURUSHOTAM SHARMA Mr.RAVI PRAKASH | Mr.SHAILENDRA KUMAR 1 (APP) Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI |
| 126. | CR. MISC./19845/2015 A.BAIL IPC 406 & 1A.BAIL | 4 | UDAY SHANKAR JAIPURIAR @ UDAY SHANKAR JAIPURIYAR vs STATE OF BIHAR & ANR | Mr.RABINDRA NATH TIWARI Mr.KANTI JHA | Mr.AMRENDRA PD.(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH |
| 127. | CR. MISC./19846/2015 A.BAIL IPC 498A/34A.BAIL | 1 | RAJESH KUMAR @ RAJU vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN | Mr.PARMANAND KUMAR (APP) Mr.CHANDRA MOHAN JHA |
| 128. | CR. MISC./19854/2015 with A.BAIL IPC 341/323A.BAIL | 3 | GAJENDRA SINGH vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.AMBIKA BHAGAT (SPL.APP) |
| 129. | CR. MISC./26245/2015 A.BAIL IPC 379,32 A.BAIL | 1 | AVINASH KUMAR & ORS. vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.A.M.P.MEHTA(APP) |
| 130. | CR. MISC./19883/2015 A.BAIL 304B,201,34A.BAIL | 3 | JAG MOHAN SINGH & ANR. vs STATE OF BIHAR & ANR | Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR | Mr.SATYAVERAT VERMA(APP) |
| 131. | CR. MISC./19990/2015 A.BAIL IPC 406/420A.BAIL | 3 | RAN VIJOY KUMAR vs STATE OF BIHAR & ANR | Mr.BINOD MURARI MISHRA Mr.PREM KUMAR | Mr.DR.KUMAR UDAY PRATAP (APP) Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY |
| 132. | CR. MISC./21169/2015 A.BAIL IPC 307,44A.BAIL | 1 | HARENDRA DAS & ORS vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PANDEY Mr.KAMLESH PRASAD SINGH | Mr.BHANU PRATAP SINGH(APP) |
| 133. | CR. MISC./21174/2015 A.BAIL IPC 302/341A.BAIL | 3 | MANTU MANJHI & ANR. vs THE STATE OF BIHAR | Mr.PRAKASH MAHTO | Mr.RAM ANURAG SINGH (APP) |
| 134. | CR. MISC./21202/2015 BAIL IPC 302/201/3A.BAIL | 3 | SANJAI SAH @ SANJAI KUMAR SAH & ANR. vs THE STATE OF BIHAR | Mr.SUNIL KUMAR | Mr.HIRDAY PRASAD SINGH (APP) |
| 135. | CR. MISC./21258/2015 A.BAIL IPC 304B,2A.BAIL | 3 | SIYA DEVI vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR | Mr.HIRDAY PD.SINGH(APP) |
| 136. | CR. MISC./21265/2015 with A.BAIL IPC 467/471A.BAIL | 3 | MD. ASHFAQUE HUSSAIN @ ASHFAQUE HUSSAIN vs THE STATE OF BIHAR | Mr.SUDHA CHANDRA Mr.PRABHAT KUMAR SINGH | Mr.AHMAD ALI (APP) |
| 137. | CR. MISC./22248/2015 with A.BAIL IPC 467,471 A.BAIL | 1 | BIRENDRA KUMAR PRABHAKAR vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR | Mr.PARMANAND KUMAR (APP) |
| 138. | CR. MISC./23566/2015 with A.BAIL IPC 467,470 A.BAIL | 1 | RAJ KUMAR SRIVASTAVA vs THE STATE OF BIHAR | Mr.SARVAN KUMAR | Mr.AJAY KR. JHA (APP) |
| 139. | CR. MISC./30852/2015 A.BAIL IPC 467/471 A.BAIL | 3 | KAMLA KUMARI GUPTA vs THE STATE OF BIHAR | Mr.SATI RANJAN JAMAIYAR | Mr.S.D. SINGH YADAV (APP) |
| 140. | CR. MISC./21279/2015 A.BAIL IPC 302/341A.BAIL | 3 | SANDEEP YADAV @ SANDEEP KUMAR YADAV vs THE STATE OF BIHAR | Mr.SURESH MISHRA | Mr.M.HAQUE (APP) Mr.AJAY KUMAR TIWARY |
| 141. | CR. MISC./21295/2015 A.BAIL 363,365,120A.BAIL | 4 | OM PRAKASH BHAGAT & ORS vs THE STATE OF BIHAR | Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR | Mr.DR. M.K.GAUTAM(APP) |
| 142. | CR. MISC./21322/2015 A.BAIL IPC 498A,34A.BAIL | 1 | OM PRAKASH TIWARI vs THE STATE OF BIHAR | Mr.KRISHNA KUMAR SINGH | Mr.RAJENDRA PD. NAT(APP) |
| 143. | CR. MISC./21325/2015 A.BAIL IPC 307/341A.BAIL | 1 | SADHU CHAUHAN & ORS. vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINHA | Mr.ANUJ KUMAR SRIVASTAVA (APP) |
| 144. | CR. MISC./21328/2015 A.BAIL IPC 498A,34A.BAIL | 1 | SUDHIR KUMAR SINGH vs STATE OF BIHAR & ANR | Mr.MANISH CHANDRA GANDHI | Mr.RAJIV NAYAN(APP) Mr.JAI KISHORE SHARMA Mr.RANJEET KUMAR |
| 145. | CR. MISC./21337/2015 A.BAIL IPC 341/323A.BAIL | 1 | BAUAN MAHTO & ANR vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.RAM SHANKAR DAS (SPL.PP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.SANJAY KR. SINGH(APP) |
| 146. | CR. MISC./21338/2015 A.BAIL IPC 498AA.BAIL | 1 | MEHMOOD KHAN @ MAHMOOD KHAN vs STATE OF BIHAR & ANR | Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ" | Mr.MURLIDHAR(APP) |
| 147. | CR. MISC./21341/2015 A.BAIL IPC 304B,3A.BAIL | 1 | CHANDRESH SHARMA @ CHANDESH SHARMA & ANR. vs THE STATE OF BIHAR | Mr.UMESH KUMAR | Mr.MURLIDHAR(APP) |
| 148. | CR. MISC./21344/2015 A.BAIL IPC 307,32A.BAIL | 1 | RAJESH PASWAN & ANR. vs THE STATE OF BIHAR | Mr.UMESH KUMAR | Mr.MURLIDHAR(APP) |
| 149. | CR. MISC./21353/2015 A.BAIL 406,323,379A.BAIL | 1 | SUKHARI SINGH & ANR. vs STATE OF BIHAR & ANR | Mr.RAMAKANT YADAV Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1 | Mr.S.D.SINGH YADAV(APP) |

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| 150. | CR. MISC./21363/2015 A.BAIL IPC 498A & A.BAIL | 1 | OM PRAKASH SINGH vs STATE OF BIHAR & ANR | Mr.RAJESH KUMAR | Mr.ASHA DEVI(APP) |
| 151. | CR. MISC./21391/2015 A.BAIL IPC 307/341A.BAIL | 3 | TURANTI DAS & ORS. vs THE STATE OF BIHAR | Mr.SANJEEV VERMA | Mr.MD.ARIF (APP) |
| 152. | CR. MISC./21404/2015 A.BAIL IPC 406,42A.BAIL | 3 | GANESH PRASAD CHAUHAN @ GANESH PRASAD CHOUHAN vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.ANUJ KUMAR SRIVASTAVA(APP) |
| 153. | CR. MISC./21434/2015 A.BAIL IPC 379,41A.BAIL | 3 | BIRENDRA PRASAD GUPTA vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA Mr.ANGAD KUNWAR | Mr.ARVIND KUMAR PANDEY(APP) |
| 154. | CR. MISC./21445/2015 A.BAIL IPC 304B/34A.BAIL | 3 | INDRAWATI DEVI vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN | Mr.AKBAR ALI (APP) |
| 155. | CR. MISC./22217/2015 A.BAIL IPC 302,20A.BAIL | 3 | BIPIN SHARMA & ANR vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.KR.VIRENDRA NARAYAN(APP) Mr.ARVIND KUMAR SINGH |
| 156. | CR. MISC./22223/2015 A.BAIL IPC 341,147A.BAIL | 3 | RAMESH YADAV vs THE STATE OF BIHAR | Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI | Mr.DR. RAVINDRA KUMAR (APP) Mr.PANKAJ KUMAR Mr.RAVI RANJAN Mr.ASHOK KR.SINGH 1(APP) |
| 157. | CR. MISC./22232/2015 A.BAIL 420,419,379A.BAIL | 3 | CHANDAN KUMAR SINGH vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.ASHOK KR.SINGH 1(APP) |
| 158. | CR. MISC./22251/2015 A.BAIL IPC 323,376A.BAIL | 3 | WAKIL MURMU vs THE STATE OF BIHAR | Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR | Mr.M.DAYAL(APP) |
| 159. | CR. MISC./22268/2015 A.BAIL IPC 498A/49A.BAIL | 3 | RAJU THAKUR vs STATE OF BIHAR & ANR | Mr.GIRISH CHANDRA JHA | Mr.ANIL KUMAR SINGH 1(APP) |
| 160. | CR. MISC./22269/2015 A.BAIL 420,467,468A.BAIL | 3 | RANJU DEVI @ RANIYA MAI vs THE STATE OF BIHAR | Mr.AMIT KUMAR | Mr.NAND KISHORE PD.(APP) Mr.KUMAR RAVISH Mr.VINAY MISTRY Mr.YOGENDRA KR. SINGH(APP) |
| 161. | CR. MISC./22338/2015 A.BAIL IPC 147,148A.BAIL | 3 | JAI PRAKASH GUPTA vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.YOGENDRA KR. SINGH(APP) |
| 162. | CR. MISC./22369/2015 A.BAIL IPC 406,42A.BAIL | 3 | PANNALAL PRASAD vs STATE OF BIHAR & ANR | Mr.DHANNJAY KUMAR NO 2 | Mr.MANOJ KUMAR(APP) |
| 163. | CR. MISC./22393/2015 A.BAIL IPC 376A.BAIL | 3 | SANDHIR RAJ vs THE STATE OF BIHAR | Mr.NARENDRA KUMAR | Mr.PRANAV KUMAR(APP) |
| 164. | CR. MISC./22400/2015 A.BAIL IPC 498AA.BAIL | 3 | MANOJ KUMAR PANDEY vs STATE OF BIHAR & ANR | Mr.PRAVEEN KUMAR Mr.RAJ KUMAR | Mr.SUBHASH CHANDRA MISHRA (APP) |
| 165. | CR. MISC./22411/2015 A.BAIL 420467,468,A.BAIL | 1 | RAM BALAK KUMAR vs THE UNION OF INDIA THROUGH C.B.I. | Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA | Mr.BIPIN KUMAR SINHA(SC/CBI) |
| 166. | CR. MISC./22427/2015 A.BAIL IPC 406,420A.BAIL | 4 | YUGAL KISHORE PD. SINGH vs THE STATE OF BIHAR | Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH | Mr.AMITESH KUMAR(APP) Mr.AWADHESH KUMAR SINGH |
| 167. | CR. MISC./22432/2015 A.BAIL IPC 363/366A.BAIL | 3 | MD. ASHIQUE @ MD. ASHIQUE ANSARI vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN | Mr.RAJENDRA SINGH SHASTRIJEE (APP) |
| 168. | CR. MISC./22436/2015 A.BAIL 420,323,34 A.BAIL | 3 | PETER FRANSIS vs STATE OF BIHAR & ANR | Mr.SADA NAND RAY | Mr.A.DAYAL(APP) |
| 169. | CR. MISC./22437/2015 A.BAIL 420,419,406A.BAIL | 3 | RAKESH PANDEY vs THE STATE OF BIHAR | Mr.GOPAL SHARAN SINGH | Mr.U.S.P.SINGH(APP) Mr.MANOJ KUMAR SINGH |
| 170. | CR. MISC./22458/2015 A.BAIL IPC 307/379A.BAIL | 3 | MD. PARWEZ ALAM vs THE STATE OF BIHAR | Mr.MD. NAUSHAD UZZOHA | Mr.DR.INDIWAR KUMARI (APP) Mr.MD. ZIAUL QUAMAR Mr.RAMESH KUMAR SINGH |
| 171. | CR. MISC./22462/2015 A.BAIL IPC 366A/34A.BAIL | 3 | PASWAN SINGH@PAWAN KUMAR & ORS vs STATE OF BIHAR & ANR | Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR | Mr.UDAY PRATAP SINGH (APP) Mr.JHARKHANDI UPADHYAY |
| 172. | CR. MISC./22480/2015 A.BAIL IPC 498A & A.BAIL | 3 | DR. KUMAR GAURAV vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SMT.RENUKA RATNAKAR (APP) Mr.RAKESH KUMAR SINHA |
| 173. | CR. MISC./22498/2015 A.BAIL 307,427,120A.BAIL | 3 | RAM GULAM BHANDARI vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA Mr.ARCHANA | Mr.RAM SUMIRAN RAI(APP) |
| 174. | CR. MISC./22522/2015 A.BAIL IPC 147,148A.BAIL | 3 | LAL BABU RAI & ORS vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH | Mr.RENU KUMARI(APP) Mr.GHANSHYAM TIWARY |
| 175. | CR. MISC./23038/2015 A.BAIL 341,353,272A.BAIL | 3 | JIWACHCHI DEVI @ JIBACHHI DEVI vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.SANJAY KUMAR(APP) |
| 176. | CR. MISC./23046/2015 A.BAIL 420,421,424A.BAIL | 3 | KRISHNA KANT SINGH vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH Mr.SURENDRA KUMAR SINGH | Mr.INDU KRI.SRIVASTAVA(APP) |
| 177. | CR. MISC./23048/2015 A.BAIL 307,341,324A.BAIL | 3 | NITESH KUMAR @ NITISH SINGH vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.NAGADEO CHOUBEY | Mr.MUSTAQUE ALAM(APP) |
| 178. | CR. MISC./23092/2015 A.BAIL IPC 304,27A.BAIL | 4 | SMT. PRAMILA RAY vs THE STATE OF BIHAR | Mr.ANUPAM SINHA Mr.RAJESH RANJAN | Mr.GOPESH KUMAR(APP) |
| 179. | CR. MISC./23130/2015 A.BAIL IPC 498A,31A.BAIL | 3 | DEWAN CHOUDHARY vs THE STATE OF BIHAR | Mr.UDAY KANT CHOUDHARY | Mr.ASHRAF ANSARI(APP) |

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| Mr. Justice Mihir Kumar Jha | | | | | |
| 180. | CR. MISC./23134/2015 A.BAIL IPC 406,420A.BAIL | 3 | SRI BIRENDRA PRASAD vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR | Mr.MD.FAHIMUDDIN(APP) |
| 181. | CR. MISC./23157/2015 A.BAIL IPC 304B/34A.BAIL | 3 | MD. RASEED vs THE STATE OF BIHAR | Mr.ANIL KUMAR ROY | Mr.DILIP KUMAR (APP) |
| 182. | CR. MISC./23182/2015 A.BAIL IPC 143,149A.BAIL | 3 | ASHOK MEHTA vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SADANAND PASWAN (SPL.APP) |
| 183. | CR. MISC./23196/2015 A.BAIL IPC 341/323A.BAIL | 3 | PRADEEP MISTRI vs THE STATE OF BIHAR | Mr.ANWAR KARIM | Mr.RAJIV NAYAN (APP) |
| 184. | CR. MISC./23214/2015 A.BAIL 420,406 IPCA.BAIL | 3 | ARAYA SUMANT vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR SINGH | Mr.ANITA KRI.SINGH(APP) |
| 185. | CR. MISC./23217/2015 A.BAIL 420,468,120A.BAIL | 3 | VIBHISHAN PRASAD @ VIBHISHAN PRASAD YADAV & ANR vs STATE OF BIHAR & ANR | Mr.AJAY KUMAR SINGH | Mr.BINOD KR. 3(APP) |
| 186. | CR. MISC./23231/2015 A.BAIL IPC 302,201A.BAIL | 3 | JALANDHAR RAI vs THE STATE OF BIHAR | Mr.BINOD KUMAR MISHRA | Mr.ABHAY KUMAR NO. 1 (APP) |
| 187. | CR. MISC./23237/2015 A.BAIL IPC 379,32A.BAIL | 4 | ASHISH KUNDU & ANR vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH | Mr.SUBHASH CHANDRA MISHRA(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR |
| 188. | CR. MISC./23247/2015 A.BAIL IPC 307,323A.BAIL | 4 | MD. MUSAFIR & ORS vs THE STATE OF BIHAR | Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA | Mr.ASHRAF ANSARI(APP) Mr.MITHILESH KUMAR SINGH Mr.MANISH KUMAR -3 |
| 189. | CR. MISC./23260/2015 A.BAIL IPC 379,32A.BAIL | 3 | GULZAR RAI @ GULZAR ROY & ANR vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.AMBIKA BHAGAT(SPL. P.P.) |
| 190. | CR. MISC./23278/2015 A.BAIL IPC 364,34A.BAIL | 3 | ABDUL RASID & ANR. vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.ASHOK KUMAR(APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA |
| 191. | CR. MISC./23287/2015 A.BAIL IPC 302,201A.BAIL | 3 | ASHOK RAM & ORS vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI | Mr.MANISH KUMAR NO.2(APP) |
| 192. | CR. MISC./23292/2015 A.BAIL IPC 302,120A.BAIL | 3 | MINTU DEVI vs THE STATE OF BIHAR | Mr.DAVENDRA KUMAR PANDEY | Mr.A.HAQUE SAHARA(APP) |
| 193. | CR. MISC./23297/2015 A.BAIL IPC 302/34A.BAIL | 3 | SAGAR YADAV @ RAM SAGAR YADAV & ANR. vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA Mr.ANAMUL HAQUE | Mr.M.K.NIRALA(APP) Mr.JITENDRA KUMAR PANDEY Mr.RAJESH KUMAR SINHA |
| 194. | CR. MISC./23301/2015 A.BAIL IPC 420/406A.BAIL | 4 | AWADHESHWAR PRASAD MISHRA & ORS vs THE STATE OF BIHAR | Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH | Mr.YOGENDRA KUMAR (APP) Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.NITYANAND (APP) |
| 195. | CR. MISC./24519/2015 RESTORATION IN (CR. MISC./23090/2014) | 1 | HARI PRASAD YADAV @ HARI YADAV & ANR vs STATE OF BIHAR & ANR | Mr.AMIT KUMAR | |
| 196. | CR. MISC./24529/2015 A.BAIL IPC 307,32A.BAIL | 3 | BIJAN YADAV@BIJEN YADAV & ANR. vs THE STATE OF BIHAR | Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA | Mr.NAND KUMAR(APP) |
| 197. | CR. MISC./24530/2015 A.BAIL 420,364,120A.BAIL | 3 | MAHESH PRASAD @ MAHESH KUMAR vs THE STATE OF BIHAR | Mr.BINDESHWAR PRASAD SINGH | Mr.ANANT KUMAR(APP) |
| 198. | CR. MISC./24595/2015 A.BAIL IPC 307,32A.BAIL | 3 | MD. UNSAHAK & ORS vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.PUSHPA SINHA(APP) |
| 199. | CR. MISC./24612/2015 A.BAIL IPC 302/328A.BAIL | 3 | JAY NARAYAN RAM vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA Mr.CHHATESHWARI KUMARI Mr.DHANANJAY KUMAR GUPTA Mr.RANANJAY KUMAR | Mr.SHAIENDRA KUMAR 2 (APP) |
| 200. | CR. MISC./24614/2015 A.BAIL 302 IPCA.BAIL | 3 | RAJA @ RAJ KUMAR SHARMA vs THE STATE OF BIHAR | Mr.GOPAL GOVIND MISHRA | Mr.SMT. RITA VERMA(APP) Mr.SATRUDHAN KUMAR |
| 201. | CR. MISC./24615/2015 A.BAIL IPC 420,46A.BAIL | 3 | ADITI JEEWAN vs THE STATE OF BIHAR | Mr.KAMAL KISHORE SINGH | Mr.R.N.JHA(APP) |
| 202. | CR. MISC./24631/2015 A.BAIL IPC 307/147A.BAIL | 3 | SATYA PRAKASH SINGH @ BABLOO SINGH @ BABLOO vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ MANU | Mr.UDAY CHANDRA PRASAD (APP) |
| 203. | CR. MISC./24649/2015 A.BAIL IPC 420/409A.BAIL | 3 | DEONATH CHOUDHARY vs THE STATE OF BIHAR | Mr.AMIT BHUSHAN Mr.SHRI PRAKASH SRIVASTAVA | Mr.SATYENDRA NR. SINGH (APP) |
| 204. | CR. MISC./24657/2015 A.BAIL IPC 302,30A.BAIL | 3 | RANJAN KUMAR @ RANJAN & ORS vs THE STATE OF BIHAR | Mr.ARUN KUMAR GUPTA | Mr.RAM CHANDRA SINGH(APP) |
| 205. | CR. MISC./24687/2015 A.BAIL IPC 406,409A.BAIL | 3 | GYAN RANJAN @ TUNNA vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.RAJENDRA SINGH SHASTRI JEE (APP) |
| 206. | CR. MISC./24697/2015 A.BAIL 307,447,341A.BAIL | 3 | PUNDEO RAI & ORS vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH | Mr.SHAKIR AHMAD(APP) |
| 207. | CR. MISC./24718/2015 A.BAIL IPC 302/201A.BAIL | 3 | RAMPRIT SINGH & ANR vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR | Mr.MEENA SINGH (APP) |
| 208. | CR. MISC./24738/2015 A.BAIL IPC 406/420A.BAIL | 3 | MUNNA SHARMA @ MUNNA KUMAR SHARMA vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH | Mr.A.L. PANDIT (APP) |
| 209. | CR. MISC./24750/2015 A.BAIL IPC 302/201A.BAIL | 3 | RAMJEE SHARMA & ORS vs THE STATE OF BIHAR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.SURENDRA PRASAD SINGH (APP) |

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| 210. | CR. MISC./24860/2015 A.BAIL 363,364A IPA.BAIL | 3 | MD. PARWEZ ALAM vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.MANISH KUMAR 2(APP) Mr.KAMAL KISHORE SINGH |
| 211. | CR. MISC./24865/2015 A.BAIL 376,406,341A.BAIL | 3 | MOLAZIM KHAN vs STATE OF BIHAR & ANR | Mr.ADITYA NATH JHA | Mr.HARENDRA PD.(APP) |

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Wednesday the 12th August 2015
Court No. 23 (AT 10:30 A.M.)
Mr. Justice Ashwani Kumar Singh

| SNo | Case No | LT Party Detail | Pet Advocate | Res Advocate | Remarks |
|-----------------------------|--|--|--|---|---------|
| <u>FOR ADMISSION</u> | | | | | |
| 1. | CR. MISC./6667/2015 A.BAIL | 3 PAPPU PATWA vs STATE OF BIHAR & ANR | Mr.PRAVEEN KUMAR | Mr.PRADEEP NARAYAN KR.(APP) Mr.NEERAJ KUMAR | |
| 2. | CR. MISC./7173/2015 A.BAIL | 3 MUNNA YADAV & ANR vs THE STATE OF BIHAR | Mr.SANJAY KUMAR Mr.SARVA DEO SINGH | Mr.BINOD KUMAR(APP) Mr.RANG NATH CHOUBEY | |
| 3. | CR. MISC./7258/2015 A.BAIL | 5 SANTOSH MISHRA vs THE STATE OF BIHAR | Mr.KUMAR KAUSHIK | Mr.MD.IFTEKHAR MAHMOOD(APP) Mr.DURGA NAND JHA Mr.JITENDRA NARAIN SINHA | |
| 4. | CR. MISC./7626/2015 A.BAIL | 3 RAMBACHAN YADAV & ORS vs THE STATE OF BIHAR | Mr.ANUPA NAND JHA | Mr.SATYENDRA NARAYAN SINGH (APP) | |
| 5. | CR. MISC./7627/2015 A.BAIL | 6 BIBHUTI NATH JHA vs THE STATE OF BIHAR | Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH | Mr.SHARDA KUMARI (APP) | |
| 6. | CR. MISC./7638/2015 A.BAIL | 4 BADHO YADAV & ORS vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.GOPESH KUMAR (APP) | |
| 7. | CR. MISC./7890/2015 A.BAIL | 8 MD. SALAMUDDIN vs STATE OF BIHAR & ANR | Mr.UMESH CHANDRA VERMA | Mr.ANIL KUMAR SINGH(APP) Mr.KARANDEEP KUMAR | |
| 8. | CR. MISC./7981/2015 A.BAIL | 4 DINESH MAHTO vs THE STATE OF BIHAR | Mr.SHANKAR KUMAR | Mr.NAND KISHORE PD.(APP) Mr.DINESH JHA | |
| 9. | CR. MISC./8167/2015 A.BAIL | 5 MD. TAIYAB vs THE STATE OF BIHAR | Mr.RAKESH KUMAR | Mr.SHYAM KUMAR SINGH (APP) Mr.ADITYA NATH JHA | |
| 10. | CR. MISC./8198/2015 A.BAIL | 6 BILTU MANJHI & ORS vs THE STATE OF BIHAR | Mr.SUNIL KUMAR Mr.RANJEET KUMAR | Mr.BHANU PRATAP SINGH(APP) | |
| 11. | CR. MISC./8360/2015 A.BAIL | 6 SHRI PRAKASH KUMAR vs THE STATE OF BIHAR | Mr.ANIL KUMAR TIWARY | Mr.RAM NARESH ROY(APP) | |
| 12. | CR. MISC./8414/2015 A.BAIL | 6 SUNDER DEVI & ORS vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN NO.II | Mr.ADITYA NARAYAN SINGH 1(APP) | |
| 13. | CR. MISC./8586/2015 A.BAIL | 4 MASTER MOJIB @ MD. MOJIBUR RAHMAN vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.ARUN KUMAR (APP) | |
| 14. | CR. MISC./8713/2015 A.BAIL | 4 LAV SHARMA & ANR. vs THE STATE OF BIHAR | Mr.BRAJESH PRASAD GUPTA Mr.RAJ NANDAN PRASAD | Mr.U.S.P SINGH (APP) | |
| 15. | CR. MISC./8878/2015 A.BAIL | 4 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR | Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR Mr.ALOK RANJAN | Mr.AMRENDRA PD.(APP) Mr.PATANJALI RISHI | |
| 16. | CR. MISC./8909/2015 A.BAIL | 4 CHANDRACHUR SINGH @ CHUNCHUN SINGH vs THE STATE OF BIHAR | Mr.BRIJ NANDAN PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN | Mr.U.S.P.SINGH(APP) | |
| 17. | CR. MISC./8923/2015 with A.BAIL | 5 JANARDAN YADAV vs THE STATE OF BIHAR | Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR | Mr.ANSUAIYA JAISWAL (APP) | |
| 18. | CR. MISC./20420/2015 A.BAIL 302,120B,34 A.BAIL | 1 DEONANDAN YADAV vs THE STATE OF BIHAR | Mr.PRAKASH MAHTO | Mr.RAM ANURAG SINGH(APP) | |
| 19. | CR. MISC./8963/2015 A.BAIL | 6 SRI GOBARDHAN PRASAD @ GOBARDHAN PRASAD vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINHA Mr.JITENDRA KUMAR PANDEY | Mr.HARENDRA PD.(APP) | |
| 20. | CR. MISC./9019/2015 A.BAIL | 6 RAM BAHADUR MALAKAR & ORS vs THE STATE OF BIHAR | Mr.NAND KISHORE SINGH | Mr.AMRENDRA PD.(APP) | |
| 21. | CR. MISC./9040/2015 A.BAIL | 5 DEVANAND CHOUBEY @ DAYANAND CHOUBEY & ANR vs THE STATE OF BIHAR | Mr.RANG NATH CHOUBEY | Mr.MD.ARFI(APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR | |
| 22. | CR. MISC./12572/2015 A.BAIL | 4 RAJESH KUMAR @ RAJAIYA vs THE STATE OF BIHAR | Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH | Mr.SANJAY KR.SHARMA(APP) | |
| 23. | CR. MISC./12676/2015 A.BAIL(13 P/C ACT)A.BAIL | 4 DHANANJAY KUMAR @ DHANANJAY KUMAR GIRI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT, BIHAR | Mr.SOURENDRA PANDEY Mr.RAJESH KUMAR MISHRA | Mr.RAMAKANT SHARMA (LAW OFF. VIG) | |
| 24. | CR. MISC./12728/2015 A.BAIL | 4 RANDHIR KUMAR vs THE STATE OF BIHAR | Mr.ANUJ KUMAR Mr.JAVED ASLAM | Mr.SHYAM KUMAR SINGH (APP) | |
| 25. | CR. MISC./12871/2015 A.BAIL | 3 BAMBAM YADAV & ANR vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.RAM SHANKAR DAS(SPL.P.P.) | |
| 26. | CR. MISC./12881/2015 A.BAIL | 3 RAJA SAH vs STATE OF BIHAR & ANR | Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA | Mr.ANURADHA SINGH (APP) Mr.RATAN KUMAR KUMAR | |
| 27. | CR. MISC./12913/2015 A.BAIL | 5 RAJESH KUMAR RANJAN @ RAJESH YADAV & ANR vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR | Mr.RAM CHANDRA SINGH (APP) Mr.BINOD KUMAR SINHA | |
| 28. | CR. MISC./12946/2015 A.BAIL | 3 DASU@DASO @ NAND KISHORE MARIK & ORS vs STATE OF BIHAR & ANR | Mr.AJAY MUKHERJEE | Mr.BRAJ KISHORE PD.(APP) Mr.AMRENDRA KUMAR JHA | |
| 29. | CR. MISC./12983/2015 with A.BAIL | 3 FULENDRA SINGH vs THE STATE OF BIHAR | Mr.SATYENDRA NARAYAN VERMA | Mr.DR.AJIT KUMAR(APP) | |
| 30. | CR. MISC./16607/2015 A.BAIL | 1 VIRMANI DWIVEDI vs THE STATE OF BIHAR | Mr.SATYENDRA NARAYAN VERMA | Mr.RANA RANDHIR SINGH (APP) | |
| 31. | CR. MISC./13027/2015 A.BAIL | 3 SHAILESH RAI vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.A.DAYAL (APP) Mr.NALIN KUMAR | |
| 32. | CR. MISC./13170/2015 A.BAIL | 6 SURENDRA SINGH vs STATE OF BIHAR & ANR | Mr.DUDHESHWAR SINGH | Mr.PRONATI SINGH (APP) Mr.VINAY KIRTI SINGH | |

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| PATNA HIGH COURT | 288 | Wednesday 12th August, 2015 Mr. Justice Ashwani Kumar Singh |
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| 33. | CR. MISC./13189/2015 A.BAIL | 5 | RAVINDRA YADAV vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY | Mr.ARUN KUMAR SINGH-5(APP) Mr.SURENDRA KISHORE THAKUR |
| 34. | CR. MISC./13190/2015 A.BAIL | 5 | HEMANT KUMAR SINHA vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE | Mr.ANJANI KUMAR SINHA Mr.PRITISH KUMAR LAL | Mr.RAMAKANT SHARMA (LAW OFF. VIG) |
| 35. | CR. MISC./13217/2015 A.BAIL | 3 | SINGESHWAR MANDAL @ UMESH MANDAL @ SIDHESHWAR MANDAL vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR JHA | Mr.SMT. ANUSAIYA JAISWAL(APP) Mr.INDESHWARI PRASAD MANDAL |
| 36. | CR. MISC./13224/2015 A.BAIL | 3 | GANDHI VERMA vs STATE OF BIHAR & ANR | Mr.RANJEET KUMAR PANDEY | Mr.HARENDRA PD.(APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER |
| 37. | CR. MISC./13319/2015 A.BAIL | 3 | MD. BABUL & ANR. vs THE STATE OF BIHAR | Mr.MD. NAUSHAD UZZOHA | Mr.SHANTANU KUMAR(APP) |
| 38. | CR. MISC./13322/2015 A.BAIL | 3 | BIPIN KUMAR SINGH vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | Mr.BRAJ KISHORE PD.(APP) Mr.RAHUL NATH Mr.SANJAY KUMAR |
| 39. | CR. MISC./13331/2015 A.BAIL | 3 | SHUBHRA PANDEY @ SUBHRA PANDE vs STATE OF BIHAR & ANR | Mr.INDU SHEKHAR DWIVEDI | Mr.MURLIDHAR(APP) Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH Mr.KANHAIYA PANDEY |
| 40. | CR. MISC./13349/2015 A.BAIL | 8 | SONA LAL ROY & ORS vs STATE OF BIHAR & ANR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.UDAY CHAND PD.(APP) |
| 41. | CR. MISC./13358/2015 with A.BAIL | 3 | TETARI DEVI & ORS vs THE STATE OF BIHAR | Mr.NARESH PRASAD | Mr.MANISH KUMAR-II(APP) |
| 42. | CR. MISC./22011/2015 A.BAIL IPC 304B,20 A.BAIL | 1 | DINESH KUMAR vs THE STATE OF BIHAR | Mr.NARESH PRASAD | Mr.NAGENDRA PRASAD (APP) |
| 43. | CR. MISC./13386/2015 A.BAIL | 3 | VIVEKA NAND RAI @ SHREE VIVEKA NAND vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR | Mr.PRAMOD KUMAR PANDEY (APP) Mr.SHAILENDRA KUMAR SINGH |
| 44. | CR. MISC./15543/2015 A.BAIL | 3 | SANTOSHI DEVI vs STATE OF BIHAR & ANR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.MADAN KUMAR(APP) Mr.AJAY NANDAN SAHAY |
| 45. | CR. MISC./15556/2015 A.BAIL | 3 | SANTOSH KUMAR SINGH@SANTOSH SINGH vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR | Mr.PRADEEP NARAYAN KR.(APP) |
| 46. | CR. MISC./15564/2015 A.BAIL | 3 | MADAN SHARMA vs STATE OF BIHAR & ANR | Mr.HARENDRA PRASAD Mr.SHAILENDRA KUMAR | Mr.GULNAR BEGUM(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.M.K.KHARE(APP) |
| 47. | CR. MISC./15575/2015 A.BAIL | 4 | MADAN CHOUDHARY vs THE STATE OF BIHAR | Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH | Mr.SHYAM BIHARI SINGH (APP) |
| 48. | CR. MISC./15589/2015 A.BAIL | 4 | BUNDELA RAI vs THE STATE OF BIHAR | Mr.SURENDRA KISHORE THAKUR | Mr.NIRMALA KUMARI (APP) |
| 49. | CR. MISC./15707/2015 A.BAIL | 3 | PRAMOD YADAV & ORS. vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY | Mr.M.RAB(APP) Mr.GAJENDRA KUMAR SINGH |
| 50. | CR. MISC./15821/2015 A.BAIL | 4 | SURESH MAHATO & ANR vs THE STATE OF BIHAR | Mr.RAKESH RANJAN | Mr.SMT.PUSHPA SINHA (APP) |
| 51. | CR. MISC./15828/2015 A.BAIL | 3 | RAVI RANJAN PRASAD @ RAVI RANJAN KUMAR & ORS. vs THE STATE OF BIHAR | Mr.RANJAN KUMAR SRIVASTAVA | Mr.MUKESH KR. SINGH (APP) |
| 52. | CR. MISC./15844/2015 A.BAIL | 4 | BAIKUNTHNATH SINGH vs THE STATE OF BIHAR | Mr.HARENDRA PRASAD | Mr.DR. RAVINDRA KUMAR(APP) |
| 53. | CR. MISC./15965/2015 A.BAIL | 4 | RAGHUNATH SINGH vs THE STATE OF BIHAR | Mr.KUMOD KUMAR SHRIVASTAW | Mr.DINESH SINGH(APP) |
| 54. | CR. MISC./15973/2015 A.BAIL | 3 | RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR | Mr.PRAKASH MAHTO | Mr.R.P.S.SINGH(APP) |
| 55. | CR. MISC./16000/2015 A.BAIL | 4 | SHAHABUDDIN vs THE STATE OF BIHAR | Mr.MANENDRA KUMAR SINHA | Mr.NITYANAND (APP) |
| 56. | CR. MISC./16002/2015 with A.BAIL | 3 | AKHILESH KUMAR SINGH & ANR vs THE STATE OF BIHAR | Mr.MANENDRA KUMAR SINHA | Mr.SMT. INDU BALA PANDAY (APP) |
| 57. | CR. MISC./21461/2015 A.BAIL IPC 467,468 A.BAIL | 1 | AJAY KUMAR SINGH @ AJAY SINGH & ANR. vs THE STATE OF BIHAR | Mr.AJAY KUMAR | Mr.PRADIP NR.KUMAR(APP) |
| 58. | CR. MISC./16005/2015 A.BAIL | 3 | PINTU YADAV & ORS vs THE STATE OF BIHAR | Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH | Mr.NAND KUMAR (APP) |
| 59. | CR. MISC./16006/2015 A.BAIL | 3 | NAND KISHORE PRASAD YADAV vs STATE OF BIHAR & ANR | Mr.SHAKIL AHMAD KHAN | Mr.SHYAM BIHARI SINGH(APP) |
| 60. | CR. MISC./16037/2015 A.BAIL | 3 | KANCHAN DEVI vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2 | Mr.ZAINUL ABEDIN(APP) |
| 61. | CR. MISC./16041/2015 A.BAIL | 4 | MUKESH KUMAR CHOUDHARY @ MUKESH CHAUDHARY & ANR vs THE STATE OF BIHAR | Mr.SATYENDRA RAI | Mr.U.L.VERMA(APP) |
| 62. | CR. MISC./16052/2015 A.BAIL | 4 | BANSHI MAHTO @ BANSI MAHTO & ANR vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD | Mr.ABHAY KUMAR-I(APP) Mr.AMRENDRA NARAYAN RAI Mr.CHANDAN |
| 63. | CR. MISC./16053/2015 A.BAIL | 4 | MANOJ THAKUR vs THE STATE OF BIHAR | Mr.BIMAL KUMAR Mr.SUNIL KUMAR | Mr.SANJAY KUMAR (APP) |
| 64. | CR. MISC./16064/2015 A.BAIL | 5 | SURENDRA MISHRA vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR | Mr.P.N.PANDIT(APP) |
| 65. | CR. MISC./17115/2015 A.BAIL IPC 302,12A.BAIL | 4 | AJAY KUMAR JHA vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.S.DAYAL(APP) |
| 66. | CR. MISC./17171/2015 A.BAIL 304B,328,34A.BAIL | 4 | NURIA KHATOON vs THE STATE OF BIHAR | | |

| PATNA HIGH COURT | | 289 | Wednesday 12 th August, 2015 Mr. Justice Ashwani Kumar Singh | |
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| 67. | CR. MISC./17179/2015 ABAIL IPC 323/364A.BAIL | 3 MD. DULARE vs THE STATE OF BIHAR | Mr.MOHAMMAD SUFYAN | Mr.D.P. TIWARY (APP) Mr.IQBAL ASIF NIAZI |
| 68. | CR. MISC./17331/2015 A.BAIL IPC 498AA.BAIL | 3 LALTU TIWARI vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR SINGH | Mr.SMT.RENUKA RATNAKAR (APP) Mr.YASHRAJ BARDHAN Mr.M.K. KHARE (APP) |
| 69. | CR. MISC./17393/2015 A.BAIL IPC 302/307A.BAIL | 3 BHUMI YADAV @ BHUPI YADAV vs THE STATE OF BIHAR | Mr.SANJIV KUMAR SINGH | |
| 70. | CR. MISC./17439/2015 A.BAIL IPC 120B/42A.BAIL | 4 AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE | Mr.RANA ISHWAR CHANDRA | Mr.RAMAKANT SHARMA (LAW OFF. VIG) |
| 71. | CR. MISC./17473/2015 A.BAIL IPC 302/201A.BAIL | 3 AHSAN ANSARI & ANR vs THE STATE OF BIHAR | Mr.PRAHALAD KUMAR BHAGAT | Mr.SATYENDRA PRASAD (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.SHANTANU KUMAR (APP) |
| 72. | CR. MISC./17573/2015 A.BAIL IPC 304B,20A.BAIL | 3 NITU KUMARI & ANR vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | |
| 73. | CR. MISC./17590/2015 A.BAIL IPC 302/34A.BAIL | 3 DHARMENDRA MANJHI vs THE STATE OF BIHAR | Mr.SUNIL PRASAD Mr.NAVIN KUMAR | Mr.SHAILENDRA KUMAR NO.2 (APP) Mr.PRAMOD KUMAR Mr.VINOD PANDEY Mr.MADHURENDRA KUMAR Mr.RAJ BANSH DUBEY Mr.C.SEN PD.SINGH(APP) |
| 74. | CR. MISC./17642/2015 A.BAIL IPC 409,40A.BAIL | 3 RISHIESH DEO @ RISHIKESH DEO vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH | |
| 75. | CR. MISC./17644/2015 A.BAIL IPC 498A/37A.BAIL | 1 MD. TAHIR HUSSAIN @ BABLU vs STATE OF BIHAR & ANR | Mr.GOPAL KUMAR JHA | Mr.SURENDRA PRASAD SINGH (APP) |
| 76. | CR. MISC./17647/2015 A.BAIL IPC 302,37A.BAIL | 1 SHEELA DEVI & ORS vs THE STATE OF BIHAR | Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA | Mr.A.DAYAL(APP) |
| 77. | CR. MISC./17658/2015 A.BAIL IPC 498A,3A.BAIL | 3 DEV KUMAR @ DEO KUMAR YADAV vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH | Mr.S.D.SINGH YADAV(APP) |
| 78. | CR. MISC./17659/2015 A.BAIL IPC 341,323A.BAIL | 3 PRAKASH MANDAL & ORS vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR MISHRA | Mr.RAM SHANKAR DAS(SPL.APP) |
| 79. | CR. MISC./17670/2015 A.BAIL IPC 498A/34A.BAIL | 1 MONU KUMAR MISHRA @ MONU MISHRA vs STATE OF BIHAR & ANR | Mr.ANIL KR SINGH NO. 6 Mr.RATHORE VASUNDHARA Mr.DR. CHANDRA SHEKHAR AZAD | Mr.NAGENDRA PRASAD (APP) |
| 80. | CR. MISC./17678/2015 with A.BAIL IPC 147,148A.BAIL | 3 VIDYANAND SHARMA vs THE STATE OF BIHAR | Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV | Mr.SHARDANAND JHA(APP) |
| 81. | CR. MISC./20330/2015 A.BAIL 427,353,341 A.BAIL | 1 SHAILESH KUMAR @ SHAILENDRA KUMAR & BUTTAN & ANR vs THE STATE OF BIHAR | Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV | Mr.KR. RANJIT RANJAN(APP) |
| 82. | CR. MISC./17706/2015 A.BAIL IPC 376/511A.BAIL | 3 INDRAJEET SAHNI vs THE STATE OF BIHAR | Mr.DILIP KUMAR Mr.LAL BABU SINGH | Mr.ANANT KUMAR (APP) |
| 83. | CR. MISC./17707/2015 A.BAIL IPC 498AA.BAIL | 3 UMESH RAM vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR | Mr.VEENA KUMARI JAISWAL (APP) |
| 84. | CR. MISC./17725/2015 A.BAIL IPC 376, 50A.BAIL | 3 SUDHIR MANDAL @ SUDHIR KUMAR MANDAL vs STATE OF BIHAR & ANR | Mr.MD. SHAHNAWAZ ALI Mr.IMRAN | Mr.INDU BALA PANDEY (APP) |
| 85. | CR. MISC./17736/2015 with A.BAIL IPC 420,46A.BAIL | 3 MAKESHWAR SINGH & ANR. vs THE STATE OF BIHAR | Mr.HANSRAJ | Mr.RAM SUMIRAN RAI(APP) |
| 86. | CR. MISC./19502/2015 A.BAIL IPC 420/467 A.BAIL | 1 DEEPAK KUMAR @ DEEPAK & ANR vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.AMITESH KUMAR (APP) |
| 87. | CR. MISC./18100/2015 A.BAIL IPC 376A.BAIL | 3 MD. SHAFIQUE vs STATE OF BIHAR & ANR | Mr.MD. NAJMUL HODDA | Mr.SANJAY KUMAR TIWARY- 1(APP) |
| 88. | CR. MISC./18101/2015 A.BAIL IPC 307,37A.BAIL | 1 BAJRANGI TIWARY vs STATE OF BIHAR & ANR | Mr.ONKAR NATH | Mr.SANJAY KUMAR SHARMA(APP) |
| 89. | CR. MISC./18115/2015 A.BAIL IPC 498AA.BAIL | 3 DABLU YADAV @ DABLU KUMAR YADAV @ DABLU KUMAR vs STATE OF BIHAR & ANR | Mr.RAM PRAWESH KUMAR | Mr.S.DAYAL(APP) Mr.SANJEEV KUMAR SINGH |
| 90. | CR. MISC./18140/2015 A.BAIL 420,406,504A.BAIL | 3 RAMESHWAR PRASAD KUSHWAHA vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.SANJAY KR.SHARMA(APP) |
| 91. | CR. MISC./18151/2015 A.BAIL IPC 413&414A.BAIL | 3 MOHAN SAH vs THE STATE OF BIHAR | Mr.JAY PRAKASH SHARMA Mr.KUMAR KAUSHIK | Mr.RAJENDRA NATH JHA(APP) |
| 92. | CR. MISC./18153/2015 A.BAIL 135 ELECTRIA.BAIL | 1 PRABHAKAR TIWARI vs STATE OF BIHAR & ANR | Mr.PREM PRAKASH ARYA Mr.AKHILESHWAR DAYAL | Mr.RAM NARESH ROY(APP) Mr.VINAY KIRTI SINGH |
| 93. | CR. MISC./18155/2015 A.BAIL IPC 307,32A.BAIL | 1 RAM PRASAD MAHTO & ANR. vs THE STATE OF BIHAR | Mr.BISHWANATH PRASAD SINGH Mr.RAMASHANKAR SINGH | Mr.KR.VIRENDRA NARAYAN(APP) |
| 94. | CR. MISC./18165/2015 A.BAIL 420,419,467A.BAIL | 3 SALMA KHATOON vs THE STATE OF BIHAR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.UDAY PRATAP SINGH(APP) |
| 95. | CR. MISC./18174/2015 A.BAIL IPC 406,40A.BAIL | 3 DINESH KUMAR @ DINESH YADAV vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA | Mr.RAM ANURAG SINGH(APP) |
| 96. | CR. MISC./18190/2015 A.BAIL 420,406,409A.BAIL | 1 JAGDISH MOCHI & ANR vs THE STATE OF BIHAR | Mr.HRIDAY NARAYAN HARSHIT | Mr.RAJ KISHORE SINGH(APP) |

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| 97. | CR. MISC./18192/2015 A.BAIL 341,323,379A.BAIL | 1 | PULPUL SHARMA @ SUSHIL KUMAR SINGH & ORS vs THE STATE OF BIHAR | Mr.KAMLENDRA PD. SINGH | Mr.SADANAND PASWAN(SPL.APP) |
| 98. | CR. MISC./18204/2015 A.BAIL 498A,406A.BAIL | 3 | PRASHANT THAKUR & ANR. vs STATE OF BIHAR & ANR | Mr.RAMAKANT YADAV Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1 | Mr.AJIT KUMAR(APP) |
| 99. | CR. MISC./18206/2015 A.BAIL IPC 376A.BAIL | 3 | RAGHUNATH KISKU vs STATE OF BIHAR & ANR | Mr.VIVEKA NANDSINGH | Mr.RAM ANURAG SINGH(APP) |
| 100. | CR. MISC./18216/2015 A.BAIL IPC 419,42A.BAIL | 1 | RAJESH SHARMA vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH Mr.GAJANAN ARUN | Mr.BHARAT BHUSHAN(APP) |
| 101. | CR. MISC./18217/2015 A.BAIL IPC 498A,3A.BAIL | 3 | PAPPU KUMAR SAH @ PAPPU SAH vs STATE OF BIHAR & ANR | Smt.ANITA KUMARI SINGH | Mr.DR.M.K.GAUTAM(APP) |
| 102. | CR. MISC./18224/2015 A.BAIL IPC 406,42A.BAIL | 1 | YUNUS MIAN @ MD. YUNUS vs THE STATE OF BIHAR | Mr.MADHUKAR MISHRA | Mr.ARUN KUMAR SINGH-5(APP) |
| 103. | CR. MISC./18228/2015 A.BAIL IPC 376,32A.BAIL | 1 | SK. MUNNA @ SHEKH MUNNA @ NAUSHAD AHMAD vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN | Mr.C.SEN PD.SINGH(APP) |
| 104. | CR. MISC./18236/2015 A.BAIL 302,307,427A.BAIL | 1 | BHUSHAN KUMAR vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR | Mr.MD. FAHIMUDDIN(APP) Mr.SUNIL KUMAR SINGH |
| 105. | CR. MISC./18237/2015 A.BAIL IPC 304B,34A.BAIL | 1 | SUKHDEO YADAV & ANR vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.S.M.RAHMAN(APP) |
| 106. | CR. MISC./18242/2015 A.BAIL 13(2),13(1)A.BAIL | 3 | SHIV CHANDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPTT, BIHAR, PATNA | Mr.ALOK KUMAR ALOK | Mr.RAMA KANT SHARMA(L.O,I/C VIGI) |
| 107. | CR. MISC./18642/2015 A.BAIL IPC 420/467A.BAIL | 1 | AKHILESH KUMAR vs STATE OF BIHAR & ANR | Mr.HEMANT KUMAR KARAN | Mr.AMITESH KUMAR (APP) |
| 108. | CR. MISC./18710/2015 A.BAIL 135 ELECTRIA.BAIL | 1 | GOPI KUMAR SAH @ GOPI KUMAR vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR SINGH | Mr.ATUL CHANDRA(APP) |
| 109. | CR. MISC./18712/2015 A.BAIL IPC 406,420A.BAIL | 1 | NARESH RAM & ANR vs THE STATE OF BIHAR | Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA | Mr.SANJAY KR.PANDEY(APP) |
| 110. | CR. MISC./18725/2015 A.BAIL IPC 307/341A.BAIL | 1 | AMIRI LAL PRASAD vs THE STATE OF BIHAR | Mr.SUBODH KUMAR MISHRA | Mr.NAND KUMAR (APP) Mr.SHASHI BHUSHAN PANDEY |
| 111. | CR. MISC./18789/2015 A.BAIL 304(A),304(A).BAIL | 1 | PAMMI DEVI & ORS. vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.RAMESH CHANDRA(APP) |
| 112. | CR. MISC./18800/2015 A.BAIL 406,420 IPCA.BAIL | 1 | MD. EKRAMUL HAQUE@EKRAMUL HAQUE vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH Mr.S HAFEZ AHMAD Mr.GANESH PRASAD SINGH | Mr.KALYAN SHANKAR(APP) Mr.SUDHIR KUMAR SINHA |
| 113. | CR. MISC./18833/2015 A.BAIL 498A IPCA.BAIL | 1 | BINOD KUMAR PANDIT vs STATE OF BIHAR & ANR | Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ" | Mr.S.EHETESHMUDDIN(APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR |
| 114. | CR. MISC./18844/2015 A.BAIL IPC 147,148A.BAIL | 1 | SANJAY MANJHI vs THE STATE OF BIHAR | Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA | Mr.AJAY KR. JHA (APP) |
| 115. | CR. MISC./18856/2015 A.BAIL IPC 328,302A.BAIL | 1 | RAM PRAVESH SINGH @ RAM PRAVESH KUSHWAHA & ORS. vs THE STATE OF BIHAR | Mr.KRITYA NAND JHA | Mr.SUBHASH CHANDRA MISHRA (APP) |
| 116. | CR. MISC./18859/2015 A.BAIL 420 IPCA.BAIL | 1 | AMIT KUMAR vs STATE OF BIHAR & ANR | Mr.RAVI BHARDWAJ Mr.PRAMOD KUMAR | Mr.R.B.RAI RAMAN(APP) |
| 117. | CR. MISC./18966/2015 A.BAIL IPC 147/148A.BAIL | 1 | ROSHAN KUMAR @ KANHAIYA SINGH & ORS. vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI | Mr.RAM CHANDRA SINGH (APP) |
| 118. | CR. MISC./18970/2015 with A.BAIL IPC 406,42A.BAIL | 4 | SURENDRA MISHRA @ SURENDRA KUMAR MISHRA vs THE STATE OF BIHAR | Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR | Mr.RAMESH CHANDRA(APP) |
| 119. | CR. MISC./18973/2015 A.BAIL IPC 406/420 A.BAIL | 3 | SURENDRA MISHRA vs THE STATE OF BIHAR | Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR | Mr.RAMESH CHANDRA (APP) |
| 120. | CR. MISC./18971/2015 A.BAIL IPC 302,14A.BAIL | 3 | KABITA DEVI & ORS vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINGH | Mr.KHURSHID ANWAR(APP) |
| 121. | CR. MISC./18972/2015 A.BAIL IPC 406 & 1A.BAIL | 4 | KOMAL SINGH vs STATE OF BIHAR & ANR | Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA | Mr.RENU KUMARI (APP) Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN |
| 122. | CR. MISC./18979/2015 with A.BAIL IPC 302,34A.BAIL | 5 | LADDU @ NEERAJ PASWAN vs THE STATE OF BIHAR | Mr.JAGJIT ROSHAN | Mr.SANJAY KUMAR TIWARY(APP) Mr.VINOD KUMAR |
| 123. | CR. MISC./19034/2015 A.BAIL IPC 302,34 A.BAIL | 1 | RAMPRIT PASWAN & ANR vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2 | Mr.S.D.SINGH YADAV(APP) Mr.VINOD KUMAR |
| 124. | CR. MISC./19036/2015 A.BAIL IPC 406,409A.BAIL | 1 | BIRENDRA RAM vs THE STATE OF BIHAR | Mr.UMESH KUMAR MISHRA | Mr.UDAY CHANDRA PRASAD(APP) |
| 125. | CR. MISC./19095/2015 A.BAIL IPC 302A.BAIL | 3 | SATYENDRA SINGH @ SATISH SINGH & ANR. vs THE STATE OF BIHAR | Mr.DILIP KUMAR SINHA | Mr.NAND KUMAR(APP) Mr.MAKARDHWAJ UPADHYAY |
| 126. | CR. MISC./19109/2015 A.BAIL IPC 307/379A.BAIL | 3 | BHOGENDRA THAKUR & ORS vs THE STATE OF BIHAR | Mr.RANJEET KUMAR MISHRA | Mr.AHMAD ALI (APP) |
| 127. | CR. MISC./19111/2015 A.BAIL 307,341,323A.BAIL | 4 | TUKAR RAI & ORS vs THE STATE OF BIHAR | Mr.RAVI PRAKASH | Mr.ATAUR RAHMAN(APP) |
| 128. | CR. MISC./19132/2015 A.BAIL IPC 364,12A.BAIL | 3 | MUNNA DAS vs THE STATE OF BIHAR | Mr.NARSINGH TANTI | Mr.RAMESH CHANDRA(APP) |

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| 129. | CR. MISC./19994/2015 A.BAIL IPC 363/366A.BAIL | 3 | RATNESH KUMAR & ANR vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | Mr.L.K. SHARMA (APP) |
| 130. | CR. MISC./20027/2015 A.BAIL IPC 406,420A.BAIL | 3 | SANJEEV KUMAR SINHA & ANR vs THE STATE OF BIHAR | Mr.MUKESH KUMAR | Mr.CHANDRA BHUSHAN PRASAD(APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.DEEPAK KUMAR Mr.DASHRATH MEHTA(APP) |
| 131. | CR. MISC./20069/2015 with A.BAIL IPC 467,46A.BAIL | 5 | PRAMOD PASWAN vs THE STATE OF BIHAR | Mr.DR. SHASHI SHEKHAR KISHORE Mr.SHIVPUJAN SAHAY | Mr.DR. INDIWAR KUMARI (APP) Mr.HARENDRA KUMAR TIWARY |
| 132. | CR. MISC./20199/2015 A.BAIL IPC 467,468 A.BAIL | 3 | JAI NARAYAN ROY vs THE STATE OF BIHAR | Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA | Mr.PRAMOD KR.PANDEY(APP) |
| 133. | CR. MISC./20071/2015 A.BAIL IPC 420,406A.BAIL | 5 | MOTILAL SAH & ORS vs THE STATE OF BIHAR | Mr.SHAKIL AHMAD KHAN | Mr.DR. INDIWAR KUMARI (APP) Mr.HARENDRA KUMAR TIWARY |
| 134. | CR. MISC./20072/2015 with A.BAIL 307,448,341A.BAIL | 4 | BIMLESH YADAV @ BIMLESH KUMAR & ORS. vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.AMBIKA BHAGAT(SPL.APP) |
| 135. | CR. MISC./22171/2015 A.BAIL IPC 307/147 A.BAIL | 1 | DHARMENDRA YADAV & ANR vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.RAM SHANKAR DAS (SPL.PP) |
| 136. | CR. MISC./20144/2015 A.BAIL 363,365,506A.BAIL | 4 | SANTOSH KUMAR & ANR vs THE STATE OF BIHAR | Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA | Mr.MD. SUFIYAN(APP) |
| 137. | CR. MISC./20161/2015 A.BAIL IPC 147,148A.BAIL | 1 | RAJENDRA PRASAD SINGH @ RAJENDRA SINGH vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.DR. RAVINDRA KUMAR (APP) Mr.NILESH KUMAR |
| 138. | CR. MISC./20206/2015 A.BAIL IPC 406,419A.BAIL | 3 | ARINJAY KUMAR SINGH & ORS. vs THE STATE OF BIHAR | Mr.ANUJ KUMAR Mr.PREM SHEELA PANDEY | Mr.M.RAB(APP) Mr.VIRENDRA KUAR |
| 139. | CR. MISC./20212/2015 A.BAIL IPC 420/406A.BAIL | 3 | SMT. LALMUNI DEVI & ORS vs STATE OF BIHAR & ANR | Mr.SATRUDHAN KUMAR | Mr.SUCHETA YADAV (APP) Mr.RAM JANAM MAHARAJ |
| 140. | CR. MISC./20250/2015 A.BAIL 135 ELECTRIA.BAIL | 3 | PREM RAWAT vs STATE OF BIHAR & ANR | Mr.AJAY MISHRA | Mr.PARMANAND PRASAD (APP) Mr.VINAY KIRTI SINGH |
| 141. | CR. MISC./20259/2015 A.BAIL 420,406 IPCA.BAIL | 3 | JABBAR HUSSAIN vs THE STATE OF BIHAR | Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR | Mr.RAM CHANDRA SINGH(APP) Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY Mr.ABHAY KR. ROY(APP) |
| 142. | CR. MISC./20301/2015 A.BAIL IPC 302,307A.BAIL | 3 | SUMIT JHA vs THE STATE OF BIHAR | Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA | Mr.ABHAY KR. ROY(APP) |
| 143. | CR. MISC./20340/2015 A.BAIL IPC 447,323A.BAIL | 1 | SAMSUL MIAN vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH | Mr.RAJ KISHORE SINGH(APP) |
| 144. | CR. MISC./20346/2015 A.BAIL IPC 341,447A.BAIL | 1 | SHATRUDHAN SAH vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR PANDEY | Mr.PRADEEP NARAYAN KR.(APP) Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVIN KUMAR |
| 145. | CR. MISC./20359/2015 A.BAIL IPC 307/341A.BAIL | 3 | RAJ KUMAR MAHTO & ORS vs THE STATE OF BIHAR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.ZAINUL ABEDIN (APP) Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN Mr.PARMANAND PD.(APP) |
| 146. | CR. MISC./20371/2015 A.BAIL 20,22 NDPS A.BAIL | 1 | ANIL YADAV vs THE STATE OF BIHAR | Mr.INDRAJIT KUMAR | Mr.PARMANAND PD.(APP) |
| 147. | CR. MISC./20373/2015 with A.BAIL 341,323,325A.BAIL | 1 | TUNA UPADHAYA vs THE STATE OF BIHAR | Mr.AMARENDRA KUMAR | Mr.RAM SHANKAR DAS(SPL.APP) |
| 148. | CR. MISC./21058/2015 A.BAIL IPC 341/323 A.BAIL | 1 | TEJ NARAIN UPADHEYA@ NANHKAI UPADHEYA vs THE STATE OF BIHAR | Mr.GOPAL SWAROOP DUBEY Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI | Mr.RAM SHANKAR DAS (SPL.PP) |
| 149. | CR. MISC./20401/2015 A.BAIL 307,427,334A.BAIL | 1 | ASHOK SINGH & ANR vs THE STATE OF BIHAR | Mr.AKHILESHWAR SINGH | Mr.RAM NARESH ROY(APP) |
| 150. | CR. MISC./20412/2015 A.BAIL 376(2)G,448A.BAIL | 3 | KRISHNA MURARI vs THE STATE OF BIHAR | Mr.DAVENDRA KUMAR PANDEY | Mr.MD. FAHIMUDDIN(APP) |
| 151. | CR. MISC./20421/2015 A.BAIL IPC 120B/14A.BAIL | 1 | MD. SHAMS TABREZ @ MD. JUGNU & ANR vs THE STATE OF BIHAR | Mr.SATISH KUMAR SINHA Mr.SHAILESH KUMAR | Mr.UDAY CHANDRA PRASAD (APP) |
| 152. | CR. MISC./21449/2015 A.BAIL 302,380,379A.BAIL | 3 | MD. IDRISH vs THE STATE OF BIHAR | Mr.RAMANUJ TIWARY | Mr.DURGESH NANDAN(APP) |
| 153. | CR. MISC./21466/2015 A.BAIL IPC 366A/34A.BAIL | 3 | PANKAJ KUMAR SINGH vs THE STATE OF BIHAR | Mr.MADHAW PRASAD YADAW | Mr.DR. KUMAR UDAY PRATAP (APP) |
| 154. | CR. MISC./21473/2015 A.BAIL 302,201,120A.BAIL | 3 | MUNIYA DEVI @ MUNNI DEVI vs THE STATE OF BIHAR | Mr.HARENDRA KUMAR SINGH Mr.ASHOK KUMAR | Mr.NARSINGH TANTI(APP) |
| 155. | CR. MISC./21478/2015 A.BAIL 135 EL. ACTA.BAIL | 3 | NEELAM DEVI vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR | Mr.RENU KUMARI (APP) Mr.VINAY KIRTI SINGH |

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| 156. | CR. MISC./21482/2015 with A.BAIL 406,420,34 A.BAIL | 4 NARESH PRASAD MANDAL vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA | Mr.ASHOK KUMAR(APP) |
| 157. | CR. MISC./24673/2015 A.BAIL IPC 406,42 A.BAIL | 3 SIKANDAR YADAV vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA | Mr.ANANT KUMAR(APP) |
| 158. | CR. MISC./21507/2015 with A.BAIL 420,372,34 A.BAIL | 1 JAITUN KHATOON @ SAIMRUN KHATOON vs THE STATE OF BIHAR | Mr. ARUN Mr.SANJAY KUMAR @ S.K. | Mr.RAM CHANDRA SINGH(APP) |
| 159. | CR. MISC./21983/2015 A.BAIL IPC 420/372 A.BAIL | 1 SHEELA DEVI vs THE STATE OF BIHAR | Mr.DINESH CHOUDHARY Smt.PREM SHEELA PANDEY | Smt.R.P.S SINGH (APP) |
| 160. | CR. MISC./21509/2015 A.BAIL IPC 302/341A.BAIL | 1 BIBI ZIAUN KHATOON @ ZIAUN KHATOON & ORS vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR | Mr.GOPESH KUMAR (APP) Mr.MD. HARUN QUARESHI |
| 161. | CR. MISC./21517/2015 A.BAIL IPC 341,342A.BAIL | 3 CHHOTU SINGH CHAUDHARY & ORS vs THE STATE OF BIHAR | Mr.SANJAY KUMAR TIWARY | Mr.DR. INDIWAR KUMARI (APP) |
| 162. | CR. MISC./21519/2015 A.BAIL IPC 147,323A.BAIL | 3 JITENDRA KUMAR SINGH @ JITENDRA SINGH & ORS vs STATE OF BIHAR & ANR | Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR | Mr.AMBIKA BHAGAT(SPL.APP) |
| 163. | CR. MISC./21520/2015 A.BAIL 498A,323,40A.BAIL | 3 MD. KAMALUDDIN vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.UMESHNAND PANDIT(APP) |
| 164. | CR. MISC./21531/2015 A.BAIL IPC 436,34A.BAIL | 1 MD. IRFAN & ANR. vs THE STATE OF BIHAR | Mr.RAKESH KUMAR SINHA | Mr.DINESH SINGH(APP) Mr.AMRENDRA KUMAR |
| 165. | CR. MISC./21598/2015 A.BAIL 323,498A,34A.BAIL | 3 BAL KRISHNA KUMAR @ BAL KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR | Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR | Mr.ASHOK KR.SINGH 1(APP) |
| 166. | CR. MISC./21599/2015 A.BAIL IPC 341,323A.BAIL | 1 MD.LUKMAN KHAN @ LUKMAN KHAN & ORS vs THE STATE OF BIHAR | Mr. ARUN Mr.SANJAY KUMAR @ S.K. | Mr.JITENDRA KR. SINGH NO.1(APP) |
| 167. | CR. MISC./21613/2015 A.BAIL IPC 479,44A.BAIL | 1 BIRJU PASWAN vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI | Mr.RAJIV NAYAN(APP) |
| 168. | CR. MISC./21645/2015 with A.BAIL IPC 341/323A.BAIL | 3 AKBAR @ AKBAR ALI vs THE STATE OF BIHAR | Mr.KAMAL KISHORE JHA | Mr.AMBIKA BHAGAT (SPL.APP) |
| 169. | CR. MISC./23492/2015 A.BAIL IPC 379/307 A.BAIL | 1 BHOLA @ SHAMIM @ SHAMIM AKHTAR vs THE STATE OF BIHAR | Mr.SAMIR KUMAR SINHA | Mr.AMBIKA BHAGAT (SPL.APP) |
| 170. | CR. MISC./21661/2015 A.BAIL IPC 366/34A.BAIL | 3 RAMAN DAS @ RAWAN KUMAR DAS vs THE STATE OF BIHAR | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.C. JAWAHAR (APP) |
| 171. | CR. MISC./21670/2015 A.BAIL IPC 498A,3A.BAIL | 1 RAJEEV KUMAR @ RAJEEV KUMAR MANDAL vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA | Mr.LALAN KUMAR(APP) |
| 172. | CR. MISC./21691/2015 with A.BAIL IPC 304(B)/A.BAIL | 1 DINESH KUMAR @ BINESH KUMAR @ DINESH RAI vs STATE OF BIHAR & ANR | Mr.RAJEEV RANJAN NO.II | Mr.SATYENDRA NR. SINGH (APP) |
| 173. | CR. MISC./22245/2015 A.BAIL IPC 304B,34 A.BAIL | 1 NAGINA DEVI & ORS. vs STATE OF BIHAR & ANR | Mr.RAJEEV RANJAN NO.II | Mr.SATYENDRA NARAYAN SINGH (APP) |
| 174. | CR. MISC./21736/2015 with A.BAIL IPC 409,420A.BAIL | 3 RAHUL KUMAR vs THE STATE OF BIHAR THROUGH DG VIGILANCE | Mr.SUDHA CHANDRA Mr.RANJAY KUMAR SINGH Mr.SURENDRA KUMAR SINGH | Mr.RAMA KANT SHARMA(L.O./IC VIGI) |
| 175. | CR. MISC./22344/2015 with A.BAIL IPC 409,420 A.BAIL | 1 SHYAM NARAYAN PRASAD vs THE STATE OF BIHAR THROUGH DG VIGILANCE | Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.PRABHAT KUMAR SINGH | Mr.RAMAKANT SHARMA (L.O./IC VIGI) |
| 176. | CR. MISC./22941/2015 A.BAIL IPC 409,420 A.BAIL | 1 AJAY BHARDWAJ vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE, PATNA | Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.RANJAY KUMAR SINGH Mr.PRABHAT KUMAR SINGH | Mr.RAMAKANT SHARMA (L.O./IC VIGI) |
| 177. | CR. MISC./21744/2015 A.BAIL IPC 376/511A.BAIL | 3 SHAMBHU CHAUDHARY vs THE STATE OF BIHAR | Mr.SHASHI SHEKHAR TIWARY | Mr.BHARAT BHUSHAN (APP) |
| 178. | CR. MISC./22527/2015 A.BAIL IPC 420,467A.BAIL | 3 HIRA LAL SAHANI & ORS. vs THE STATE OF BIHAR | Mr.SHAKIL AHMAD KHAN | Mr.PREM KR.JHA(APP) Mr.MADAN JEET KUMAR Mr.ANIL KUMAR |
| 179. | CR. MISC./22532/2015 A.BAIL 304B,201 IPA.BAIL | 3 MEENA DEVI vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND | Mr.RITA VERMA(APP) |
| 180. | CR. MISC./22560/2015 A.BAIL IPC 302,36A.BAIL | 3 KALAMUDDIN MIAN & ORS vs THE STATE OF BIHAR | Mr.KRISHNA KUMAR SINGH | Mr.RAJENDRA PD.NAT(APP) |
| 181. | CR. MISC./22565/2015 A.BAIL IPC 363/365A.BAIL | 3 RINKU DEVI & ANR vs THE STATE OF BIHAR | Mr.SATYA PRAKASH SINHA | Mr.A.M.P. MEHTA (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH |
| 182. | CR. MISC./22567/2015 A.BAIL IPC 302/328A.BAIL | 3 RAM PRASAD SHARMA & ORS vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR | Mr.SHYAM KUMAR SINGH (APP) |
| 183. | CR. MISC./22570/2015 with A.BAIL 302,307,448A.BAIL | 3 MD. ARIF @ MD. ARIF HUSSAIN & ORS vs THE STATE OF BIHAR | Mr.DINESH JHA | Mr.ANIL KR.SINGH 1(APP) |
| 184. | CR. MISC./23550/2015 with A.BAIL 302,448,435 A.BAIL | 1 MD. ZAFIR vs THE STATE OF BIHAR | Mr.DINESH JHA | Mr.BHANU PRATAP SINGH(APP) |
| 185. | CR. MISC./23590/2015 A.BAIL IPC 147,148 A.BAIL | 1 MD. FAIYAZ & ANR vs THE STATE OF BIHAR | Mr.DINESH JHA | Mr.BHANU PRATAP SINGH(APP) |

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| PATNA HIGH COURT | 293 | Wednesday 12th August, 2015 Mr. Justice Ashwani Kumar Singh | |
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| 186. | CR. MISC./22572/2015 A.BAIL IPC 302,34A.BAIL | 3 | PUNAM DEVI & ORS vs THE STATE OF BIHAR | Mr.NIRAJ KUMAR | Mr.MUKESH KUMAR SINGH(APP) |
| 187. | CR. MISC./22585/2015 A.BAIL IPC 13 P/CA.BAIL | 4 | RAVINDRA PRASAD vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION | Mr.PREM PRAKASH PODDAR | Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) Mr.RANA RANDHIR SINGH |
| 188. | CR. MISC./22601/2015 A.BAIL IPC 376,50A.BAIL | 4 | MAN MOHAN OJHA vs THE STATE OF BIHAR | Smt.PREM SHEELA PANDEY Mr.SUKRITI DWIVEDI | Mr.MANISH KUMAR-II(APP) Mr.SANJEEV KUMAR SINGH |
| 189. | CR. MISC./22612/2015 A.BAIL IPC 498A,3A.BAIL | 3 | ABHAY KUMAR SINHA @ ABHAY KUMAR vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.P.K.CHAURASIA(APP) Mr.MANOJ KUMAR |
| 190. | CR. MISC./22615/2015 A.BAIL IPC 379/411A.BAIL | 3 | SHUBHAM KUMAR vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH | Mr.MANISH KUMAR 2 (APP) |
| 191. | CR. MISC./22630/2015 A.BAIL 307,341,323A.BAIL | 3 | ABHISHEK @ ABHISHED KUMAR @ ABHISHEK KUMAR JHA vs THE STATE OF BIHAR | Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ | Mr.L.K.SHARMA(APP) |
| 192. | CR. MISC./22634/2015 A.BAIL IPC 304B,3A.BAIL | 3 | RAM BALAK SINGH & ANR. vs THE STATE OF BIHAR | Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN | Mr.NIRMAL KUMAR SINHA(APP) |
| 193. | CR. MISC./22645/2015 A.BAIL IPC 302/307A.BAIL | 3 | LAL BABU RAI vs THE STATE OF BIHAR | Mr.MUKESH KUMAR SINGH | Mr.H.A. KHAN (APP) Mr.MADHAW PRASAD YADAW |
| 194. | CR. MISC./22651/2015 A.BAIL 302,120B,34A.BAIL | 3 | PHULBA DEVI. vs THE STATE OF BIHAR | Mr.BELA SINGH Mr.RAJEEV RANJAN | Mr.ASLAM ANSARI(APP) |
| 195. | CR. MISC./22661/2015 A.BAIL 341,323,324A.BAIL | 3 | MUKHTAR PASWAN vs THE STATE OF BIHAR | Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ | Mr.L.K.SHARMA(APP) |
| 196. | CR. MISC./22683/2015 A.BAIL IPC 363,36A.BAIL | 3 | SRI RAM CHOUDHARY vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR | Mr.DR.INDIWAR KUMARI(APP) |
| 197. | CR. MISC./22685/2015 A.BAIL 304B IPCA.BAIL | 3 | KAUSHLESH PASWAN vs THE STATE OF BIHAR | Mr.AMARENDRA KUMAR SINGH | Mr.AKBAR ALI(APP) |
| 198. | CR. MISC./22737/2015 A.BAIL IPC 376,323A.BAIL | 3 | MD. PERWEJ vs THE STATE OF BIHAR | Mr.MD. QUMRUL HODA | Mr.DR. KR.UDAY PRATAP (APP) |
| 199. | CR. MISC./22759/2015 A.BAIL IPC 364,302A.BAIL | 3 | ANIL SHARMA vs THE STATE OF BIHAR | Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA | Mr.ANANT KUMAR (APP) |
| 200. | CR. MISC./23334/2015 A.BAIL IPC 498A,32A.BAIL | 4 | RAVINDRA KUMAR PASWAN @ RAVINDRA PASWAN vs STATE OF BIHAR & ANR | Mr.MD. SOBAN ASGHAR | Mr.S.N.SHUKLA (APP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA |
| 201. | CR. MISC./23387/2015 A.BAIL IPC 307/379A.BAIL | 3 | MD. AZAD @ AZAD vs THE STATE OF BIHAR | Mr.RAGHVENDRA KUMAR SINGH | Mr.SURENDRA KUMAR (APP) |
| 202. | CR. MISC./23389/2015 A.BAIL IPC 307/341A.BAIL | 3 | BIRENDRA SAH vs THE STATE OF BIHAR | Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH | Mr.SANJAY KUMAR TIWARY 1 (APP) |
| 203. | CR. MISC./23402/2015 A.BAIL IPC 302/201A.BAIL | 3 | PRAMOD ROY & ANR. vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | Mr.MANOJ KUMAR (APP) Mr.MADAN JEET KUMAR |
| 204. | CR. MISC./23458/2015 A.BAIL IPC 341/32A.BAIL | 3 | BIKKI KUMAR & ANR vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR | Mr.KALYAN SHANKAR(APP) |
| 205. | CR. MISC./23473/2015 A.BAIL IPC 302/30A.BAIL | 3 | ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR | Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY | Mr.DR.AJIT KUMAR(APP) |
| 206. | CR. MISC./23476/2015 A.BAIL IPC 307/147A.BAIL | 4 | PUKARI SHARMA & ORS vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.VEENA KUMARI JAISWAL (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR |
| 207. | CR. MISC./23482/2015 A.BAIL IPC 307/341A.BAIL | 3 | HARICHARAN SINGH vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI | Mr.GOPESH KUMAR (APP) |
| 208. | CR. MISC./23497/2015 A.BAIL IPC 307/32A.BAIL | 3 | SOHAN YADAV & ANR vs THE STATE OF BIHAR | Mr.SOURENDRA PANDEY Mr.RAJESH KUMAR MISHRA | Mr.YOGENDRA KUMAR SINGH(APP) |
| 209. | CR. MISC./23597/2015 A.BAIL IPC 302,34A.BAIL | 3 | SANTOSH GIRI vs THE STATE OF BIHAR | Mr.AWADHESH PRASAD SINHA Mr.KUMAR MRITUNJAY NARAIN | Mr.SHAILENDRA KUMAR NO.1(APP) |
| 210. | CR. MISC./23610/2015 A.BAIL IPC 363,365A.BAIL | 3 | DINA NATH SAH & ORS. vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SRIVASTAVA Mr.RABI BHUSHAN PRASAD NO. 1 | Mr.A.DAYAL(APP) |
| 211. | CR. MISC./23631/2015 A.BAIL IPC 147/148A.BAIL | 3 | SWARAN PRATAP SINGH @ BABU SAHAB vs THE STATE OF BIHAR | Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY | Mr.ANUSAIYA JAISWAL (APP) |
| 212. | CR. MISC./23712/2015 A.BAIL IPC 406,409A.BAIL | 3 | KISHORE KUMAR DAS vs THE STATE OF BIHAR | Mr.AMIT KUMAR | Mr.MADHURANAND JHA(APP) |
| 213. | CR. MISC./23725/2015 A.BAIL 363,366 IPCA.BAIL | 4 | JAGMALA DEVI @ JAGMAYA DEVI vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN SINHA | Mr.J.N.THAKUR(APP) |
| 214. | CR. MISC./23786/2015 A.BAIL 302,307,448A.BAIL | 3 | RAMESHWAR SHARMA & ORS vs THE STATE OF BIHAR | Mr.ANUJ KUMAR Mr.JAVED ASLAM | Mr.ATAUR RAHMAN(APP) |
| 215. | CR. MISC./23809/2015 A.BAIL 364A IPCA.BAIL | 3 | ROBIN YADAV @ RAVINDRA YADAV @ RABIN YADAV vs THE STATE OF BIHAR | Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SACHIN KUMAR | Mr.PREM KUMAR JHA(APP) |
| 216. | CR. MISC./23830/2015 with A.BAIL IPC 302,201A.BAIL | 4 | BIBI ZOHRA KHATOON vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.YOGENDRA KUMAR(APP) |

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| 217. | CR. MISC./24188/2015 A.BAIL IPC 302,201 A.BAIL | 3 | MD. AKBAR @ AKBAR vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.YOGENDRA KUMAR(APP) |
| 218. | CR. MISC./23839/2015 A.BAIL IPC 302,32A.BAIL | 3 | SANGEETA DEVI vs THE STATE OF BIHAR | Mr.RAKESH KUMAR | Mr.ARUN KUMAR SINGH- 5(APP) Mr.MUKESH KUMAR |
| 219. | CR. MISC./23863/2015 A.BAIL IPC 419/420A.BAIL | 3 | RUP KISHORE SHUKLA @ SHARMA @ ROOP KISHORE SHUKLA vs THE STATE OF BIHAR | Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA | Mr.MANOJ KUMAR (APP) Mr.RANJEET KUMAR DAS NO.- 2 |
| 220. | CR. MISC./23876/2015 A.BAIL IPC 302/34A.BAIL | 3 | BHIKHARI PASWAN & ORS vs THE STATE OF BIHAR | Mr.BELA SINGH Mr.RAJEEV RANJAN | Mr.MD. ASLAM ANSARI (APP) |

Wednesday the 12th August 2015
Court No. 35 (AT 2:15 P.M.)
Mr. Justice Rajendra Kumar Mishra

| SNo | Case No | LT Party Detail | Pet Advocate | Res Advocate | Remarks |
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| <u>FOR ADMISSION</u> | | | | | |
| 1. | CR. MISC./23201/2015 R.BAIL 25(I-B)A,2R.BAIL-1 | 3 SHAMBHU MANDAL vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.JITENDRA KR. ROY NO.1(APP) | |
| 2. | CR. MISC./23202/2015 R.BAIL 302,201,34 R.BAIL-1 | 3 GAFFAR @ MD. GAFFAR vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD | Mr.KANHAIYA KISHORE(APP) | |
| 3. | CR. MISC./23223/2015 R.BAIL 395,328 IPCR.BAIL-1 | 3 MUNNA KHAN @ RATNESH KUMAR & ANR vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH | Mr.BINOD KUMAR 3(APP) | |
| 4. | CR. MISC./23241/2015 R.BAIL 394 IPCR.BAIL-1 | 3 NURAIN MIAN vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD | Mr.NITYANAND(APP) | |
| 5. | CR. MISC./23245/2015 R.BAIL 302,307,323R.BAIL-1 | 4 OM PRAKASH YADAV vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.ASHRAF ANSARI(APP) | |
| 6. | CR. MISC./23261/2015 R.BAIL 8/10/23/25 R.BAIL-1 | 3 BATESHWAR MANDAL @ BATESAR MANDAL vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA Mr.SATYA VEER | Mr.NAWAL KISHORE PRASAD (APP) | |
| 7. | CR. MISC./23262/2015 R.BAIL IPC 376,420R.BAIL-1 | 3 ABHISHEK SHUKLA @ MUNNA SHUKLA vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA | Mr.PANCHANAND PANDIT(APP) Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH | |
| 8. | CR. MISC./23263/2015 R.BAIL IPC 420/467R.BAIL-1 | 3 RAVINDRA KUMAR vs THE STATE OF BIHAR | Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR | Mr.SHARDA KUMARI (APP) | |
| 9. | CR. MISC./23264/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 RAJIV RAY vs THE STATE OF BIHAR | Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH | Mr.ARVIND KUMAR PANDEY(APP) Mr.JITENDRA NARAIN SINHA | |
| 10. | CR. MISC./23269/2015 R.BAIL IPC 307,323R.BAIL-1 | 3 JITENDRA KUMAR @ BABLOO SHARMA vs THE STATE OF BIHAR | Mr.ACHAL KUMAR SINHA | Mr.NITYANAND TIWARY(APP) Mr.MANOJ KUMAR | |
| 11. | CR. MISC./23283/2015 R.BAIL IPC 302/307R.BAIL-1 | 3 SONU SINGH vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR | Mr.RAJENDRA SINGH SHASTRIJEE (APP) | |
| 12. | CR. MISC./23286/2015 R.BAIL IPC 302/34R.BAIL-1 | 3 AMLESH @ AMLESH KUMAR @ VIMLESH KUMAR @ VIMLESH SINGH vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SHYAM KUMAR SINGH (APP) | |
| 13. | CR. MISC./23305/2015 R.BAIL IPC 302,34 R.BAIL-1 | 3 GULAB ANSARI vs THE STATE OF BIHAR | Mr.VIVEKA NANDSINGH | Mr.A.HAQUE SAHARA(APP) | |
| 14. | CR. MISC./23307/2015 with R.BAIL IPC 386,387R.BAIL-1 | 3 SANTOSH SAH vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY | Mr.SMT.MADHURI LATA(APP) | |
| 15. | CR. MISC./24765/2015 R.BAIL IPC 386,387 R.BAIL-1 | 3 MD. REHAN vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI | Mr.ANURADHA SINGH(APP). | |
| 16. | CR. MISC./23309/2015 R.BAIL IPC 302,34R.BAIL-1 | 3 RUNTAN DEVI vs THE STATE OF BIHAR | Mr.RAMASHISH | Mr.NAND KISHORE PD.(APP) Mr.ANIL KUMAR ROY | |
| 17. | CR. MISC./23315/2015 R.BAIL IPC 302 & 2R.BAIL-1 | 3 AMIT KUMAR SINGH vs THE STATE OF BIHAR | Mr.SUMEET KUMAR SINGH Mr.SHYAM KUAMR | Mr.SHAKIR AHMAD (APP) | |
| 18. | CR. MISC./23323/2015 R.BAIL IPC 302,328R.BAIL-1 | 3 KANAHA SINGH vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA | Mr.MD.ARFIF(APP) | |
| 19. | CR. MISC./23337/2015 R.BAIL IPC 365R.BAIL-1 | 3 MITHU RAM vs THE STATE OF BIHAR | Mr.SUNIL KUMAR NO.III Mr.RAJESH KUMAR | Mr.MADHURANAND JHA (APP) | |
| 20. | CR. MISC./23346/2015 R.BAIL IPC 392R.BAIL-1 | 3 NIRAJ KUMAR vs THE STATE OF BIHAR | Mr.SATYA PRAKASH SINHA | Mr.SANJAY KR. TIWARY(APP) | |
| 21. | CR. MISC./23350/2015 R.BAIL IPC 302/147R.BAIL-1 | 3 LAL BABU SAHNI & ORS vs THE STATE OF BIHAR | Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA | Mr.S.DAYAL (APP) | |
| 22. | CR. MISC./23351/2015 R.BAIL IPC 304B,20R.BAIL-1 | 3 MOHIT YADAV & ANR. vs THE STATE OF BIHAR | Mr.SUJIT KUMAR SINGH | Mr.SANJAY KUMAR (APP) | |
| 23. | CR. MISC./23355/2015 R.BAIL IPC 307,323R.BAIL-1 | 4 DIWAKAR SHARMA @ GODO SHARMA & ANR vs THE STATE OF BIHAR | Mr.SATYENDRA NARAYAN SINGH Mr.NIKHIL KUMAR SINGH | Mr.A.M.P.MEHTA(APP) Mr.ARUN Mr.SANJAY KUMAR @ S.K. | |
| 24. | CR. MISC./23394/2015 R.BAIL IPC 306/309R.BAIL-1 | 3 RAJESH KUMAR vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.MD. A.HAQUE SAHARA (APP) | |
| 25. | CR. MISC./23401/2015 R.BAIL IPC 304B,34R.BAIL-1 | 3 GUDDU PASWAN vs THE STATE OF BIHAR | Mr.BINIT KUMAR | Mr.SMT. ANITA KUMARI (APP) | |
| 26. | CR. MISC./23405/2015 R.BAIL IPC 147,148R.BAIL-1 | 3 ANIL SAH @ SANTOSH SAH @ SANTOSH vs THE STATE OF BIHAR | Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN | Mr.B.N.PANDEY(APP) | |
| 27. | CR. MISC./23652/2015 R.BAIL IPC 302,34R.BAIL-1 | 3 JITENDAR SAH & ANR vs THE STATE OF BIHAR | Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY | Mr.RAJ KISHORE SINGH(APP) | |

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| PATNA HIGH COURT | 296 | Wednesday 12th August, 2015 Mr. Justice Rajendra Kumar Mishra |
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| 28. | CR. MISC./23661/2015 R.BAIL IPC 395R.BAIL-1 | 3 | LAL BABU SAH vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.RENU KUMARI(APP) |
| 29. | CR. MISC./23696/2015 R.BAIL 366A,34 IPCR.BAIL-1 | 3 | NIKHIL KUMAR vs THE STATE OF BIHAR | Mr.BIDHANESH MISRA Mr.RAJENDRA KUMAR JHA Mr.TANUJA KUMARI (MISHRA) | Mr.RAM SHANKAR DAS(SPL.APP) |
| 30. | CR. MISC./23711/2015 R.BAIL 307,341,323R.BAIL-1 | 3 | MD. RASHID vs THE STATE OF BIHAR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.NAVIN KR.PANDEY(APP) |
| 31. | CR. MISC./23746/2015 R.BAIL 302,201,34 R.BAIL-1 | 3 | UMASHANKAR @ MAINA vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.JITENDRA KR.ROY 1(APP) |
| 32. | CR. MISC./23750/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 | NAND LAL SINGH vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.INDU KUMARI SRIVASTAV(APP) |
| 33. | CR. MISC./23751/2015 R.BAIL 302,34 IPCR.BAIL-1 | 3 | MD. AFROZ @ CHAND @ BABLOO vs THE STATE OF BIHAR | Mr.MALAY KUMAR CHOUDHARY Mr.RAVI RANJAN | Mr.SUNIL KR.PANDEY(APP) Mr.IQBAL ASIF NIAZI |
| 34. | CR. MISC./23761/2015 R.BAIL 25(1- B)A,26R.BAIL-1 | 3 | CHANDAN KUMAR vs THE STATE OF BIHAR | Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA | Mr.PARMANAND PD.(APP) |
| 35. | CR. MISC./23775/2015 R.BAIL 302,34 IPC&R.BAIL-1 | 3 | DEEPAK KUMAR @ DEEPAK SAO vs THE STATE OF BIHAR | Mr.SANJIV KUMAR SINGH | Mr.SHARDANAND JHA(APP) |
| 36. | CR. MISC./23784/2015 R.BAIL 25(1- B)A,26R.BAIL-1 | 3 | MD. NASIM KHAN vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.NAND KUMAR(APP) |
| 37. | CR. MISC./23785/2015 R.BAIL IPC 365,34,R.BAIL-1 | 3 | GULESH DAS @ GULESH MOCHI vs THE STATE OF BIHAR | Mr.SHEO NANDAN PANDIT Mr.BACHAN JEE OJHA | Mr.NAGENDRA PRASAD (APP) |
| 38. | CR. MISC./23788/2015 R.BAIL IPC 302,201R.BAIL-1 | 3 | BHADAI PASWAN vs THE STATE OF BIHAR | Mr.AMIT KUMAR RAKESH | Mr.SMT.RINA SINHA(APP) |
| 39. | CR. MISC./23793/2015 R.BAIL 25(I-B)A,2R.BAIL- 1 | 3 | ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.M.HAQUE(APP) |
| 40. | CR. MISC./23794/2015 BAIL IPC 302,379,3R.BAIL-1 | 3 | FAKIRA KARMKAR @ SHAMBHU KARMKAR @ FAKIRA vs THE STATE OF BIHAR | Mr.NAGENDRA PD. YADAV Mr.RANVIJAY SINGH | Mr.ANSARUL HAQUE(APP) |
| 41. | CR. MISC./23806/2015 R.BAIL IPC 307/323R.BAIL-1 | 3 | MUNNILAL RAM & ORS vs THE STATE OF BIHAR | Mr.NARESH DIKSHIT | Mr.UMESHA NAND PANDIT (APP) |
| 42. | CR. MISC./23828/2015 R.BAIL IPC 376,120R.BAIL-1 | 3 | SUSHANT KUMAR vs THE STATE OF BIHAR | Mr.MALAY KUMAR CHOUDHARY Mr.RAVI RANJAN | Mr.S.DAYAL(APP) |
| 43. | CR. MISC./23845/2015 R.BAIL IPC 302,34R.BAIL-1 | 3 | VIJAY SAO @ MAKSUDAN SAO vs THE STATE OF BIHAR | Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH | Mr.AJAY KUMAR NO.2 (APP) |
| 44. | CR. MISC./23855/2015 R.BAIL IPC 366A,37R.BAIL-1 | 3 | GAINUL @ MD. GAINUL vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.G.S.GUPTA(APP) |
| 45. | CR. MISC./23900/2015 R.BAIL 25(1- B)A,26R.BAIL-1 | 4 | PAPPU SHARMA @ PAPPU KUMAR SHARMA vs THE STATE OF BIHAR | Mr.DILIP KUMAR | Mr.MANOJ KUMAR-I(APP) |
| 46. | CR. MISC./23931/2015 R.BAIL IPC 376 & 4R.BAIL-1 | 3 | LADDU DAS vs THE STATE OF BIHAR | Mr.HANS LAL KUMAR | Mr.NIRMAL KR. SINHA(APP) |
| 47. | CR. MISC./24032/2015 R.BAIL IPC 120B,42R.BAIL-1 | 3 | PAWAN KUMAR SINGH vs STATE OF BIHAR & ANR | Mr.RANA VIKRAM SINGH Mr.JEETENDRA NARAYAN | Mr.PANCHANAND PANDIT (APP) Mr.BIPIN KUMAR SINHA |
| 48. | CR. MISC./24230/2015 R.BAIL 20/22/24 N.R.BAIL-1 | 3 | SHANKAR SAH vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH | Mr.MANISH KUMAR 2 (APP) |
| 49. | CR. MISC./24242/2015 R.BAIL IPC 307/324R.BAIL-1 | 3 | SANJEET SAH @ KAMANDO @ SANJIV SAH vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.ANIL KUMAR SINGH (APP) |
| 50. | CR. MISC./24248/2015 R.BAIL IPC 302/34R.BAIL-1 | 3 | KAPILDEO MANDAL vs THE STATE OF BIHAR | Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH | Mr.DR. KUMAR UDAY PRATAP (APP) |
| 51. | CR. MISC./24307/2015 R.BAIL IPC 384/386R.BAIL-1 | 3 | LAL BABU PASWAN vs THE STATE OF BIHAR | Mr.ANISH KUMAR | Mr.LALLAN KUMAR (APP) |
| 52. | CR. MISC./24783/2015 R.BAIL IPC 420,34R.BAIL-1 | 3 | PRAMOD KUMAR vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI | Mr.NAND KISHORE PD.(APP) |
| 53. | CR. MISC./24829/2015 R.BAIL IPC 302,34R.BAIL-1 | 3 | KAMOD KUMAR YADAV @ KUMAD KUMAR YADAV vs THE STATE OF BIHAR | Mr.SUBHASH KUMAR MISHRA | Mr.AJAY KUMAR NO.1(APP) Mr.MANISH KUMAR NO 13 |
| 54. | CR. MISC./24838/2015 R.BAIL IPC 307,324R.BAIL-1 | 3 | SHANKAR KUMAR vs THE STATE OF BIHAR | Mr.ASHHAR MUSTAFA | Mr.R.S.CHOUDHARY(APP) |
| 55. | CR. MISC./24857/2015 R.BAIL 302,379,34 R.BAIL-1 | 3 | MD. ASHARAF & ANR. vs THE STATE OF BIHAR | Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA | Mr.MADHURI LATA(APP) |
| 56. | CR. MISC./24861/2015 R.BAIL 376,366,34 R.BAIL-1 | 3 | BIGON KUMAR @ BIGON CHOUDHARY vs THE STATE OF BIHAR | Mr.VISHWA RANJAN CHOUDHARY | Mr.SUCHETA YADAV(APP) Mr.SHEO KUMAR PRASAD |
| 57. | CR. MISC./24912/2015 R.BAIL IPC 363,365R.BAIL-1 | 3 | TIMAL CHAUDHARY & ANR vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.ASHA DEVI(APP) |

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| PATNA HIGH COURT | 297 | Wednesday 12th August, 2015 Mr. Justice Rajendra Kumar Mishra |
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| 58. | CR. MISC./24923/2015 R.BAIL IPC 302R.BAIL-1 | 3 | RANJEET SAO vs THE STATE OF BIHAR | Mr.RAJ KAMAL Mr.SANJEET KUMAR Mr.NEERAJ KUMAR | Mr.SURENDRA PD.SINGH(APP) |
| 59. | CR. MISC./24924/2015 R.BAIL IPC 307,323R.BAIL-1 | 3 | AMRUD YADAV vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.MUKESH KR.SINGH(APP) |
| 60. | CR. MISC./24961/2015 R.BAIL IPC 302/307R.BAIL-1 | 3 | DIPAK PURI vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINGH | Mr.U.L.VERMA (APP) |
| 61. | CR. MISC./25025/2015 R.BAIL 302 IPC&27 R.BAIL-1 | 3 | AJIT MANDAL @ ITWARI MANDAL vs THE STATE OF BIHAR | Mr.KUMAR KAMAL NAYAN | Mr.RAM CHANDRA SINGH(APP) |
| 62. | CR. MISC./25059/2015 R.BAIL IPC 420/406R.BAIL-1 | 4 | DIVAKAR SINGH vs THE STATE OF BIHAR | Smt.SMT. ANURADHA SINGH | Mr.M.K. KHARE (APP) Mr.SHAILENDRA KUMAR SINGH |
| 63. | CR. MISC./25114/2015 R.BAIL IPC 385/387R.BAIL-1 | 3 | MADAN PASWAN vs THE STATE OF BIHAR | Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN | Mr.R.S. CHAUDHARY (APP) |
| 64. | CR. MISC./25148/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 | BHISHM KUMAR YADAV vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | Mr.D.P.TIWARY(APP) |
| 65. | CR. MISC./25160/2015 R.BAIL IPC 341,323R.BAIL-1 | 3 | PAPPU KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR | Mr.YUGAL KISHORE Mr.ARVIND KUMAR | Mr.SMT.SANGITA SHARMA (APP) |
| 66. | CR. MISC./25167/2015 R.BAIL IPC 395R.BAIL-1 | 3 | MANISH CHAUDHARY vs STATE OF BIHAR & ANR | Mr.SANJEEV VERMA | Mr.D.P.TIWARY(APP) Mr.SATYA PRAKASHTRIPATHY |
| 67. | CR. MISC./25180/2015 R.BAIL IPC 395,397R.BAIL-1 | 3 | RAKESH GIRI @ BHIM SINGH @ BABA vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.PUSHPA SINHA NO.2(APP) |
| 68. | CR. MISC./25184/2015 R.BAIL 25(1- B)/A/26R.BAIL-1 | 3 | DHARMENDRA SINGH @ DHARMENDRA KUMAR @ JUGNU SINGH vs THE STATE OF BIHAR | Mr.NAVENDU KUMAR | Mr.UMA NATH MISHRA (APP) |
| 69. | CR. MISC./25187/2015 R.BAIL 376,341,323R.BAIL-1 | 3 | GULLI SHAH vs THE STATE OF BIHAR | Mr.VIKAS KUMAR | Mr.RAM SHANKAR DAS(SPL.APP) |
| 70. | CR. MISC./25211/2015 R.BAIL 420,406,467R.BAIL-1 | 3 | HARIBANSH SINGH vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.UMESHNAND PANDIT(APP) |
| 71. | CR. MISC./25245/2015 R.BAIL 364A,34 IPCR.BAIL-1 | 3 | BRAJESH KUMAR vs THE STATE OF BIHAR | Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM | Mr.INDU BALA PANDAY(APP) |
| 72. | CR. MISC./25312/2015 R.BAIL 8C,17,21,27R.BAIL-1 | 3 | MD. MUNNA RAJ @ MUNNA RAJ vs THE STATE OF BIHAR | Mr.AVANISH KUMAR SINGH | Mr.S.D.SINGH YADAV(APP) |
| 73. | CR. MISC./25323/2015 R.BAIL 363,366A,34R.BAIL-1 | 3 | MAKLU DAS vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2 | Mr.RAJENDRA PD.NAT(APP) |
| 74. | CR. MISC./25344/2015 R.BAIL IPC 302,34,R.BAIL-1 | 3 | MANOJ SAO @ BALLU SAO @ MANOT SAO vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.VINOD SHANKAR MODI(APP) |
| 75. | CR. MISC./25355/2015 R.BAIL IPC 363,366R.BAIL-1 | 3 | SAHEB KHAN vs THE STATE OF BIHAR | Mr.AMARENDRA NATH VERMA | Mr.AJAY KUMAR JHA(APP) |
| 76. | CR. MISC./25370/2015 R.BAIL IPC 304B/34R.BAIL-1 | 3 | AMARJEET PASWAN vs THE STATE OF BIHAR | Mr.AKHILESHWAR SINGH | Mr.YOGENDRA KUMAR (APP) |

Wednesday the 12th August 2015

Court No. 9 (AT 2:15 P.M.)

Mr. Justice Chakradhari Sharan Singh

| SNo | Case No | LT Party Detail | Pet Advocate | Res Advocate | Remarks |
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| <u>FOR ADMISSION</u> | | | | | |
| 1. | CR. MISC./9042/2015 A.BAIL | 3 HARE RAM SAH vs STATE OF BIHAR & ANR | Mr.MANISH KUMAR NO 13 | Mr.JITENDRA KR.ROY 1(APP) Mr.DEEPAK KUMAR | |
| 2. | CR. MISC./9045/2015 A.BAIL | 3 MD. SHAHNAWAZ vs STATE OF BIHAR & ANR | Mr.RAMESH KUMAR SINGH | Mr.JITENDRA KR.SINGH 1(APP) Mr.SUNIL KUMAR SINGH | |
| 3. | CR. MISC./9149/2015 A.BAIL | 4 PARMESHWAR DAS & ANR. vs STATE OF BIHAR & ANR | Mr.KARTIK KUMAR SINHA Mr.MALA SINHA | Mr.D.P.TIWARY(APP) | |
| 4. | CR. MISC./9374/2015 A.BAIL | 4 MUNNA KHAN vs STATE OF BIHAR & ANR | Mr.INDESHWARI PRASAD MANDAL | Mr.RAJ BALLABH SINGH (APP) Mr.MD. NAJMUL HODDA | |
| 5. | CR. MISC./9619/2015 A.BAIL | 1 ARTI KUMARI & ANR vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA | Mr.SATYENDRA PD.(APP) | |
| 6. | CR. MISC./9677/2015 A.BAIL | 5 SURESH KHALIFA @ SURESH NAT vs STATE OF BIHAR & ANR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SANJAY KUMAR(ASG) Mr.SANJAY KUMAR SINGH Mr.MANOJ KR.SINGH (CGC) | |
| 7. | CR. MISC./9706/2015 A.BAIL | 6 BHIM SINGH & ANR vs THE STATE OF BIHAR | Mr.KUMAR DHIRENDRA PRATAP SINGH | Mr.AMBIKA BHAGAT (SPL.PP) | |
| 8. | CR. MISC./10106/2015 A.BAIL | 4 RITESH KUMAR AGRAWAL vs THE STATE OF BIHAR | Mr.ALOK KUMAR AGRAWAL Mr.HEMANT KUMAR | Mr.AJAY KR. JHA (APP) Mr.RAJAN GHOSHRAVE | |
| 9. | CR. MISC./10122/2015 A.BAIL | 10 GOPAL KUMAR @ GOPAL RAI vs THE STATE OF BIHAR | Mr.AJIT KUMAR Mr.MUKESH | Mr.RINA SINHA(APP) | |
| 10. | CR. MISC./10207/2015 A.BAIL | 5 SURESH PRASAD @ SURESH KUMAR & ORS vs THE STATE OF BIHAR | Mr.SUBASH CHANDRA YADAV Mr.SHYAMA KANT SINGH | Mr.NAND KUMAR (APP) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | |
| 11. | CR. MISC./10326/2015 A.BAIL | 5 PAIRU DAS & ORS vs THE STATE OF BIHAR | Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD | Mr.SHARDANAND JHA(APP) | |
| 12. | CR. MISC./10330/2015 A.BAIL | 5 MURARI SINGH @ MURARI KUMAR vs THE STATE OF BIHAR | Mr.RAJAN Mr.MRITYUNJAY KUMAR | Mr.SANJAY KR. SINGH(APP) Mr.SHANTANU KUMAR | |
| 13. | CR. MISC./10401/2015 A.BAIL | 5 MAHENDRA SINGH vs THE STATE OF BIHAR | Mr.VINOD GAUTAM | Mr.RAM CHANDRA SINGH(APP) | |
| 14. | CR. MISC./10485/2015 A.BAIL | 5 JYOTI SHANKAR PRAKASH @ JYOTI SHANKAR PRASAD vs STATE OF BIHAR & ANR | Mr.PANKAJ KUMAR JHA Mr.RANA VIKRAM SINGH Mr.RAJA SURENDRA MOHAN Mr.SHEKHAR KUMAR SINGH Mr.JEETENDRA NARAYAN | Mr.ANUSAIYA JAISWAL(APP) | |
| 15. | CR. MISC./10502/2015 A.BAIL | 5 BABITA DEVI vs THE STATE OF BIHAR | Mr.BHIM KUMAR YADAV | Mr.DURESH NANDAN (APP) | |
| 16. | CR. MISC./10508/2015 A.BAIL | 5 SHRI NIWAS SHARMA vs THE STATE OF BIHAR | Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY | Mr.SADANAND PASWAN (SPL. PP) | |
| 17. | CR. MISC./10651/2015 A.BAIL | 3 JITENDRA SHARMA & ORS. vs THE STATE OF BIHAR | Mr.NARESH DIKSHIT | Mr.RAJ KISHORE SINGH(APP) | |
| 18. | CR. MISC./11033/2015 A.BAIL | 5 SUNIL KUMAR vs STATE OF BIHAR & ANR | Mr.JAI PRAKASH VERMA | Mr.DILIP KUMAR(APP) Mr.ARVIND KUMAR Mr.YUGAL KISHORE | |
| 19. | CR. MISC./11042/2015 A.BAIL | 4 PUSPENDRA SANDWAR vs THE STATE OF BIHAR | Mr.RAVI SHANKER PANKAJ Mr.RINA SINHA Mr.AMRENDRA KR @ DR. AMRENDRA KR | Mr.SATYENDRA NR. SINGH (APP) Mr.PRABHAKAR NATH RAI | |
| 20. | CR. MISC./11059/2015 A.BAIL | 3 DABLU @ NIRBHAY BHARADWAJ @ NIRBHAY KUMAR vs THE STATE OF BIHAR | Mr.AMRENDRA KUMAR | Mr.MADAN KUMAR(APP) Smt.SMT. SUDHA AMBASTHA Mr.ARUN KUMAR | |
| 21. | CR. MISC./13431/2015 A.BAIL | 3 RAM KRISHNA KUMAR SINGH @ RAM KRISHAN KUMAR SINGH vs THE STATE OF BIHAR | Mr.VIJAY KUMAR Mr.RAJANI KUMARI | Mr.R.B.S. PAHEPURI (APP) | |
| 22. | CR. MISC./13456/2015 A.BAIL | 3 SHANKAR SAH @ SHANKAR PRASAD GUPTA vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.A.M.P. MEHTA (APP) Mr.SHEO NANDAN PANDIT Mr.BACHAN JEE OJHA | |
| 23. | CR. MISC./13496/2015 A.BAIL | 5 JAWED ANSARI vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA | Mr.SATYENDRA NARAYAN SINGH(APP) | |
| 24. | CR. MISC./13667/2015 A.BAIL | 3 BANARSI DEVI vs THE STATE OF BIHAR | Smt.ANITA KUMARI Mr.CHANDAN | Mr.AMIT KUMAR RAKESH(APP) | |
| 25. | CR. MISC./13802/2015 A.BAIL | 4 RAJ KUMAR PRASAD @ RAJ KUMAR GUPTA vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI Mr.SANJAY KUMAR TIWARI | Mr.A.DAYAL(APP) | |
| 26. | CR. MISC./13805/2015 A.BAIL | 3 AMBARISH BANERJEE & ORS vs STATE OF BIHAR & ANR | Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND | Mr.ARUN KUMAR(APP) Mr.NAJEEB AHMAD | |
| 27. | CR. MISC./13817/2015 A.BAIL | 3 PAPPU KUMAR RAI vs THE STATE OF BIHAR | Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH | Mr.UMESHANAND PANDIT(APP) | |
| 28. | CR. MISC./13833/2015 with A.BAIL | 3 SANOJ KUMAR vs THE STATE OF BIHAR | Mr.RANA BALJIT SINGH Mr.ABHAY KUMAR SINGH | Mr.R.B.ROY RAMAN(APP) | |
| 29. | CR. MISC./14234/2015 A.BAIL | 3 OM PRAKASH SINGH @ PRAKASH SINGH vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.MAYA NAND JHA (APP) | |
| 30. | CR. MISC./13883/2015 A.BAIL | 3 BUDHAN YADAV & ORS vs THE STATE OF BIHAR | Mr.MD. JAVED JAFAR KHAN | Mr.MUKESH KR.SINGH(APP) | |

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| 31. | CR. MISC./13972/2015 A.BAIL | 3 | BISHWANATH MANDAL vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.AHMAD ALI(APP) Mr.GOPAL JHA |
| 32. | CR. MISC./14185/2015 A.BAIL | 6 | MANISH KUMAR vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR SINGH | Mr.T.P.MANDAL(APP) |
| 33. | CR. MISC./14260/2015 A.BAIL | 5 | MANU PRASAD & ORS. vs THE STATE OF BIHAR | Mr.GOPAL SHARAN SINGH | Mr.NIRMAL KUMAR SINHA (APP) |
| 34. | CR. MISC./14400/2015 A.BAIL | 4 | RAKESH KUMAR @ RESHU KUMAR vs THE STATE OF BIHAR | Mr.MD. KAMALUDDIN Mr.RANJAY KUMAR SINGH Mr.SHASHI KUMAR | Mr.MANOJ KUMAR(APP) |
| 35. | CR. MISC./14463/2015 A.BAIL | 3 | HEENA KAUSHAR @ HENA KAUSHAR vs THE STATE OF BIHAR | Mr.VIVEKA NANDSINGH | Mr.ABHAY KUMAR NO. 1 (APP) |
| 36. | CR. MISC./14496/2015 A.BAIL | 4 | SUNNI DAS @ SUNNY DAS vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SINHA Mr.RAGHWENDRA KUMAR | Mr.ANUSAIYA JAISWAL(APP) Mr.SHREE NIWAS SINGH |
| 37. | CR. MISC./14660/2015 A.BAIL | 4 | PINKI DEVI vs THE STATE OF BIHAR | Mr.ALOK KUMAR SINGH | Mr.S.N SHUKLA (APP) |
| 38. | CR. MISC./14812/2015 A.BAIL | 4 | JAY RAM CHOUDHARY vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.M.DAYAL(APP) Mr.HARSH SINGH |
| 39. | CR. MISC./14820/2015 A.BAIL | 6 | EKRAM & ORS vs THE STATE OF BIHAR | Mr.KUMARI RITAMBHARA | Mr.ADITYA NARAYAN SINGH- I(APP) |
| 40. | CR. MISC./14827/2015 A.BAIL | 7 | SUMAN KUMAR @ SUMAN KUMAR SINGH & ANR vs THE STATE OF BIHAR | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.ASHA DEVI(APP) |
| 41. | CR. MISC./14862/2015 A.BAIL | 3 | SANTOSH KUMAR SRIVASTAVA vs THE STATE OF BIHAR | Mr.VIJAY SHANKAR SHRIVASTAVA Mr.HARENDRA KUMAR TIWARY | Mr.ARUN KUMAR PANDEY (APP) |
| 42. | CR. MISC./16269/2015 A.BAIL | 3 | UPENDRA KUMAR YADAV @ GANDHI RAI vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI | Mr.MD.FAHMUDDIN (APP) |
| 43. | CR. MISC./16276/2015 A.BAIL | 3 | CHANDRA SEKHAR SAH @ CHANDRA SHEKHAR KUMAR & ORS vs THE STATE OF BIHAR | Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH | Mr.ASLAM ANSARI(APP) |
| 44. | CR. MISC./16287/2015 A.BAIL | 3 | PRABHUDEO YADAV & ORS vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.SHYAM KUAMR | Mr.AMBIKA BHAGAT(SPL.APP) |
| 45. | CR. MISC./16303/2015 A.BAIL | 3 | JITESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.DURGESH NANDAN(APP) Mr.AJAY KUMAR GAUTAM Mr.VINAY KIRTI SINGH |
| 46. | CR. MISC./16316/2015 A.BAIL | 3 | MD. NAUSHAD ALAM vs STATE OF BIHAR & ANR | Mr.ANIL PRASAD SINGH | Mr.P.N.PANDIT(APP) |
| 47. | CR. MISC./16355/2015 A.BAIL | 3 | RAMASHISH KUSHWAHA & ANR. vs STATE OF BIHAR & ANR | Mr.AKSHAY LAL PANDIT Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH | Mr.MADHURILATA (APP) |
| 48. | CR. MISC./16376/2015 A.BAIL | 3 | PARSHURAM KUMAR SINGH & ORS. vs THE STATE OF BIHAR | Mr.UMESH KUMAR | Mr.AKBAR ALI (APP) Mr.KAMLESH PRASAD YADAV |
| 49. | CR. MISC./16396/2015 A.BAIL | 3 | GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.ADITYA NR. SINGH- 1 (APP) |
| 50. | CR. MISC./16407/2015 A.BAIL | 4 | VINOD SAH @ VINOD KUMAR GOAR vs THE STATE OF BIHAR | Mr.UDAY KUMAR | Mr.MD.ATAUR RAHMAN(APP) Mr.RAJ NARAYAN MISHRA Mr.ANIL KUMAR ROY |
| 51. | CR. MISC./16421/2015 A.BAIL | 3 | GANAURI BHULLA & ANR vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.DR.M.K.GAUTAM(APP) |
| 52. | CR. MISC./16427/2015 A.BAIL | 3 | LAL BAHADUR PASWAN & ANR vs THE STATE OF BIHAR | Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA | Mr.BHARAT LAL(APP) |
| 53. | CR. MISC./16429/2015 A.BAIL | 5 | MD. SADAM vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR SINHA | Mr.AHMAD ALI (APP) |
| 54. | CR. MISC./16433/2015 A.BAIL | 3 | VINOD THAKUR @ BINOD THAKUR & ORS. vs THE STATE OF BIHAR | Mr.SHANKAR KUMAR | Mr.ADITYA NR.SINGH(APP) |
| 55. | CR. MISC./16439/2015 with A.BAIL | 3 | JAGDEO PRASAD TANTI vs THE STATE OF BIHAR | Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH | Mr.J.N. THAKUR (APP) |
| 56. | CR. MISC./20976/2015 A.BAIL IPC 409,42 A.BAIL | 1 | SIDHESHWAR RAM vs THE STATE OF BIHAR | Mr.RAKESH KUMAR SINGH | Mr.R.B.ROY RAMAN(APP) |
| 57. | CR. MISC./16447/2015 A.BAIL | 3 | SUNIL KUMAR vs STATE OF BIHAR & ANR | Mr.RAKESH CHANDRA | Mr.KR. VIRENDRA NARAYAN(APP) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD |
| 58. | CR. MISC./16460/2015 A.BAIL | 4 | HARENDRA YADAV @ HARISH YADAV vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.MADAN KUMAR(APP) |
| 59. | CR. MISC./16461/2015 A.BAIL | 3 | MD. MASOOD vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.B.RAM(APP) |
| 60. | CR. MISC./16488/2015 A.BAIL | 4 | BALMIKI SHARMA vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.MD.ARIF(APP) |
| 61. | CR. MISC./16543/2015 A.BAIL | 3 | SUMIT KUMAR @ SUCHIT KUMAR vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.A.M.P.MEHTA(APP) |
| 62. | CR. MISC./16561/2015 A.BAIL | 4 | BIKAS YADAV & ORS. vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.ADITYA NARAYAN SINGH- I(APP) |
| 63. | CR. MISC./17737/2015 A.BAIL IPC 274/275A.BAIL | 1 | SURAJ KUMAR vs THE STATE OF BIHAR | Mr.SATYENDRA RAI Mr.SHEKHAR SINGH | Mr.S.N SHUKLA (APP) |
| 64. | CR. MISC./17748/2015 A.BAIL IPC 498A/34A.BAIL | 3 | RAJESH KUMAR vs STATE OF BIHAR & ANR | Mr.RAVI PRAKASH Mr.ASHOK KUMAR | Mr.RAM CHANDRA SAHNI (APP) |
| 65. | CR. MISC./17750/2015 A.BAIL IPC 304B/34A.BAIL | 3 | MAHENDRA PASWAN & ANR vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.NAND KISHOR PD.(APP) |

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| 66. | CR. MISC./17758/2015 A.BAIL IPC 498A/32A.BAIL | 3 SURAJ SINGH vs STATE OF BIHAR & ANR | Mr.RANA BALJIT SINGH | Mr.PREM KUMAR JHA (APP) |
| 67. | CR. MISC./17761/2015 A.BAIL IPC 302/341A.BAIL | 1 BIBI NAZEEMA KHATOON @ BIBI NAJIA KHATOON & ORS vs THE STATE OF BIHAR | Mr.ARUN KUMAR JHA | Mr.R.B. ROY RAMAN (APP) |
| 68. | CR. MISC./17767/2015 A.BAIL IPC 307,44A.BAIL | 1 DINESH THAKUR vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA | Mr.M.K.KHARE(APP) |
| 69. | CR. MISC./17770/2015 A.BAIL IPC 302,201A.BAIL | 3 MUKESH SHARMA vs THE STATE OF BIHAR | Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR | Mr.SURENDRA PD.SINGH (APP) |
| 70. | CR. MISC./17773/2015 A.BAIL 376,366A,37A.BAIL | 3 ISHWAR KHALIFA vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SHANTANU KUMAR(APP) |
| 71. | CR. MISC./17782/2015 with A.BAIL IPC 302,201A.BAIL | 1 TRANSPORTER SUBHASH PANDEY @ SUBHASH PANDEY vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.R.S.CHOUDHARY (APP) |
| 72. | CR. MISC./19142/2015 A.BAIL IPC 396,20 A.BAIL | 1 THAKUR MAHTO @ THAKUR KUSHWAHA vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR | Mr.M.HAQUE(APP) |
| 73. | CR. MISC./17792/2015 A.BAIL | 1 NEERAJ SINGH @ NIRAJ SINGH @ NEERAJ KUMAR vs THE STATE OF BIHAR | Smt.USHA RAI | Mr.BINOD KUMAR 3 (APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH |
| 74. | CR. MISC./17796/2015 A.BAIL IPC 406/420A.BAIL | 1 AMIT KUMAR vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR JHA | Mr.ARUN KUMAR SINGH 5 (APP) |
| 75. | CR. MISC./17797/2015 A.BAIL IPC 307,37A.BAIL | 3 ABHAY ROY @ BITTU ROY @ ABHAY KUMAR vs THE STATE OF BIHAR | Mr.DAVENDRA KUMAR PANDEY | Mr.PARMANAND PD.(APP) |
| 76. | CR. MISC./17804/2015 A.BAIL IPC 376(1)A.BAIL | 3 MINHAJ @ MINTU vs THE STATE OF BIHAR | Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA | Mr.YOGENDRA KUMAR (APP) |
| 77. | CR. MISC./17815/2015 with A.BAIL IPC 364,34A.BAIL | 3 MD. ASLAM & ORS. vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.J.N.THAKUR(APP) |
| 78. | CR. MISC./17868/2015 A.BAIL IPC 364/34 A.BAIL | 1 MD. RAZA & ANR vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.J.N. THAKUR (APP) |
| 79. | CR. MISC./17827/2015 A.BAIL IPC 364,366A.BAIL | 1 RAJENDRA SAH & ORS. vs THE STATE OF BIHAR | Mr.KAMAL KISHORE SINGH | Mr.RAJENDRA NATH JHA(APP) |
| 80. | CR. MISC./17832/2015 A.BAIL IPC 376/34A.BAIL | 1 MD. SADRE @ MD. SADRE ALAM & ANR. vs THE STATE OF BIHAR | Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN | Mr.C.SEN PD.SINGH(APP) Mr.MADHAV JHA |
| 81. | CR. MISC./17836/2015 A.BAIL IPC 420,406A.BAIL | 3 SUJEET KUMAR vs STATE OF BIHAR & ANR | Mr.AJIT KUMAR SINGH | Mr.NAWAL KISHORE PRASAD(APP) |
| 82. | CR. MISC./17840/2015 A.BAIL 420,406,467A.BAIL | 3 AMIT KUMAR @ AMIT KUMAR SINGH vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR PANDEY | Mr.SMT. INDU BALA PANDEY(APP) |
| 83. | CR. MISC./17841/2015 A.BAIL IPC 302,201A.BAIL | 1 SUBASH PRASAD @ SUBASH SAH & ORS vs STATE OF BIHAR & ANR | Mr.ARUN KUMAR NO. 1 | Mr.SMT. ANITA KUMARI SINGH (APP) |
| 84. | CR. MISC./17842/2015 A.BAIL 307,341,323A.BAIL | 1 SHIVJEE MANDAL vs THE STATE OF BIHAR | Mr.KRIPA NAND JHA | Mr.AHMAD ALI(APP) |
| 85. | CR. MISC./18251/2015 A.BAIL IPC 406,40A.BAIL | 4 RAHUL KUMAR vs THE STATE OF BIHAR | Mr.BIMAL KUMAR JHA | Mr.LALAN KUMAR(APP) |
| 86. | CR. MISC./18252/2015 A.BAIL IPC 498AA.BAIL | 3 RAVI PANDIT @ RAVI KUMAR @ FANTOOSH KUMAR@ FANTOOSH vs STATE OF BIHAR & ANR | Mr.MD. NAJMUL HODDA | Mr.ADITYA NARAYAN SINGH - 1(APP) |
| 87. | CR. MISC./18295/2015 A.BAIL 307,341,323A.BAIL | 5 MAHENDRA SAHANI & ANR. vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH | Mr.A.L.PANDIT(APP) |
| 88. | CR. MISC./18329/2015 A.BAIL IPC 419,420A.BAIL | 1 RAKESH KUMAR vs THE STATE OF BIHAR | Mr.SHAKTI SUMAN KUMAR | Mr.C.SEN PD.SINGH(APP) |
| 89. | CR. MISC./18330/2015 A.BAIL IPC 302/120A.BAIL | 1 GOVIND MISHRA & ORS vs STATE OF BIHAR & ANR | Mr.DEVI DAS SRIVASTAVA | Mr.C.SEN PD.SINGH(APP) |
| 90. | CR. MISC./18345/2015 A.BAIL IPC 412,39A.BAIL | 3 MAHENDRA SAH vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH | Mr.MUKESH KR.SINGH(APP) |
| 91. | CR. MISC./18350/2015 A.BAIL 368,366 IPCA.BAIL | 3 BHAWANI KUMAR & ANR. vs THE STATE OF BIHAR | Mr.VIKRAM SINGH Mr.SHASHI RANJAN | Mr.ANUSAIYA JAISWAL(APP) |
| 92. | CR. MISC./18354/2015 A.BAIL IPC 147,148A.BAIL | 3 ARUN KUMAR SINGH vs THE STATE OF BIHAR | Mr.AMIT KUMAR Mr.MD.IMTEYAZ AHMAD | Mr.RAJ BALLABH SINGH (APP) |
| 93. | CR. MISC./18358/2015 A.BAIL IPC 147,148A.BAIL | 3 DINESH KUMAR SAH @ DINESH KUMAR GUPTA vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13 | Mr.LALAN KUMAR (APP) |
| 94. | CR. MISC./18366/2015 with A.BAIL IPC 147,148A.BAIL | 4 MD. MUSLIM ANSARI & ORS vs THE STATE OF BIHAR | Mr.KUBER PATHAK | Mr.SADANAND PASWAN (SPL.APP) |
| 95. | CR. MISC./20940/2015 A.BAIL IPC 147,148 A.BAIL | 1 MD. NAUSHAD ALI & ORS vs THE STATE OF BIHAR | Mr.KUBER PATHAK | Mr.AMBIKA BHAGAT(SPL.APP) |
| 96. | CR. MISC./18399/2015 A.BAIL IPC 498AA.BAIL | 3 KAILASH SAH vs STATE OF BIHAR & ANR | Mr.KAILASH NATH DIWAKAR Mr.PANCHAM LAL JAISWAL | Mr.DINESH SINGH (APP) |
| 97. | CR. MISC./18403/2015 A.BAIL IPC 406/409A.BAIL | 3 RAMESHWAR SAH vs THE STATE OF BIHAR | Mr.SADA NAND RAY | Mr.A.K. CHOUDHARY (APP) |

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| 98. | CR. MISC./18412/2015 A.BAIL IPC 414A.BAIL | 4 | MANOJ SINGH & ANR. vs THE STATE OF BIHAR | Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR | Mr.A.L.PANDIT (APP) |
| 99. with | CR. MISC./18503/2015 A.BAIL IPC 420,46A.BAIL | 3 | RANJEET KUMAR DUBEY @ RANJEET DUBEY vs THE STATE OF BIHAR | Mr.ARUN KUMAR | Mr.B.M.P.SINHA(APP) |
| 100. | CR. MISC./21286/2015 A.BAIL 420,468,34 A.BAIL | 1 | RAVI KUMAR vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR | Mr.SANJAY KR.TIWARY(APP) |
| 101. | CR. MISC./18527/2015 A.BAIL IPC 307,37A.BAIL | 1 | DEONATH PATEL @ DEONATH PRASAD & ANR vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH | Mr.INDU KUMARI SRIVASTAVA(APP) |
| 102. | CR. MISC./18536/2015 A.BAIL IPC 379,32A.BAIL | 1 | ABHINANDAN PRASAD vs THE STATE OF BIHAR | Mr.RAJAN | Mr.RAJIV NAYAN(APP) |
| 103. | CR. MISC./18570/2015 A.BAIL IPC 302/201A.BAIL | 4 | MD. MINTULLA ANSARI @ MANKI & ANR. vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.LALLAN KUMAR (APP) |
| 104. with | CR. MISC./18572/2015 A.BAIL IPC 283/291A.BAIL | 1 | BINAY BHAGAT vs THE STATE OF BIHAR | Mrs.JUHI KUMARI | Mr.AHMAD ALI (APP) |
| 105. | CR. MISC./20813/2015 A.BAIL IPC 283,291 A.BAIL | 1 | MD. SAYEED & ORS. vs THE STATE OF BIHAR | Mr.ARUN KUMAR JHA | Mrs.SURENDRA KUMAR(APP) |
| 106. | CR. MISC./18595/2015 A.BAIL IPC 147,148A.BAIL | 1 | SUDHIR YADAV & ORS vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA | Mr.M.DAYAL(APP) |
| 107. | CR. MISC./18634/2015 A.BAIL IPC 406,42A.BAIL | 1 | MD. NESAR vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR | Mr.M.HAQUE(APP) |
| 108. | CR. MISC./19143/2015 A.BAIL IPC 302,201A.BAIL | 4 | ROZEET DAPHALI @ MD. ROJID & ORS. vs THE STATE OF BIHAR | Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH | Mr.RAM SHANKAR DAS(SPL.APP) |
| 109. | CR. MISC./19173/2015 A.BAIL IPC 307/379A.BAIL | 3 | LAXMAN YADAV & ANR vs THE STATE OF BIHAR | Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI | Mr.A.L. PANDIT (APP) |
| 110. | CR. MISC./19182/2015 A.BAIL IPC 302,34 A.BAIL | 3 | BELU CHAUDHARY @ BELU KUMAR vs THE STATE OF BIHAR | Mr.YOGENDRA PRASAD SINHA | Mr.KHURSHID ANWAR(APP) |
| 111. | CR. MISC./19207/2015 A.BAIL IPC 307/147A.BAIL | 3 | BHATTU DAS vs THE STATE OF BIHAR | Mr.BALRAM KAPRI | Mr.S.M. RAHMAN (APP) Mr.OM PRAKASH SINGH |
| 112. | CR. MISC./19216/2015 A.BAIL IPC 307/379A.BAIL | 3 | BIBI MARIYAM & ANR. vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA | Mr.HIRDAY PRASAD SINGH (APP) |
| 113. | CR. MISC./19217/2015 A.BAIL IPC 323,341A.BAIL | 1 | GOPAL KRISHNAN @ GOPAL KRISHNA vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR VERMA | Mr.SADANAND PASWAN (SPL.APP) |
| 114. | CR. MISC./19219/2015 A.BAIL 409 IPCA.BAIL | 1 | MAHESHWAR SINGH vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.IFTEKHAR MAHMOOD(APP) |
| 115. with | CR. MISC./19223/2015 A.BAIL IPC 420/120A.BAIL | 3 | SANJEEV KUMAR @ VIJAY KUMAR & ANR vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.M.K. NIRALA (APP) |
| 116. | CR. MISC./23116/2015 A.BAIL 420,120B,34 A.BAIL | 1 | MD. BALALUDDIN vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.SURESH PD.SINGH(APP) |
| 117. | CR. MISC./19225/2015 A.BAIL IPC 341,323A.BAIL | 4 | RAVINDRA SINGH & ORS. vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND | Mr.RAM SHANKAR DAS(SPL.APP) |
| 118. | CR. MISC./19227/2015 A.BAIL IPC 302,12A.BAIL | 3 | SHAMBHU SINGH @ SHAMBHU NATH SINGH & ORS. vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR SINGH Mr.JYOTSNA KUMARI | Mr.BINOD KUMAR -III(APP) |
| 119. | CR. MISC./19228/2015 A.BAIL IPC 498AA.BAIL | 3 | MOTIJAN KHATOON & ANR vs STATE OF BIHAR & ANR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.JITENDRA KUMAR RAI 1 (APP) |
| 120. | CR. MISC./19230/2015 A.BAIL IPC 414 & 7A.BAIL | 3 | PIKU SHARMA @ SANTOSH SHARMA vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH | Mr.MANOJ KUMAR (APP) |
| 121. with | CR. MISC./19232/2015 A.BAIL 420,120B,46A.BAIL | 4 | PRAVEEN PANDIT @ PRAVEEN KUMAR vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA | Mr.MD. FAHIMUDDIN(APP) |
| 122. | CR. MISC./21383/2015 A.BAIL IPC 467,468 A.BAIL | 1 | SATYENDRA PRASAD vs THE STATE OF BIHAR | Mr.BINIT KUMAR | Mr.AMRENDRA PD.(APP) |
| 123. | CR. MISC./19240/2015 A.BAIL IPC 366A/34A.BAIL | 3 | BILANDAR & ANR vs THE STATE OF BIHAR | Mr.LALAN KUMAR | Mr.G.S. GUPTA (APP) |
| 124. | CR. MISC./19434/2015 A.BAIL IPC 448/341A.BAIL | 1 | DINESH PASWAN vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI | Mr.S.N SHUKLA (APP) |
| 125. | CR. MISC./19488/2015 A.BAIL IPC 341,323A.BAIL | 3 | RAJA THAKUR & ORS. vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH | Mr.MD.SUFIYAN (APP) |
| 126. | CR. MISC./19520/2015 A.BAIL IPC 341,324A.BAIL | 1 | MUKESH PRATIHAST vs THE STATE OF BIHAR | Mr.LAKSHMAN LAL PANDEY Mr.SURESH MISHRA Mr.MANU SHANKER MISHRA | Mr.RAM SHANKAR DAS(SPL.APP) Mr.SHAILENDRA KUMAR JHA |
| 127. | CR. MISC./19523/2015 A.BAIL IPC 81(4) BA.BAIL | 3 | AMIR RAI vs THE STATE OF BIHAR | Mr.RABINDRA PRASAD Mr.RAGHAV PRASAD | Mr.NIRMAL KUMAR SINHA (APP) |
| 128. | CR. MISC./19534/2015 A.BAIL IPC 363,36A.BAIL | 3 | SANTOSH PASWAN vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.NAND KUMAR(APP) |

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| 129. | CR. MISC./19549/2015 A.BAIL IPC 379/341A.BAIL | 1 | SANJEET RAM vs THE STATE OF BIHAR | Mr.PREMCHANDRA YADAV | Mr.NAWAL KISHORE PRASAD (APP) |
| 130. | CR. MISC./20426/2015 A.BAIL IPC 302/201A.BAIL | 1 | ASHOK BHAGAT vs THE STATE OF BIHAR | Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH | Mr.MADAN KUMAR (APP) |
| 131. | CR. MISC./20430/2015 A.BAIL IPC 302,201A.BAIL | 1 | MUNNI DEVI & ANR vs THE STATE OF BIHAR | Mr.NARESH PRASAD | Mr.MADAN KUMAR(APP) |
| 132. | CR. MISC./20437/2015 A.BAIL 272 IPC&47(A.BAIL | 1 | BAMBAM SINGH vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA Mr.AMAR NATH SINGH | Mr.AWADHESH KR.SINGH(APP) |
| 133. | CR. MISC./20438/2015 A.BAIL IPC 147,148A.BAIL | 1 | NAUSHAD MIAN & ANR. vs THE STATE OF BIHAR | Mr.PUSHPENDRA PRIYEDARSHI Mr.SHIVA SHANKAR PRASAD SINGH | Mr.ANIL KUMAR(APP) |
| 134. | CR. MISC./20441/2015 A.BAIL IPC 307/379A.BAIL | 1 | SANTOSH KUMAR SAO @ SANTOSH KUMAR vs THE STATE OF BIHAR | Mr.KUNWAR NARAYAN JAMUAR | Mr.ANIL KUMAR SINGH 1(APP) |
| 135. | CR. MISC./20462/2015 with A.BAIL IPC 302,201A.BAIL | 3 | MOHAN JHA @ AMRITA KANT JHA vs THE STATE OF BIHAR | Mr.GYANAND ROY | Mr.PARMESHWAR MEHTA(APP) |
| 136. | CR. MISC./25271/2015 with A.BAIL IPC 302,201 A.BAIL | 3 | AFTAB ALAM vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.SMT.RENUKA RATNAKAR (APP) |
| 137. | CR. MISC./30250/2015 A.BAIL IPC 302,201 A.BAIL | 3 | QUMARZZAMA @ MD. QUAMRUZZAMAN vs THE STATE OF BIHAR | Mr.MD. NAUSHAD UZZOHA | Mr.SMT.PRONATI SINGH (APP) |
| 138. | CR. MISC./20488/2015 A.BAIL 307,448,354A.BAIL | 5 | SANJAY KUMAR @ SANJAY RAI & ORS vs THE STATE OF BIHAR | Mr.PIYUSH ANAND Mr.KAMLESH PRASAD SINGH | Mr.RAM SHANKAR DAS(SPL.APP) |
| 139. | CR. MISC./20507/2015 A.BAIL 304B,34 IPCA.BAIL | 3 | BIPIN PASWAN vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR VINAYAK | Mr.AJAY KUMAR 1(APP) |
| 140. | CR. MISC./20607/2015 A.BAIL IPC 498A,3A.BAIL | 3 | JEETESH KUMAR SONI vs STATE OF BIHAR & ANR | Mr.AJAY KUMAR PANDEY | Mr.PARMANAND KUMAR(APP) |
| 141. | CR. MISC./20643/2015 A.BAIL IPC 302/201A.BAIL | 3 | DEEPAK RAM @ DEEPAK vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.PARMANAND KUMAR (APP) |
| 142. | CR. MISC./20825/2015 A.BAIL IPC 419/420A.BAIL | 3 | BRAJESH KUMAR vs THE STATE OF BIHAR | Mr.DILIP KUMAR SINGH | Mr.MANISH KUMAR 2 (APP) |
| 143. | CR. MISC./20855/2015 A.BAIL 332,327,353A.BAIL | 3 | ASHISH KUMAR SAH @ ASHISH KUMAR & ORS. vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN | Mr.SADANAND PASWAN(SPL.APP) |
| 144. | CR. MISC./20858/2015 A.BAIL 498A IPCA.BAIL | 3 | SHAMBOO DAS @ SHAMBHU DAS vs STATE OF BIHAR & ANR | Mr.SUNEIL KUMAR THAKUR | Mr.BHARAT LAL(APP) Mr.VINAY KUMAR MISHRA Mr.ANURADHA SINGH (APP) |
| 145. | CR. MISC./20906/2015 A.BAIL IPC 395A.BAIL | 3 | DEVENDRA PRASAD vs THE STATE OF BIHAR | Mr.SUNIL KUMAR | Mr.ANURADHA SINGH (APP) |
| 146. | CR. MISC./20920/2015 A.BAIL IPC 306 & 3A.BAIL | 3 | BHOLA THAKUR @ BHOLA NATH THAKUR & ANR. vs THE STATE OF BIHAR | Mr.NILESH KUMAR Mr.AMIR ALAM | Mr.SURENDRA KUMAR(APP) Mr.SURENDRA KISHORE THAKUR |
| 147. | CR. MISC./20927/2015 A.BAIL IPC 363/364A.BAIL | 3 | BABLU YADAV vs THE STATE OF BIHAR | Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA | Mr.RAJENDRA NATH JHA (APP) |
| 148. | CR. MISC./21005/2015 A.BAIL 302,201,34 A.BAIL | 3 | RAKESH RAUSHAN @ RAKESH ROSHAN @ RAY BAHADUR SINGH vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.SMT. SANGITA SHARMA(APP) |
| 149. | CR. MISC./21098/2015 A.BAIL IPC 436,427A.BAIL | 3 | MOTIUR RAHMAN @ MD. MATIUR RAHMAN & ORS. vs THE STATE OF BIHAR | Mr.MD. MUSOWIR | Mr.JITENDRA KR. ROY NO.1(APP) Mr.RAGHVENDRA KUMAR SINGH |
| 150. | CR. MISC./21152/2015 A.BAIL IPC 307,49A.BAIL | 1 | PANKAJ KUMAR MANDAL vs STATE OF BIHAR & ANR | Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA | Mr.ASHOK KUMAR(APP) Mr.RAJESH KUMAR |
| 151. | CR. MISC./21158/2015 A.BAIL IPC 341,323A.BAIL | 3 | IDRIS RAIN & ORS vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.ANIL KUMAR(APP) |
| 152. | CR. MISC./21745/2015 with A.BAIL 13/15 P/CAA.BAIL | 5 | SAMSA KHATOON & ORS vs THE STATE OF BIHAR THROUGH THE VIGILANCE | Mr.CHANDAN Mr.ANITA KUMARI | Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) |
| 153. | CR. MISC./23185/2015 A.BAIL 13 P/C AC A.BAIL | 1 | SURENDRA NATH KASHYAP vs THE STATE OF BIHAR THROUGH VIGILANCE | Mr.RAVI RANJAN Mr.DR. ANJANI PD. SINGH Mr.NILESH KUMAR | Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) |
| 154. | CR. MISC./21772/2015 A.BAIL 376,498A IPA.BAIL | 3 | SUMIT DAS vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN | Mr.RAM SHANKAR DAS(SPL.APP) |
| 155. | CR. MISC./21775/2015 A.BAIL IPC 304B/20A.BAIL | 3 | MANOJ SINGH @ MANOJ KUMAR vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR | Mr.BHARAT LAL (APP) |
| 156. | CR. MISC./21810/2015 A.BAIL IPC 498A,3A.BAIL | 3 | SONU RAI vs STATE OF BIHAR & ANR | Mr.AKHAURI KAMAL KISHORE SAHAY | Mr.GULNAR BEGUM(APP) |
| 157. | CR. MISC./21874/2015 A.BAIL IPC 420,46A.BAIL | 4 | SHAMBHU KUMAR SHARMA @ SHAMBHU KUMAR @ SHAMBHU SHARMA vs THE STATE OF BIHAR | Mr.JHARKHANDI UPADHYAY Mr.SAKET KUMAR SINGH | Mr.MADHURANAND JHA(APP) |
| 158. | CR. MISC./21888/2015 with A.BAIL IPC 147/148A.BAIL | 3 | BIRBAL SINGH & ORS vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA | Mr.REENA SINHA (APP) |

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| 159. | CR. MISC./23254/2015 R.BAIL 302,307,341 A.BAIL | 3 | NIRMAL SINGH & ORS vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA | Mr.MD. SUFIYAN(APP) |
| 160. | CR. MISC./21904/2015 A.BAIL IPC 302A.BAIL | 3 | SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR JHA Mr.NIRANJAN PD. SINGH | Mr.MUKESH KR. SINGH (APP) |
| 161. | CR. MISC./21912/2015 A.BAIL IPC 498A/34A.BAIL | 4 | UMANAND RISIDEO vs STATE OF BIHAR & ANR | Mr.GOPAL KUMAR JHA | Mr.GAJENDRA PRASAD YADAV (APP) Mr.MD. NAUSHAD UZZOHA |
| 162. | CR. MISC./21985/2015 A.BAIL IPC 302/34A.BAIL | 3 | BHOLA YADAV vs THE STATE OF BIHAR | Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY | Mr.HARENDRA PRASAD (APP) Mr.KRISHNA DEO RAJ |
| 163. | CR. MISC./21993/2015 A.BAIL IPC 406,420A.BAIL | 3 | RAJESH KHANNA vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.DURGESH NANDAN(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH |
| 164. | CR. MISC./22006/2015 A.BAIL IPC 302,34A.BAIL | 3 | MUNNI DEVI vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR | Mr.SMT.SUCHETA YADAV(APP) |
| 165. | CR. MISC./22022/2015 A.BAIL IPC 363AA.BAIL | 3 | KAMLESH MANJHI @ PACHMA @ GUJARAWA vs THE STATE OF BIHAR | Mr.RAM KUMAR SINGH | Mr.DINESH SINGH(APP) |
| 166. | CR. MISC./22046/2015 A.BAIL IPC 406,42A.BAIL | 3 | VIJAY CHOUDHARY vs THE STATE OF BIHAR | Mr.MADAN JEET KUMAR | Mr.INDRA KUMAR SINGH(APP) Mr.BISHWA NATH UPADHYAY |
| 167. | CR. MISC./22063/2015 A.BAIL IPC 498A,3A.BAIL | 3 | RAM ISHWAR SINGH @ RAMESHWAR SINGH vs THE STATE OF BIHAR | Mr.SUSHIL KUMAR SINGH Mr.ASHWINI KUMAR UPADHYAY | Mr.M.HAQUE(APP) |
| 168. | CR. MISC./22075/2015 A.BAIL IPC 341,323A.BAIL | 3 | RAMDEO YADAV vs THE STATE OF BIHAR | Mr.ANIL CHANDRA | Mr.AMBIKA BHAGAT(SPL.APP) |
| 169. | CR. MISC./22080/2015 A.BAIL 406,420,504A.BAIL | 3 | SANJAY KUMAR SINGH vs THE STATE OF BIHAR | Mr.AVANISH KUMAR SINGH | Mr.PRAMOD KR.PANDEY(APP) |
| 170. | CR. MISC./22083/2015 A.BAIL IPC 307/379A.BAIL | 3 | HARE RAM MUKHIA & ORS vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA | Mr.MADHURANAND JHA (APP) |
| 171. | CR. MISC./22093/2015 A.BAIL IPC 302A.BAIL | 3 | CHANDRA KISHORE MAHTO @ CHANDRA KISHORE SINGH & ORS vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH | Mr.DASRATH MEHTA (APP) |
| 172. | CR. MISC./22106/2015 A.BAIL IPC 147/353A.BAIL | 3 | DHIRENDRA ROY vs THE STATE OF BIHAR | Mr.JAI PRAKASH SINGH Mr.LAL BABU SINGH | Mr.RITA VERMA (APP) |
| 173. | CR. MISC./22114/2015 A.BAIL IPC 419/420A.BAIL | 3 | KESHAV KUMAR vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI | Mr.MANOJ KUMAR (APP) |
| 174. | CR. MISC./22781/2015 A.BAIL IPC 302,20A.BAIL | 3 | HARI SAHNI vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH NO. 1 | Mr.MUSTAQUE ALAM(APP) Mr.MILIND KUMAR MISHRA |
| 175. | CR. MISC./22786/2015 A.BAIL IPC 304B,2A.BAIL | 3 | BINDU DEVI @ SHANTI DEVI & ANR vs THE STATE OF BIHAR | Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY | Mr.RAM SUMIRAN RAI(APP) |
| 176. | CR. MISC./22803/2015 A.BAIL IPC 379/341A.BAIL | 3 | SUNIL SAHANI vs THE STATE OF BIHAR | Mr.MADHURENDRA KUMAR Mr.AVINASH | Mr.SADANAND PASWAN (SPL. PP) |
| 177. | CR. MISC./22804/2015 A.BAIL IPC 341,323A.BAIL | 3 | NASIMA KHATOON vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR JHA Mr.CHANDAN KUMAR KASHYAP | Mr.RAM BACHAN SINGH (APP) |
| 178. | CR. MISC./22805/2015 A.BAIL IPC 307,37A.BAIL | 3 | DINESH BHAGAT & ANR. vs THE STATE OF BIHAR | Mr.SATYA PRAKASH SINHA | Mr.DR.INDIWAR KUMARI(APP) |
| 179. | CR. MISC./22831/2015 A.BAIL 376,511,457A.BAIL | 4 | GORELAL RAJBANSHI vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH | Mr.PRANAV KUMAR(APP) |
| 180. | CR. MISC./22837/2015 A.BAIL IPC 406,42A.BAIL | 3 | MD. AJAM vs THE STATE OF BIHAR | Mr.MD. KAMRAN | Mr.MUSTAQUE ALAM(APP) |
| 181. | CR. MISC./22852/2015 A.BAIL IPC 302,32A.BAIL | 3 | SITARAM KUSHWAHA & ORS vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH | Mr.SURENDRA KUMAR(APP) |
| 182. | CR. MISC./22862/2015 A.BAIL 406,506 IPCA.BAIL | 3 | ARVIND SAH vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH | Mr.A.K.CHOUDHARY(APP) Mr.SATYENDRA PRASAD SINGH Mr.LAL BABU SINGH |
| 183. | CR. MISC./22866/2015 A.BAIL IPC 302,394A.BAIL | 4 | ANIL SINGH vs THE STATE OF BIHAR | Mr.RAJENDRA KISHORE PRASAD | Mr.MD.FAHIMUDDIN(APP) |
| 184. | CR. MISC./22883/2015 A.BAIL IPC 304B,2A.BAIL | 4 | RAJESH KUMAR YADAV @ RAJESH YADAV @ ORS vs THE STATE OF BIHAR | Mr.ANURAG SAURAV Mr.GAURAV KUMAR | Mr.INDRA KUMAR SINGH(APP) |
| 185. | CR. MISC./22918/2015 A.BAIL IPC 386,392A.BAIL | 3 | SHIV BAITHA & ANR vs THE STATE OF BIHAR | Mr.SADA NAND RAY | Mr.SANGITA SHARMA (APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR |
| 186. | CR. MISC./22924/2015 A.BAIL IPC 406,420A.BAIL | 3 | MUKESH KUMAR SINGH @ MUKESH SINGH vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.RAM SHANKAR DAS(SPL.APP) |
| 187. | CR. MISC./22925/2015 A.BAIL IPC 323/504A.BAIL | 3 | RATNESH @ KAPIJAY vs THE STATE OF BIHAR | Mr.KUMAR PRAVEEN | Mr.R.B. ROY RAMAN (APP) |
| 188. | CR. MISC./22940/2015 A.BAIL 420,504 IPCA.BAIL | 3 | ARCHANA DEVI & ANR vs STATE OF BIHAR & ANR | Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY | Mr.DR. RABINDRA KR.(APP) Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH |
| 189. | CR. MISC./22951/2015 A.BAIL IPC 147,148A.BAIL | 3 | PRABHU YADAV & ORS. vs THE STATE OF BIHAR | Mr.DURGESH KUMAR | Mr.SATYENDRA PRASAD (APP) |

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| PATNA HIGH COURT | 304 | Wednesday 12th August, 2015 Mr. Justice Chakradhari Sharan Singh |
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| 190. | CR. MISC./22975/2015 A.BAIL IPC 302/34A.BAIL | 3 | RAM PRASAD PADIT @ RAM PRASAD KUAAR @ RAM PRASAD KUMAR vs THE STATE OF BIHAR | Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD | Mr.NITYA NAND TIWARY (APP) Mr.LOKESH KUMAR SINGH |
| 191. | CR. MISC./22979/2015 A.BAIL IPC 379/341A.BAIL | 3 | BHOLA YADAV & ORS vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.T.P.MANDAL (APP) Mr.BIJAY BHUSHAN PRASAD |
| 192. | CR. MISC./23017/2015 A.BAIL IPC 302/34A.BAIL | 3 | KALAWATI DEVI vs THE STATE OF BIHAR | Mr.CHANDAN Mr.ANITA KUMARI | Mr.AJAY KUMAR 2 (APP) |
| 193. | CR. MISC./23032/2015 A.BAIL 448,406,341A.BAIL | 3 | GYAN CHANDRA BURNWAL @ GYANI BURNWAL @ JYANI BURNWAL & ORS vs THE STATE OF BIHAR | Mr.RAJEEV NAYAN | Mr.AMBIKA BHAGAT(SPL.APP) |
| 194. | CR. MISC./23891/2015 A.BAIL IPC 420/406A.BAIL | 3 | NAWAL KISHORE PRASAD vs THE STATE OF BIHAR | Mr.RAGHWENDRA KUMAR | Mr.ASHOK KUMAR (APP) |
| 195. | CR. MISC./24043/2015 A.BAIL 307,427,452A.BAIL | 4 | RAJESH YADAV vs THE STATE OF BIHAR | Mr.SANJIV KUMAR SINGH | Mr.SHARDANAND JHA(APP) |
| 196. | CR. MISC./24053/2015 A.BAIL IPC 406,420A.BAIL | 3 | DHANESHWAR YADAV & ORS vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA | Mr.AWADHESH KR.SINGH(APP) Mr.AMAR NATH YADAV |
| 197. | CR. MISC./24066/2015 A.BAIL IPC 307/341A.BAIL | 3 | BADAL RISHIDEO & ORS. vs THE STATE OF BIHAR | Mr.BIJENDRA KUMAR SINGH | Mr.A.L. PANDIT (APP) |
| 198. | CR. MISC./24083/2015 A.BAIL IPC 379/307A.BAIL | 3 | PAWAN PASWAN vs THE STATE OF BIHAR | Mr.ASHOK KUMAR Mr.MANISH KUMAR Mr.SURENDRA PRASAD SINGH | Mr.RAJ BALLABH SINGH (APP) Mr.DHARMENDRA JHA |
| 199. | CR. MISC./24089/2015 A.BAIL IPC 420/468A.BAIL | 3 | ASHA KUMARI @ ASHA DEVI & ORS vs THE STATE OF BIHAR | Mr.MD. ASLAM ANSARI | Mr.C. JAWAHAR (APP) |
| 200. | CR. MISC./24091/2015 A.BAIL IPC 147/148A.BAIL | 3 | URMILA DEVI & ANR vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN | Mr.DR. M.K. GAUTAM (APP) |
| 201. | CR. MISC./24098/2015 A.BAIL IPC 302/34A.BAIL | 3 | UMESH KUMAR JAISWAL & ANR vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN PANDEY | Mr.SAHIN BEGUM (APP) Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA |
| 202. | CR. MISC./24125/2015 A.BAIL IPC 304B/20A.BAIL | 3 | MONA DEVI vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2 | Mr.A.DAYAL (APP) |
| 203. | CR. MISC./24145/2015 A.BAIL 376,511,323A.BAIL | 3 | CHANDESHWAR MAHTO vs STATE OF BIHAR & ANR | Mr.ALOK KUMAR JHA | Mr.HARENDRA PD.(APP) |
| 204. | CR. MISC./24154/2015 A.BAIL 302,307,341A.BAIL | 3 | GAURAV KUMAR @ GAURAV vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.BINOD KR. 2(APP) Mr.HANSRAJ |
| 205. | CR. MISC./24181/2015 A.BAIL IPC 409/420A.BAIL | 3 | RAJ MALHOTRA vs THE STATE OF BIHAR | Mr.DHANESHWAR PRASAD GUPTA | Mr.S.DAYAL (APP) |
| 206. | CR. MISC./24211/2015 A.BAIL 420,406,409A.BAIL | 3 | DAYA DEVI & ANR vs THE STATE OF BIHAR | Mr.SHREE NIWAS SINGH Mr.ARJUN PRASAD | Mr.SURENDRA PD.SINGH(APP) |
| 207. | CR. MISC./24218/2015 A.BAIL 302 IPCA.BAIL | 3 | MD. MUMTAZ ANSARI & ANR vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.KR. RANJIT RANJAN(APP) |
| 208. | CR. MISC./24384/2015 A.BAIL IPC 406,409A.BAIL | 3 | SHIV KUMAR MANDAL vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PANDEY | Mr.RAM SUMIRAN RAI(APP) |
| 209. | CR. MISC./24426/2015 A.BAIL IPC 302,34A.BAIL | 3 | MAHESH PRASAD vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.MD.FAHIMUDDIN(APP) |
| 210. | CR. MISC./24430/2015 A.BAIL 420,406,409A.BAIL | 3 | MADHUSUDAN DUBEY vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR SINHA Mr.MADAN JEET KUMAR | Mr.BINOD KR. 3(APP) Mr.SHAILENDRA KUMAR SINGH |
| 211. | CR. MISC./24441/2015 A.BAIL IPC 302/34A.BAIL | 3 | RADHIKA DEVI vs THE STATE OF BIHAR | Mr.BISHWANATH PRASAD SINGH Mr.RAMASHANKAR SINGH | Mr.ABHAY KUMAR 1 (APP) |
| 212. | CR. MISC./24488/2015 with A.BAIL IPC 302/34 A.BAIL | 3 | PULKIT SINGH vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR THAKUR | Mr.PANCHANAND PANDIT (APP) |
| 213. | CR. MISC./26445/2015 R.BAIL IPC 302,34 A.BAIL | 3 | DEVENDRA SINGH @ DEBU SINGH @ DAROGI SINGH vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR THAKUR | Mr.NAND KISHOR PD.(APP) |
| 214. | CR. MISC./24512/2015 A.BAIL IPC 302/34A.BAIL | 3 | YASHODA DEVI vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.ASHOK KUMAR SINGH 1 (APP) |

Wednesday the 12th August 2015

Court No. 30 (AT 2:15 P.M.)

Mr. Justice Sudhir Singh

| SNo | Case No | LT Party Detail | Pet Advocate | Res Advocate | Remarks |
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| <u>FOR ADMISSION</u> | | | | | |
| 1. | CR. MISC./23410/2015 R.BAIL IPC 302/201R.BAIL-1 | 3 LOHA MAHATO vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.B.RAM (APP) | |
| 2. | CR. MISC./23412/2015 R.BAIL IPC 302,201R.BAIL-1 | 3 SARYUG MANDAL vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.G.S.GUPTA(APP) | |
| 3. | CR. MISC./23417/2015 R.BAIL IPC 302/34 R.BAIL-1 | 3 MAHESHWAR YADAV vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.A.M.P. MEHTA (APP) Mr.DEEPAK KUMAR SINHA | |
| 4. | CR. MISC./23418/2015 R.BAIL IPC 376/341R.BAIL-1 | 3 SHAILENDRA SINGH @ LOTA@SHAILENDRA KUMAR vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH | Mr.DR.RABINDRA KUMAR (APP) Mr.MUKESH KUMAR SINGH | |
| 5. | CR. MISC./23425/2015 R.BAIL IPC 395R.BAIL-1 | 3 SHIV NATH SAHANI vs THE STATE OF BIHAR | Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH | Mr.SATYENDRA PRASAD (APP) | |
| 6. | CR. MISC./23435/2015 R.BAIL IPC 379 & 1R.BAIL-1 | 3 VIJAY KUMAR vs THE STATE OF BIHAR | Mr.BRAJESH KUMAR Mr.RAJESH SHANKAR SINHA Mr.MANOJ KUMAR PANDEY | Mr.LALLAN KUMAR(APP) Mr.KRISHNA CHANDRA | |
| 7. | CR. MISC./23438/2015 R.BAIL IPC 395R.BAIL-1 | 3 HEERA LAL SAHANI vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.SANJAY KUMAR (APP) | |
| 8. | CR. MISC./23442/2015 R.BAIL IPC 452,376R.BAIL-1 | 3 SAKAN YADAV vs STATE OF BIHAR & ANR | Mr.MANAS PRAKASH Mr.ADITYA PRAKASH SAHAY | Mr.ASLAM ANSARI(APP) | |
| 9. | CR. MISC./23455/2015 R.BAIL IPC 304/279R.BAIL-1 | 3 SUGRIWA YADAV @ MRITUNJAY YADAV @ SUGRIVA YADAV vs THE STATE OF BIHAR | Mr.DIGVIJAY KUMAR OJHA | Mr.RENUKA RATNAKAR (APP) | |
| 10. | CR. MISC./23460/2015 R.BAIL IPC 147,148R.BAIL-1 | 3 NARESH MANDAL & ANR vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.UDAY CHANDRA PRASAD(APP) | |
| 11. | CR. MISC./23463/2015 R.BAIL IPC 302,120R.BAIL-1 | 3 MD. ZUBER & ANR vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.JAGDHAR PRASAD (APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR | |
| 12. | CR. MISC./23464/2015 R.BAIL IPC 302/147R.BAIL-1 | 3 SURESH MANDAL vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.UDAY CHANDRA PRASAD (APP) Mr.SHANKAR KUMAR | |
| 13. | CR. MISC./23467/2015 R.BAIL IPC 304B/20R.BAIL-1 | 3 KUNDAN DEO PRASAD vs THE STATE OF BIHAR | Mr.AKHILESHWAR DAYAL Mr.SAMIR KUMAR SINHA | Mr.S.N SHUKLA (APP) | |
| 14. | CR. MISC./23471/2015 R.BAIL 8/15/18 NDPR.BAIL-1 | 3 HEERA YADAV vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.MURLIDHAR (APP) | |
| 15. | CR. MISC./23484/2015 R.BAIL IPC 302/147R.BAIL-1 | 3 SANJUR SHAH & ORS vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.INDU BALA PANDEY (APP) | |
| 16. | CR. MISC./23498/2015 R.BAIL IPC 304B,34R.BAIL-1 | 3 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH | Mr.RAJ BALLABH SINGH(APP) | |
| 17. | CR. MISC./23553/2015 R.BAIL IPC 498A,30R.BAIL-1 | 3 CHANDAN DAS & ANR. vs THE STATE OF BIHAR | Mr.BIJAY BHUSHAN PRASAD | Mr.SHYAM KUMAR SINGH (APP) | |
| 18. | CR. MISC./23555/2015 R.BAIL 302,307,323R.BAIL-1 | 3 SATRUGHAN PRASAD vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.PARMANAND KUMAR(APP) | |
| 19. | CR. MISC./23558/2015 R.BAIL 396 IPCR.BAIL-1 | 3 BABLOO JHA @ RAVI RANJAN JHA vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.BRAJ KISHORE PD.(APP) | |
| 20. | CR. MISC./23571/2015 R.BAIL IPC 395,397R.BAIL-1 | 3 MUKESH PRASAD vs THE STATE OF BIHAR | Mr.PRANAV KUMAR Mr.VIKAS RATAN BHARTI | Mr.SMT.RINA SINHA(APP) | |
| 21. | CR. MISC./23581/2015 R.BAIL 304B,34 IPCR.BAIL-1 | 3 CHINTU THAKUR vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.BRAJ KISHORE PD.(APP) | |
| 22. | CR. MISC./23591/2015 R.BAIL 302,307,341R.BAIL-1 | 3 LAXMI RAI & ANR vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.PARMANAND KUMAR(APP) | |
| 23. | CR. MISC./23620/2015 R.BAIL IPC 392,411R.BAIL-1 | 3 ROUSHAN KUMAR THAKUR @ ROUSHAN THAKUR vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.ANIL KUMAR(APP) | |
| 24. | CR. MISC./23633/2015 R.BAIL IPC 376G,12R.BAIL-1 | 3 MD. FIROZ @ MD. FIROZ ALAM vs THE STATE OF BIHAR | Mr.MD. NAUSHAD UZZOHA | Mr.SADANAND PASWAN (SPL.APP) | |
| 25. | CR. MISC./23634/2015 R.BAIL IPC 302 & 2R.BAIL-1 | 3 AJAY KUMAR SINGH vs THE STATE OF BIHAR | Mr.SATYA PRAKASH Mr.RAGHWENDRA KUMAR | Mr.AMBIKA BHAGAT(SPL.APP) | |
| 26. | CR. MISC./24340/2015 R.BAIL IPC 323/342R.BAIL-1 | 3 MRITUNJAY MISHRA @ MRITUNJAY JEE @ MIRTUNJAY MISHRA vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH | Mr.MADAN KUMAR (APP) | |
| 27. | CR. MISC./24341/2015 R.BAIL IPC 307/120R.BAIL-1 | 3 MD. HAIDER & ANR vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.RAM CHANDRA SINGH (APP) | |

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| 28. | CR. MISC./24366/2015 R.BAIL IPC 376/341R.BAIL-1 | 3 | PANKAJ @ GUNGA vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH | Mr.ABHAY KR. ROY(APP) |
| 29. | CR. MISC./24372/2015 R.BAIL IPC 457/38R.BAIL-1 | 3 | BINOD KUMAR MAHATO vs THE STATE OF BIHAR | Mr.ALOK KUMAR JHA | Mr.SHAIENDRA KUMAR-II(APP) |
| 30. | CR. MISC./24383/2015 R.BAIL 7/13(2)/13(R.BAIL-1 | 4 | NEERAJ KUMAR YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE | Mr.KRISHNA CHANDRA Mr.NILESH KUMAR | Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) |
| 31. | CR. MISC./24424/2015 R.BAIL IPC 302/120R.BAIL-1 | 3 | PAPPU KUMAR vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD | Mr.KANHAIYA KISHORE (APP) |
| 32. | CR. MISC./24473/2015 R.BAIL IPC 302/120R.BAIL-1 | 3 | RAM DAYAL YADAV vs THE STATE OF BIHAR | Mr.SATISH CHANDRA | Mr.PARMANAND KUMAR (APP) |
| 33. | CR. MISC./24516/2015 R.BAIL IPC 364A/12R.BAIL-1 | 3 | AKHILESH KUMAR @ AKHILESH KUMAR SHARMA vs THE STATE OF BIHAR | Mr.UPENDRA KUMAR CHAUBEY | Mr.KALYAN SHANKAR (APP) |
| 34. | CR. MISC./24526/2015 R.BAIL IPC 386/387R.BAIL-1 | 3 | HARI NANDAN MAHTON vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR | Mr.SUCHETA YADAV(APP) |
| 35. | CR. MISC./24575/2015 R.BAIL IPC 307/323R.BAIL-1 | 3 | MITHILESH YADAV vs THE STATE OF BIHAR | Mr.RAKESH CHANDRA | Mr.NARENDRA KUMAR SINGH(APP) Mr.DIWAKAR PRASAD SINGH Mr.INDU BALA PANDAY(APP) |
| 36. | CR. MISC./24581/2015 BAIL IPC 376(I)(IR.BAIL-1 | 3 | AWADESH YADAV vs THE STATE OF BIHAR | Mr.MADAN JEET KUMAR | |
| 37. | CR. MISC./24619/2015 R.BAIL 399,402&25(R.BAIL-1 | 1 | VIKASH KUMAR vs THE STATE OF BIHAR | Mr.GAJANAN MISHRA Mr.PUNAM SHRIVASTAVA | Mr.SANJAY KR.SHARMA(APP) |
| 38. | CR. MISC./24630/2015 R.BAIL 302,366,366R.BAIL-1 | 3 | AJIT SAH @ BANTI SAH & ANR. vs THE STATE OF BIHAR | Mr.SUNIL KUMAR | Mr.RAM SHANKAR DAS(SPL.APP) |
| 39. | CR. MISC./24636/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 | ROCKY KUMAR @ ROCKY vs THE STATE OF BIHAR | Mr.ABINASH KUMAR Mr.SANJAY KUMAR SAROJ | Mr.M.RAB(APP) Mr.JAVED ASLAM |
| 40. | CR. MISC./24664/2015 R.BAIL IPC 147,148R.BAIL-1 | 3 | KAIL PRAJAPATI @ AKASH JI @ SATYANARAYAN @ HARGOVIND PANDIT vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH | Mr.S.D.SINGH YADAV (APP) |
| 41. | CR. MISC./24665/2015 R.BAIL IPC 302/34 R.BAIL-1 | 3 | BIRAN SINGH @ BIRO SINGH vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR THAKUR | Mr.M.RAB (APP) |
| 42. | CR. MISC./24668/2015 R.BAIL IPC 304B/20R.BAIL-1 | 3 | JAGESHWAR MANJHI vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA | Mr.DR.INDIWAR KUMARI (APP) |
| 43. | CR. MISC./24680/2015 R.BAIL IPC 420/120R.BAIL-1 | 3 | MANOJ KUMAR TANTI @ MANOJ TANTI vs THE STATE OF BIHAR | Mr.ASHISH KUMAR | Mr.BHANU PRATAP SINGH(APP) Mr.RAVINDRA KUMAR Mr.SHYAM KR.SINGH(APP) |
| 44. | CR. MISC./24693/2015 R.BAIL 307,341.326R.BAIL-1 | 3 | AWADHESH KUMAR @ AWADHESH SINGH vs THE STATE OF BIHAR | Mr.TILAK SAO Mr.LAL BABU PRASAD | |
| 45. | CR. MISC./24709/2015 R.BAIL 392,364 IPCR.BAIL-1 | 3 | MD. KAMAL @ KAMAL vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | Mr.M.RAB(APP) |
| 46. | CR. MISC./24713/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 | RAJA SHAH vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.ARUN KUMAR SINGH-5(APP) |
| 47. | CR. MISC./24722/2015 R.BAIL IPC 364A,12R.BAIL-1 | 3 | ANAMIKA PATHAK vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.ARVIND KUMAR PANDEY(APP) |
| 48. | CR. MISC./24760/2015 R.BAIL 304B,201,34R.BAIL-1 | 3 | JAYPRAKASH YADAV vs THE STATE OF BIHAR | Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1 Mr.ANIL KUMAR SHARMA | Mr.BRAJ KISHORE PD.(APP) |
| 49. | CR. MISC./24766/2015 R.BAIL IPC 302/307R.BAIL-1 | 3 | SULTAN MIYA vs THE STATE OF BIHAR | Mr.ASHOK KUMAR GUPTA | Mr.ANIL KUMAR (APP) Mr.AKHILESHWAR KUMAR SHRIVASTVA Mr.BRAJ KISHORE PD.(APP) |
| 50. | CR. MISC./24782/2015 R.BAIL IPC 363,370R.BAIL-1 | 3 | MD. KAFIL vs THE STATE OF BIHAR | Mr.KUMARI RITAMBHARA | |
| 51. | CR. MISC./25403/2015 R.BAIL IPC 302/34R.BAIL-1 | 3 | BIJENDRA RAUT vs THE STATE OF BIHAR | Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA | Mr.DASRATH MEHTA (APP) |
| 52. | CR. MISC./25428/2015 R.BAIL 392 IPCR.BAIL-1 | 3 | SANJEEB YADAV @ SANJIV YADAV @ SANJEEB KUMAR YADAV vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SHYAM BIHARI SINGH(APP) |
| 53. | CR. MISC./25482/2015 R.BAIL IPC 302/147R.BAIL-1 | 3 | PRABHU JHA vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.VINOD SHANKAR MODI (APP) |
| 54. | CR. MISC./25485/2015 with R.BAIL IPC 420/468R.BAIL-1 | 3 | AJAY KUMAR vs THE STATE OF BIHAR THROUGH ECONOMIC OFFENCE UNIT, PATNA | Mr.BACHAN JEE OJHA | Mr.NAGENDRA PRASAD (APP) Mr.SANJAY KUMAR SINGH |
| 55. | CR. MISC./24843/2015 R.BAIL IPC 420/468 R.BAIL-1 | 3 | SHIV MANGAL KUMAR vs THE STATE OF BIHAR | Mr.VASANT VIKAS | Mr.MD.FAHMUDDIN (APP) |
| 56. | CR. MISC./25576/2015 R.BAIL IPC 302/201R.BAIL-1 | 3 | RAJA KUMAR PASWAN & ANR. vs THE STATE OF BIHAR | Mr.KAILASH NATH DIWAKAR Mr.PANCHAM LAL JAISWAL | Mr.R.B. ROY RAMAN (APP) |
| 57. | CR. MISC./25631/2015 R.BAIL IPC 363/376R.BAIL-1 | 3 | UPENDRA MAHTO @ UPENDRA KUMAR vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA Mr.ANAMUL HAQUE | Mr.ANSUAIYA JAISWAL (APP) |

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| PATNA HIGH COURT | 307 | Wednesday 12th August, 2015 Mr. Justice Sudhir Singh |
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| 58. | CR. MISC./25675/2015 R.BAIL 20,22 N.D.PR.BAIL-1 | 3 | BIREN BURMAN vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.U.L.VERMA(APP) |
| 59. | CR. MISC./25777/2015 R.BAIL IPC 304B,34R.BAIL-1 | 3 | ANIL CHAUHAN & ANR vs THE STATE OF BIHAR | Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR | Mr.DR.M.K.GAUTAM(APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR SINGH |
| 60. | CR. MISC./25820/2015 R.BAIL IPC 379R.BAIL-1 | 3 | GOPI KISHAN YADAV vs THE STATE OF BIHAR | Mr.ANAND KISHORE CHOUDHARY | Mr.NARENDRA KUMAR SINGH(APP) |
| 61. | CR. MISC./29930/2015 R.BAIL IPC 379 R.BAIL-1 | 1 | VIJAY KUMAR VERMA vs THE STATE OF BIHAR | Mr.BINOD KUMAR YADAV | Mr.SHARDA KUMARI(APP) |
| 62. | CR. MISC./25821/2015 R.BAIL IPC 406,420R.BAIL-1 | 3 | AMARENDRA KUMAR @ AMRENDRA KUMAR vs THE STATE OF BIHAR | Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH | Mr.AHMAD ALI(APP) |
| 63. | CR. MISC./25847/2015 R.BAIL IPC 147,148R.BAIL-1 | 3 | MANOJ SADA & ANR. vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH | Mr.RAJENDRA SINGH SHASTRI (APP) |
| 64. | CR. MISC./25905/2015 R.BAIL IPC 307/34R.BAIL-1 | 3 | RAJ KUMAR vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SATYENDRA PRASAD (APP) |
| 65. | CR. MISC./25939/2015 R.BAIL 20,22 N.D.PR.BAIL-1 | 3 | PRABHAT KUMAR @ PRABHAT KUMAR SINGH @ SETHI vs THE STATE OF BIHAR | Mr.CHANDRA BHUSHAN DAS | Mr.RAM NARESH ROY(APP) |
| 66. | CR. MISC./25941/2015 R.BAIL 302,307,323R.BAIL-1 | 3 | KHOKHA SINGH vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL | Mr.JAGDHAR PD.(APP) |
| 67. | CR. MISC./26065/2015 R.BAIL 302,380,34 R.BAIL-1 | 3 | SHYAM SUNDAR YADAV vs THE STATE OF BIHAR | Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY | Mr.MD. ANSARUL HAQUE(APP) |
| 68. | CR. MISC./26068/2015 R.BAIL 304B,34 IPCR.BAIL-1 | 3 | RAJEEV KUMAR @ CHUNCHUN vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA | Mr.KR. VIRENDRA NARAYAN(APP) |
| 69. | CR. MISC./26181/2015 R.BAIL 8,20 N.D.P.R.BAIL-1 | 3 | RAM GYAN PRASAD @ MUKHIYA JI @ RAM DHYAN PRASAD vs THE STATE OF BIHAR THROUGH ECONOMIC OFFENCE UNIT, PATNA | Mr.ASHISH GIRI Mr.PRANAV KUMAR | Mr.VISHWANATH PD.SINGH(EOU) Mr.DILIP KUMAR NO. 1 |
| 70. | CR. MISC./26218/2015 R.BAIL IPC 376DR.BAIL- 1 | 3 | LALU CHOUHDARY vs THE STATE OF BIHAR | Mr.Suman Kumar MishraSUMAN KUMAR MISHRA | Mr.INDU KUMARI SRIVASTAVA(APP) |
| 71. | CR. MISC./26252/2015 R.BAIL 376,323,511R.BAIL-1 | 3 | BAUKA YADAV vs THE STATE OF BIHAR | Mr.SUDISH KUMAR Mr.BIJENDRA KUMAR SINGH | Mr.M.HAQUE(APP) |
| 72. | CR. MISC./26298/2015 R.BAIL 307,324,147R.BAIL-1 | 3 | VIVEK vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH Mr.RAHUL NATH | Mr.DILIP KUMAR(APP) |
| 73. | CR. MISC./26417/2015 R.BAIL IPC 366AR.BAIL- 1 | 3 | SONU KUMAR vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.A.DAYAL(APP) |
| 74. | CR. MISC./26451/2015 R.BAIL IPC 376R.BAIL-1 | 3 | PANKAJ KUMAR YADAV @ PANKAJ KUMAR @ PANKAH KUMAR YADAV @ PANKAJ vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH | Mr.ARUN KUMAR PANDEY (APP) |
| 75. | CR. MISC./26643/2015 R.BAIL IPC 364AR.BAIL- 1 | 3 | SUBHAM KUMAR & ANR. vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SHRIVASTAVA Mr.SATYAPAL SINGH | Mr.S.DAYAL(APP) |
| 76. | CR. MISC./26736/2015 R.BAIL IPC 364R.BAIL-1 | 3 | ANIL KUMAR @ ANIL KUMAR SAHU vs THE STATE OF BIHAR | Mr.VIVEKA NANDSINGH | Mr.RAM CHANDRA SAHNI (APP) |
| 77. | CR. MISC./29560/2015 R.BAIL IPC 302,307R.BAIL-1 | 3 | AMIT CHAUDHARY @ MADHAV CHAUDHARY vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH | Mr.SHAILENDRA KR.SINGH(APP) |